

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF JUNE 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
1	SH. PRAKASH/SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-653/2025	03.06.2025	SHIV ELECTRIC VS. PUBLIC WORKS DEPARTMENT	DEV PRAKASH PACHAURI	9811384868	advocatevarunhans@gmail.com	02.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (T)COMM-470/2025	03.06.2025	RAHUL BHARGAVA VS. M/s. NEO DEVELOPERS PVT. LTD.	ALOK BHATT	9818489589	office@rajindersingh.co.in	02.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-663/2025	05.06.2025	SHIVANGI AGGARWAL VS. MUNICIPAL CORPORATION OF DELHI	SATYENDERA KUMAR SINGH	9811161525	sksingh116@gmail.com	04.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-669/2025	06.06.2025	KAILASH CHAND GUPTA VS. NEETI SHARMA	JAI SAHAJENDLAW	9899389928	jai@jsechambers.com	05.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-687/2025	13.06.2025	KUNDAL LAL VS. RANI ALANKAR JEWELLERS LTD.	ASHUTOSH NAGAR	9999666398	ashutoshnagar@analaw.in	12.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-688/2025	13.06.2025	R.K. GOEL ABHAY KUMAR JAIN VS. MUNICIPAL CORPORATION OF DELHI	A.K. TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	12.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-689/2025	13.06.2025	KALU RAM VS. SHRI CHAND SINGH	RAJESH KUMAR HOODA	9716444576	rajeshkumarhooda30@gmail.com	12.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-493/2025	17.06.2025	DPS MOTOR CARS PVT. LTD. VS. BLU SMART FLEET PVT. LTD.	SURAJ KUMAR SINGH	9810329829	suraj@skspartners.in	16.06.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/648/2025	02-06-2025	YOGESH AGARWAL Vs NARESH KUMAR JINDAL	Jatin Aggarwal(P),	9953283177,	jka.legal@gmail.com	30.05.2025

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			306	CS (COMM)	CS (COMM)/649/2025	02-06-2025	M/S A TO Z CHEMICLALS SUSHEEK KUMAR	Vs	LOVEKESH AGGARWAL(P),	9891947575	lovekesh27@gmail.co m	31.05.2025
			306	Misc DJ	Misc DJ/456/2025	04-06-2025	ANAND TIWARI SUKHMINDER SINGH	Vs	Zareef Ahmad(P),	9868374864	NA	31.05.2025
			306	CS (COMM)	CS (COMM)/668/2025	06-06-2025	RAJESH KUMAR YADAV SHRIRAM GENERAL INSURANCE COMPANY LTD	Vs	Ajay Kumar Yadav(P),	9968394317	advajayyadav20@gm ail.com	03.06.2025
			306	CS (COMM)	CS (COMM)/667/2025	06-06-2025	MOHAMMED ASAD SIDIQUE Proprietor Fortune Metacast PANKAJ JAIN Proprietor Shri Salasar Steel House	Vs	Tanvir Nayar(P),	9205618242	advyagyesh@gmail.co m	05.06.2025
			306	CS (COMM)	CS (COMM)/670/2025	09-06-2025	DHARMENDER KUMAR SOHAN LAL	Vs	NAVEEN SHARMA(P),	9811143319	advocaterky@gmail.c om	04.06.2025
			306	CS (COMM)	CS (COMM)/672/2025	09-06-2025	CROCS INC Vs ASHOK KUMAR		Shravan Bansal(P),	6201970125	unitedmark@uniteda ndunited.com	06.06.2025

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 645/2025	02.06.2025	M/S A TO Z CHEMICAL VS LIFE GUARD PHARMA P.LTD	LOVKSH AGG	9891947575	LOVKESH27@GMAIL.COM	31.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 646/2025	02.06.2025	BANK OF MAHARASHTRA VS VIPIN KUMAR	RAJIV RANJAN	9205290440	RRANJANADVOCATE@GMAIL.COM	31.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 656/2025	04.06.2025	M/S B.D CREDITS LTD VS MR. SUNIL KR. PANDEY	DEEPAK YADAV	9999980081	DEEPAKYADAVADVOCATE@GMAIL.COM	02.06.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 674/2025	09.06.2025	ADITYA SHARMA VS SMT. VIMLA DEVI	VINOD CHAUHAN	9871332204	VINODCHAUHANQ42017@GMAIL.CO	06.06.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 680/2025	13.06.2025	PURSHOTAM DASS SABLANIA VS ASHOK LATHER	RAJNESH KANT	9990427146	NOT PROVED	09.06.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 681/2025	13.06.2025	STATE BANK OF INDIA VS LAKSHAY SODHI	A.K.ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	08.06.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX.COMM 286/2025	02.06.2025	ASHWANI KUMAR AGGARWAL VS MCD	SATYENDRA KUMAR SINGH	981116125	SKSINGH116@GMAIL.COM	31.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX.COMM 19/2025	03.06.2025	OYO APARTMENTS INVESTMENTS LLP VS VIBRUS HOMES PVT. LTD	SAKET AGGARWAL	9831478866	PRATHMLAW@GMAIL.COM	30.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX.COMM 896//2025	09.06.2025	M/S ORIENT LINKS PVT. LTD. VS VIKAS KUMAR	MAHESH SHARMA	9810493325	ADVMCSHARMA2010@G,MAIL.COM	05.06.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	MISC. APPLICATION	Misc DJ/450/2025	02-06-2025	MS SHARMA TURNKEY ENGINEERS PVT LTD THROUGH ITS AR MRS PRAGYA SHARMA Vs STERLING AND WILSON PRIVATE	MANOJ PANDEY(P),	9654371824	advpandeymanoj@gmail.com	31.05.2025
			304	OBJECTION U/S 34 OF ARBITRATION ACT	OMP (COMM)/29/2025	03-06-2025	S K SANITATION PVT LTD Vs MODERN IT SOLUTION LLP	G S GANGWAR(P),	9717211123	ganwargsgangwar.com	02.07.2025
			304	RECOVERY	CS (COMM)/650/2025	03-06-2025	DIMPLE KEDIA Vs HARJEET SINGH	Hardik Aggarwal(P),	7859984398	advocatehardikaggarwal@gmail.com	30.05.2025
			304	EXECUTION	Execution (Comm)/296/2025	05-06-2025	M/s GOLDY CONSTRUCTION COMPANY Vs MUNICIPAL CORPORATION OF DELHI	Satyajit Kumar(P),	9555215464	cinmoyassociates@gmail.com	30.05.2025

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			304	U/S 9 OF ARBITRATION ACAT	OMP (I) (COMM)/488/2025	04-06-2025	RAHUL BHARGAVA AND ANR Vs M/S NEO DEVELOPERS PVT LTD	ALOK BHATT(P),	9818489589	Office@rajindersingh .co.in	04.07.2025
			304	U/S 9 OF ARBITRATION ACAT	OMP (I) (COMM)/489/2025	04-06-2025	M/S JAGMOHAN ENTERPRISES LLP Vs M/S NEO DEVELOPERS PVT LTD	ALOK BHATT(P),	9818489589	Office@rajindersingh .co.in	04.07.2025
			304	U/S 9 OF ARBITRATION ACAT	OMP (I) (COMM)/487/2025	04-06-2025	HARMEET SINGH KAPOOR Vs M/S NEO DEVELOPERS PVT LTD	ALOK BHATT(P),	9818489589	Office@rajindersingh .co.in	04.07.2025
			304	MISC. APPLICATION	Misc DJ/470/2025	09-06-2025	RAMESH ARORA Vs DEVENDER KUMAR SHARMA	ADITYA KUMAR SINGHAL(P),	9810788538	gpdadvocate@gmail.co m	04.06.2025

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5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/483/2025	03.06.2025	RAHUL BHARGAVA AND ANR Vs M/s NEO DEVELOPERS PVT LTD	ALOK BHATT(P),	9818489589	@rajindersingh.co.in	02-06-2025
			305	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/482/2025	03.06.2025	Dr HARMEET SINGH KAPOOR AND ANR Vs M/S NEO DEVELOPERS PVT LTD	ALOK BHATT(P),	9818489589	@rajindersingh.co.in	02-06-2025
			305	SECTION 9	OMP (COMM)/19/2025	05-05-2025	MODERN IT SOLUTION LLP Vs SK SANITATION PRIVATE LIMITED	AVNEET SINGH SIKKA(P),	9871588055	E- mail:sksharma@cand idlex.com	13-05-2025
			305	RECOVERY	CS (COMM)/660/2025	04.06.2025	State Bank Of India Vs Jackson John Bodra	TIRATH LAL YADAV(P),	0.9643228307	Emailid- advtirathagmail.com	31-05-2025
			305	RECOVERY	CS (COMM)/677/2025	09.06.2025	SHRI FAZLU REHMAN Vs SHRI ISMAIL BEG	ANANT RAO(P),	9811031736	N/A	05-06-2025
			305	PETITION ARBITRATION ACT	OMP (E) (COMM)/2/2025	04.06.2025	M/s Satyam Polyknits Vs Excel Vinyl Coatings Pvt Ltd	PANKAJ MEHTA(P),	9811253529	pankaj@fortunelegal. in	03-06-2025

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			410	Execution (Comm)/295/2025	Execution (Comm)/295/2025	05-06-2025	BHARAT ARORA Vs MUNICIPAL CORPORATION OF DELHI AND ANR	Vidya sagar shrama(P),	9149137843	-	02.06.2025
			410	Misc DJ/461/2025	Misc DJ/461/2025	05-06-2025	TATA CAPITAL LTD Vs M/S OMITA INDUSTRIES AND ORS	SONAL GUPTA(P),	9891636304	sonalgupta@gmail.com	02.06.2025
			410	CS (COMM)/662/2025	CS (COMM)/662/2025	05-06-2025	RELAXO FOOTWEARS LTD Vs ASHOK KUMAR	Manoj Kumar(P),	9868650379	manojkr_singh@hotmail.com	02.06.2025
			410	CS (COMM)/664/2025	CS (COMM)/664/2025	06-06-2025	BANK OF BARODA Vs DAHIYA AND CHHIKARA PVT LTD	Govind Pandey(P),	9718618928	govind19Feb@gmail.com	04.06.2025
			410	CS (COMM)/675/2025	CS (COMM)/675/2025	09-06-2025	LALIT KUMAR PROP OF M/S LALIT ASSOCIATES Vs DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS	NAVED AZAM	9968363291	naved.azam@gmail.com	05.06.2025
			410	Execution (Comm)/300/2025	Execution (Comm)/300/2025	09-06-2025	VIKRAM SONI Vs ABHINAV PRAKASH	SANJAY KUMAR(P),	9818336108	Sanjayk.advocate@gmail.com	31.05.2025
			410	CS (COMM)/644/2025	CS (COMM)/644/2025	02-06-2025	M/S AGRICO ORGANICS LTD Vs ADVANTA AGRI TECH	AMANDEEP SINGH	9873967070	amandeep@adsandcompany.com	29.05.2025

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			410	OMP (I) (COMM)/484/2025	OMP (I) (COMM)/484/2025	04-06-2025	M/S JAGMOHAN ENTERPRISE LLP Vs M/S NEO DEVELOPERS PVT LTD	RAJENDER SINGH	9818489589	office@rajindersingh.co.in	01.06.2025	
7	SH. KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT 302	ROOM	CIVIL SUIT	EX. (COMM) 299/2025	09.06.2025	MOHAN LAL GOEL VS INVICTA MEDIA PVT. LTD.	NA	NA	26.05.2025	
			COURT 302	ROOM	CIVIL SUIT	EX. (COMM) 301/2025	10.06.2025	ICICI BANK LTD. VS AMANDEEP SINGH	MANISH YADAV	9560084640	ADVMANISHYADAV01@GMAIL.COM	27.05.2025
			COURT 302	ROOM	CIVIL SUIT	MISC. DJ 480/2025	26.06.2025	DULI CHAND NARAIN DASS VS M/S AROMA SPICE INDUSTRY	ANSHUL JAIN	9899998243	aropjain@gmail.com	05.06.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308		RECOVERY	CS (COMM)/654/2025	03-06-2026	SBI VS. SAGAR	ASHISH BATRA	9891223874	ashishbatra@gamil.com	31.05.2025
			308		U/S 9 OF ARBITRATION ACAT	OMP(I)/471/2025	03-06-2025	RAJ KUMAR & ORS. VS. M/S NEO DEVELOPERS PVT. LTD.	RAJINDER SINGH	9818489589	Office@rajindersingh.co.in	01-06-2025
			308		EXECUTION	Execution (Comm)/291/2025	03-06-2025	SUNITA VS. VINOD KUMAR	SANJAY JAIN	Not available on Vkalatnams	Not available on Vkalatnams	30-05-2025
			308		RECOVERY	CS (COMM)/659/2025	04-06-2025	GOPAL CHAND AGGARWAL VS. NEHA GOEL	YASHWANT SINGH	9310096440	ADVVASHWANT@GMAIL.COM	01-06-2025

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			308	EXECUTION	Execution (Comm)/292/2025	04-06-2025	SANDEEP GUPTA VS. MCD	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	02-06-2025
			308	RECOVERY	CS (COMM)/678/2025	09-06-2026	SUNIL MEHRA VS. YOGESH GAMBHIR	RAHUL KUMAR SINGH	9350633101	NA	04-06-2025
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRDCS(COMM.)	CS (COMM)/647/2025	02-06-2025	LEVI STRAUSS AND COM Vs ASHOK KUMAR	Shravan Bansal(P),	9990605966	UNITEDMARK@UN ITEDANDUNITED.C OM	31.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM.)	OMP (I) (COMM)/474/2025	03-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh .co.in	02.06.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM.)	OMP (I) (COMM)/473/2025	03-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh .co.in	02.06.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM.)	OMP (I) (COMM)/472/2025	03-06-2025	Harmeet Singh Kapoor Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh .co.in	02.06.2025
			309 FLOOR EXTENTION BLOCK	THIRDEXECUTION (COMM.)	Execution (Comm)/293/2025	04-06-2025	Ajay prakash gupta Vs Sanjay jain	Sandeep Jindal(P),	98104-74101		03.06.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM.)	OMP (I) (COMM)/491/2025	09-06-2025	SGS INDIA PVT LTD Vs Bureau of Indian Standards	VEERA MATHAI(P),	858694645, 8805594425	bhairavisn@sagalegal .in, veeramathai@sagaleg al.in	06.06.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS(COMM.)	CS (COMM)/686/2025	13-06-2025	Lal Man Gupta Vs Hitesh Sarvaiya	Ankit Mehta(P),	9717355900	gauravsethi1977@gm ail.com	09.06.2025

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10			309 FLOOR EXTENTION BLOCK	THIRDCS(COMM.)	CS (COMM)/682/2025	13-06-2025	M/S HELPLINE PUBLICATION PVT LTD THROUGH ITS DITRCTOR MANISH SINGH Vs ASHISH JAISWAL	BHANU MOHAN(P),	9968165990	ssrinetassociate@gmail.com	10.06.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS(COMM.)	CS (COMM)/685/2025	13-06-2025	Pawan Bansal Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	10.06.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS(COMM.)	CS (COMM)/684/2025	13-06-2025	MBD ALCHEMIE PVT LTD Vs OXFORD CONVENT SCHOOL	Rakesh(P),	9971719499	NA	10.06.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS(COMM.)	CS (COMM)/683/2025	13-06-2025	ANAND SINGH Vs SANJAM SINGH	KARTIK JAIN(P),	8368060024	advocatekartik98@gmail.com	11.06.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS(COMM.)	CS (COMM)/666/2025	06-06-2025	NARINDER SHAH Vs SAI CREATION	BHUMIKA GUPTA	9560S 278oS	shailendra@sbassocia tes.in	05.06.2025
			309 FLOOR EXTENTION BLOCK	THIRDMISC. DJ	MISC. DJ/478/2025	11-06-2025	PULAK TRADEX PVT LTD Vs JIYA ALIAS ZIYA ENTERPRISES	SAURABH MISHRA	9599862350	advocatemishrallo2@gmail.com	10.06.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	OMP (COMM)/28/2025	02-06-2025	The Reps Gym One Vs Neogrowth Credit Pvt Ltd	Purushottam Jha	9971291939	pkjha85@gmail.com	30.05.2025
			307	Civil	Execution (Comm)/287/2025	02-06-2025	Kavish Satija Vs SKCC Personal Care AND Ors	Vidur Kamra	9818636833	office.advocate.sanjeev@gmail.com	30.05.2025
			307	Civil	OMP (I) (COMM)/481/2025	03-06-2025	Jagmohan Enterprises LLP Vs M/s Neo Developers Pvt Ltd	ALOK BHATT	9818489589	office@rajindersingh.co.in	02.06.2025

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			307	Civil	CS (COMM)/676/2025	09-06-2025	UNION BANK OF INDIA BHOLA SINGH RAWAT	Vs	ALOK KUMAR	9911000126	ALOK.ADV2001@gmail.com	06.06.2025
			307	Civil	CS DJ/661/2025	23-06-2025	KULDEEP CHAUDHARY (CIVIL LINES)	Vs SDM	Rahul Chauhan	8750883003	N.A.	21.06.2025
			307	Civil	CS (COMM)/691/2025	23-06-2025	PUMA SE Vs Jeetendra Singh alias Jeetu Gurjar		Prachi Gupta	9911703098	prachi.gupta@pamslegal.com	23.06.2025
			307	Civil	CS (COMM)/690/2025	23-06-2025	PUMA SE Vs DINESH BINDAL and ANR		Prachi Gupta	9911703098	prachi.gupta@pamslegal.com	23.06.2025
			307	Civil	CS DJ/661/2025	23-06-2025	KULDEEP CHAUDHARY (CIVIL LINES)	Vs SDM	Rahul Chauhan	8750883003	N.A.	21.06.2025
			307	Civil	CS DJ/662/2025	24-06-2025	SMT HEMA HOLANI SUDESH HOLANI	Vs Sh	Rahul Kadyan	9868068529	rahulkadyan2008@yahoo.com	23.06.2025
			307	Civil	CS DJ/663/2025	24-06-2025	Narender Kumar Sharma Vs Aruna Sharma ANRSMT HEMA HOLANI Vs Sh SUDESH HOLANI		Ghanshyam Dass Sharma	NA	NA	21.06.2025

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	Misc DJ	Misc DJ/451/2025	02-06-2025	RAJ KUMAR BHARDWAJ Vs RITESH SHARMA	Richa Verma	9582224485	richa.v.1990@gmail.com	31.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/652/2025	03-06-2025	BANK OF BARODA Vs Mahender Kumar	Geetanjali sharma	8588821631	Advocate.134@gmail.com	30.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm)/290/2025	03-06-2025	Shishpal Vs Municipal Corporation of Delhi	S. K. Singh	9811161525	sksingh116@gmail.com	31.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/459/2025	04-06-2025	ZERO SQUIRE ENERGY- SOLUTIONS PVT LTD Vs TRANE TECHNOLOGIES INDIA PVT LTD	-	-	-	-
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/486/2025	04-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	Rajinder Singh	9818489589	Office@rajindersingh.co.in	31.05.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/485/2025	04-06-2025	Harmeet Singh Kapoor Vs M/s Neo Developers Pvt Ltd	Rajinder Singh	9818489589	Office@rajindersingh.co.in	01.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/658/2025	04-06-2025	Miscellaneous Vs M/s PRAMOD TELECOM PRIVATE LIMITED	Surender tyagi	999993833	surendersuparn@gmail.com	31.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/464/2025	06-06-2025	M/S SHIVA MILK FOODS Vs ASHA RAM AND ORS	-	-	-	-
			COURT ROOM 310	Misc DJ	Misc DJ/468/2025	06-06-2025	GOVERNMENT OF NCT OF DELHI Vs M/s MAA BHAGWATI ASSOCIATES	Zafar Abbas	9868122342	NA	04.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/679/2025	09-06-2025	PUNJABI CHAAP CORNER PRIVATE LIMITED Vs PUNJABI CHAAP CORNER	Anshima Puri	9811059395	puris_1@yahoo.co.in	05.06.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP I COMM	469/2025	03.06.2025	KARAN GROVER V/S SARKAR VISION CULTURE MEDIA SERVICES LLP	ABHINAV GARG	9810196968	ADV.ABHINAVGAR G@GMAIL.COM	02.06.2025
			401	OMP I COMM	477/2025	03.06.2025	M/S JAGMOHAN ENTERPRIS LLP V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDER SINGH.CO.IN	01.06.2025
			401	OMP I COMM	478/2025	03.06.2025	M/S JAGMOHAN ENTERPRIS LLP V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDER SINGH.CO.IN	01.06.2025
			401	OMP I COMM	479/2025	03.06.2025	M/S JAGMOHAN ENTERPRIS LLP V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDER SINGH.CO.IN	31.05.2025
			401	OMP I COMM	480/2025	03.06.2025	RAMA KAPOOR V/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDER SINGH.CO.IN	31.05.2025
			401	ARB.A.COMM	3/2025	04.06.2025	SATYAM POLYKNITS V/S EXCEL VINYL COATINGS PVT LTD	PANKAJ MEHTA	9811253529	PASNKAJ@FORTUN E LEGAL.IN	03.06.2025
			401	MISC DJ	463/2025	06.06.2025	K.C.KHANDELWAL V/S M/S SAWARIYA COLLECTION	SACHIT GUPTA	9999130288	KCGANDPARTNERS @GMAIL.COM	05.06.2025
			401	EX COMM	297/2025	06.06.2025	CITY SWEEP SERVICES LLP V/S MUNICIPAL CORPORATION OF DELHI	SARAD KUMAR SUNNY	9958178853	SARADKSUNNY@G MAIL.COM	04.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	EX COMM	298/2025	06.06.2025	SAVITRI DEVI GUPTA V/S NW INDIA ASSURANCE CO. LTD	AYUSH MITTAL	9818621176	ADVAYUSH MITTAL@GMAIL.CO M	04.06.2025
			401	OMP I COMM	490/2025	06.06.2025	M/S AB BROOKEL PVT LTD V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDER SINGH.CO.IN	04.06.2025
			401	CS COMM	665/2025	06.06.2025	RAI SAHIB LAXMI NARAIN CHARITABLE TRUST & ORS V/S NEELAM KUMAR	ANKUR MAHINDRO	9891051888	ANKUR.MAHINDRO @kRED-JURE.IN	04.06.2025
			401	MISC DJ	466/2025	06.06.2025	SHRI DAYA RAM GOYAL V/S RADHA AGGARWAL	MOHAR SINGH	9213392006	KMSLAWCHAMBER @GMAIL.COM	
			401	CS COMM	673/2025	09.06.2025	UNION BANK OF INDIA V/S SANJEEV KUMAR	ALOK KUMAR	9911000126	ALOK.ADV2001@G MAIL.COM	06.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT 402	ROOM	CIVIL SUIT	EX. (COMM) 288/2025	02.06.2025	NEERAJ AGGARWAL VS MCD	PANKAJ ROY KOTRA	9811070396	pankajkotra034@gmail.com	31.05.2025
			COURT 402	ROOM	CIVIL SUIT	EX. (COMM) 289/2025	02.06.2025	AGGARWAL ASSOCITES VS MCD	PANKAJ ROY KOTRA	9811070396	pankajkotra034@gmail.com	31.05.2025
			COURT 402	ROOM	CIVIL SUIT	OMP(I) COMM 475/2025	03.06.2025	JAGMOHAN ENTERPRISES LLP VS NEO DEVELOPERS PVT. LTD.	RAJINDER SINGH	9818489989	office@rajindersingh.co.in	02.06.2025
			COURT 402	ROOM	CIVIL SUIT	OMP(I) COMM 476/2025	03.06.2025	ZAINAB BUKHARI VS ROYAL CASA	DEWAN	8882754440	service@dewanadvocates.com	02.06.2025
			COURT 402	ROOM	CIVIL SUIT	CS(COMM) 657/2025	04.06.2025	AMANDEEP SINGH ANAND VS TOTAL GRAPHIC PRINT SOLUTION	Rajeev upadhyay	9212002825	advrajeevupadhayay84@gmail.com	03.06.2025
			COURT 402	ROOM	CIVIL SUIT	EX. (COMM) 294/2025	04.06.2025	M/S DIGVIJAY SANITATION VS DELHI JAL BOARD	VIVEKANAND	na	vivekanandlaw@gmail.com	03.06.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	CS	CS (COMM)/491/2025	03-06-2025	ISHA SHARMA PROP OF M/S ISHA INDUSTRIES Vs CASTLE VALVES LIMITED THROUGH NAVDEEP MALHOTRA	PAWAN SWAMI(P),	9810775051	prashantbatra76@gmail.com	01-06-2025	
				OMP	OMP (I) (COMM)/718/2025	03-06-2025	THERMAL ENGINEERS AND INSULATORS PVT LTD Vs GNCTD	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail.com	02-06-2025	
				CS	CS (COMM)/495/2025	04-06-2025	Bank of Baroda Vs ANANT RAM MAJITHIA	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	03-06-2025	
				CS	CS (COMM)/510/2025	05-06-2025	M/S MEMBRANE DECORS Vs M/S VGAUR INTERIORS	Tarun Sharma(P),	9999199160	advtarunsharma24@gmail.com	03-06-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS	CS (COMM)/516/2025	06-06-2025	Bank of Baroda Vs SUMIT GOUTAM	Davinder Kumar(P),	9868740548	advocatedavinderku mar1986@gmail.com	05-06-2025
				OMP	OMP (I) (COMM)/731/2025	06-06-2025	THERMAL ENGINEERS AND INSULATORS PVT LTD Vs GNCTD	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail .com	05-06-2025
				Misc DJ	Misc DJ/594/2025	09-06-2025	M/S ROMSONS MEDSOURCE Vs M/S DOWELL SURGICALS PVT LTD	Puneet Sharma(P),	9793739786	advrotolavpjra@gmai l.com	06-06-2025
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	OMP(I)(COMM)	709/2025	31.05.2025	SHRIRAM FINANCE LTD VS. AMEENUL HAQ	MANOJ KUMAR	9811133644	manoj.adv@gmail.co m	31.05.2025
				OMP(I)(COMM)	710/2025	31.05.2025	SHRIRAM FINANCE LTD VS. ATUL KR TYAGI	MANOJ KUMAR	9811133644	manoj.adv@gmail.co m	31.05.2025
				OMP(I)(COMM)	711/2025	31.05.2025	SHRIRAM FINANCE LTD VS. RAJU JAI JAGAN	MANISH SHANKAR	9650810426	msvermachambers@ gmail.com	31.05.2025
				CS/(COMM)	484/2025	31.05.2025	STATE BANK OF INDIA VS. NEELAM	GOPAL CHAND SHARMA	9650501903	advhunnysharma28 @gmail.com	31.05.2025
				CS/(COMM)	485/2025	31.05.2025	STATE BANK OF INDIA VS. NISHA RATHORE	GOPAL CHAND SHARMA	9650501903	advhunnysharma28 @gmail.com	31.05.2025
				CS/(COMM)	486/2025	31.05.2025	BANK OF BARODA VS. CARNAMA INFOTECH AND BPO LLP	VIJAY PRAKASH	9810210832	vijayprakash9682@g mail.com	31.05.2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		Execution (Comm.)/191/2025	09-06-2025	RAVI KANT MANGA Vs MAJIDUL NISHA	Not Mentioned	Not Mentioned	Not Mentioned	06-06-2025
					OMP (I) (COMM.)/735/2025	28-06-2025	Shubham satish chandra tripathi Vs Vikrant Malik	Not Mentioned	Not Mentioned	Not Mentioned	27-06-2025
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	OMP (I) COMM	OMP (I) (COMM.)/715/2025	03-06-2025	Yes Bank Ltd Vs RAJESH KUMAR VISHWAKARMA	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	02-06-2025
				CS (COMM)	CS (COMM)/498/2025	04-06-2025	BANK OF BARODA Vs Chandra Pratap Singh And Ors	DEEPA GUPTA	9312292558	advocate.deepa.gupta @gmail.com	03-06-2025

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				CS (COMM)	CS (COMM)/499/2025	04-06-2025	MS GOLDEN SPARROW INDIA ENTERPRISES Vs DEEPAK VERMA	C P MALIK	9212057049	cpmalikl@gmail.com	03-06-2025
				OMP (I) COMM	CS (COMM)/500/2025	04-06-2025	MS GOLDEN SPARROW INDIA ENTERPRISES Vs RENU SHARMA SHIVANI	C P MALIK	9212057049	cpmalikl@gmail.com	03-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/727/2025	04-06-2025	SHRIRAM FINANCE LIMITED Vs AMIT GULIA	SUNNY ARORA	9910574027	albuslawflrms@gmail.com	03-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/728/2025	04-06-2025	SHRIRAM FINANCE LIMITED Vs ARSAL BILAL	SUNNY ARORA	9910574027	albuslawflrms@gmail.com	03-06-2025
				CS (COMM)	CS (COMM)/504/2025	05-06-2025	ROBIN SINGH Vs LAKHVINDER KAUR	VINAY BHASIN	9914029491	vinaykumarbhasin@gmail.com	03-06-2025
				CS (COMM)	OMP (I) (COMM.)/730/2025	05-06-2025	SHRIRAM FINANCE LIMITED Vs TARUN KATARIA	SUNNY ARORA	9910574027	albuslawflrms@gmail.com	04-06-2025
				OMP (I) COMM	CS (COMM)/514/2025	06-06-2025	GOLDEN SPARROW INDIA ENTERPRISES Vs GREEN STUDIO	C P MALIK	9212057049	cpmalikl@gmail.com	05-06-2025
				CS (COMM)	CS (COMM)/515/2025	06-06-2025	SHUBHAM GARG PROP OF M/S RAI IMPEX Vs ATUL VERMA PROP OF M/S ATUL MACHINERY AND RUBBER INDUSTRY	SAMIT TAYAL	9818033445	amit.tayal23@gmail.com	04-06-2025
				OMP (I) COMM	CS (COMM)/517/2025	09-06-2025	BESTIME TRADING COMPANY PRIVATE LIMITED Vs Family Health Care Hospital Private Limited	SHIVEN BANGA	7838443353	advshivenbanga@gmail.com	06-06-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/485/2025	CS (COMM)/485/2025	02-06-2025	OZONE OVERSEAS PRIVATE LIMITED Vs Deepak Gupta trading as M/s Icon Metal Marketing	Surinder Singh	93 1 1325398	surindersgI@gmail.com	02-06-2025
				CS (COMM)/490/2025	CS (COMM)/490/2025	03-06-2025	Hari Nath Srivastava Vs SNNR Private Limited	Ankit Kumar	9015505737	niyamamlawoffices@gmail.com	03-06-2025
				OMP (I) (COMM.)/716/2025	OMP (I) (COMM.)/716/2025	03-06-2025	Yes Bank Ltd Vs SHAINA SHAINA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-06-2025
				OMP (I) (COMM.)/717/2025	OMP (I) (COMM.)/717/2025	03-06-2025	Yes Bank Ltd Vs VERMA LOGISTICS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING
				Misc DJ/576/2025	Misc DJ/576/2025	04-06-2025	Raj Baboo Nischal Vs Sukhwinder Singh Sukhwinder Singh	Siddhartha Yadav	9811087543	siddharthayadavadvo cate@gmail.com04-06-2025
				Misc DJ/577/2025	Misc DJ/577/2025	04-06-2025	Raj Baboo Nischal Vs Sukhwinder Singh Sukhwinder Singh	Siddhartha Yadav	9811087543	siddharthayadavadvo cate@gmail.com04-06-2025
				Misc DJ/578/2025	Misc DJ/578/2025	04-06-2025	LOUIS VUITTON MALLETIER Vs Deej Bedi	Pooja Dodd	9811045646	info@doddandco.com04-06-2025
				Misc DJ/579/2025	Misc DJ/579/2025	04-06-2025	ISHWAR CHAND Vs AJAY CHOUDHARY	Manish Sharma	9910337674	Not Provided04-06-2025
				OMP (I) (COMM.)/725/2025	OMP (I) (COMM.)/725/2025	04-06-2025	Yes Bank Ltd Vs SHUBH KARAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM04-06-2025
				OMP (COMM.)/9/2025	OMP (COMM.)/9/2025	05-06-2025	AMIT SHARMA Vs KOTAK MAHINDRA BANAK	Naval Kishore	9810780750	nava1351a@gmail.co m05-06-2025
				CS (COMM)/505/2025	CS (COMM)/505/2025	05-06-2025	Ajay Kohli Vs M/s Solar Smith Energy Pvt Ltd	Rohit Kumar Modi	9810243904	Rkm_mo di(@rediffmail.com05-06-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/506/2025	CS (COMM)/506/2025	05-06-2025	M/s Karytron Electricals Pvt Ltd Vs M/s Solar Smith Energy Pvt Ltd	Rohit Kumar Modi	9810243904	Rkm_mo di(@rediffmail.com05-06-2025
				CS (COMM)/507/2025	CS (COMM)/507/2025	05-06-2025	PUNJAB NATIONAL BANK Vs VISHAL	Parikshit Mahipal	9868873986	pmahipal09@gmail.c om05-06-2025
				CS (COMM)/508/2025	CS (COMM)/508/2025	05-06-2025	A B BIODEGRADABLE PRODUCTS PVT LTD Vs DHANSAGAR MACHINERY PVT LTD	Sanjeev Singh	9811129304	litigation@singhassoc iates.com05-06-2025
				OMP (I) (COMM.)/729/2025	OMP (I) (COMM.)/729/2025	05-06-2025	yes bank ltd Vs santosh devi	Ananjay Singh	7030378800	Not Provided05-06-2025
				CS (COMM)/511/2025	CS (COMM)/511/2025	06-06-2025	Union Bank of India Vs Shri Lepakshi Appliances OPC Pvt Ltd	Hari Kishan	9818038911	hka.delhi@gmail.com06-06-2025
				OMP (I) (COMM.)/732/2025	OMP (I) (COMM.)/732/2025	09-06-2025	SHRI RAJESH GUPTA Vs HomeSpoon Food Industries Private Limited	Shiven Banga	7838443353	advshivenbanga@gm ail.com

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				OMP (I) (COMM.)/724/2025	OMP (I) (COMM.)/724/2025	03-06-2025	Yes Bank Ltd Vs GURNAM SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	02-06-2025
				CS (COMM)/496/2025	CS (COMM)/496/2025	04-06-2025	MACRAAN TELECOM SERVICES PVT LTD Vs ANGEL SOLUTIONS	NITESH KUMAR	8826747120	JITEJHAoG@GMAI L.COM	03-06-2025
				CS (COMM)/497/2025	CS (COMM)/497/2025	04-06-2025	BANK OF BARODA Vs Gulab Majithia	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA. GUPTA@GMAIL.CO M	03-06-2025
				Misc DJ/580/2025	Misc DJ/580/2025	04-06-2025	Shree Shyam Trader Vs amocon	SAGAR	8572822674	SAGARNANDALZK @GMAIL.COM	03-06-2025
				OMP (I) (COMM.)/726/2025	OMP (I) (COMM.)/726/2025	04-06-2025	Yes Bank Ltd Vs RAMESH CHOUHAN	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	03-06-2025
				Execution (Comm.)/189/2025	Execution (Comm.)/189/2025	05-06-2025	MS BLISS REFRIGERATION P LTD Vs SATYA NARAIN SHARMA				
				CS (COMM)/509/2025	CS (COMM)/509/2025	05-06-2025	VASON PRINTOPACK PRIVATE LIMITED Vs Lovyam Udyog and Packers	MANEESHGU MBER	9911315304	ASCENTLAWFIRM@ GMAIL.COM	03-06-2025
				CS (COMM)/512/2025	CS (COMM)/512/2025	06-06-2025	Union Bank of India Vs Zahir Abbas	HARI KISHAN	9818038911	HKA.DELHI@GMAI L.COM	04-06-2025
				CS (COMM)/513/2025	CS (COMM)/513/2025	06-06-2025	Bank of Baroda Vs Dinesh Kumar	DAVINDER KUMAR	9868740548	ADVOCATEDAVIND ERKUMAR1986@G MAIL.COM	04-06-2025
				Ex.COMM - Award by Arb. Comm./26/2025	Ex.COMM - Award by Arb. Comm./26/2025	09-06-2025	LEVIS STRAUSS AND CO Vs MOHD SHAREEF				
				CS (COMM)/518/2025	CS (COMM)/518/2025	09-06-2025	SHELLZ INDIA LTD Vs CHANDRAKALA M	PRAMOD KUMAR AGARWAL	9868920473	PKAGG.ADV@GMAI L.COM	05-06-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS(COMM)	442/2025	02.06.2025	HARSH JAIN VS. M/S RPL MAHENDWAS	ADV. NIKITA SETH	9588174061	NIKITA@RALEGAL. CO.IN	28.05.2025
			1	CS(COMM)	443/2025	02.06.2025	DEUTSCHE BANK AG VS. M/S ACE INFRATECH AND ORS.	SURI AND COMPANY	9971357074, 9711066810	LITIGATION@SURI CO.IN	15.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	OMP(COMM)	80/2025	02.06.2025	M/S V JULKA RUBBERS VS. M/S INDRAPRASTHA GAS LIMITED	PAWAN KAWRANI AND ASSOCIATES	9999989589	ID- AWNKA WNRANI@G MAIL.COM	28.05.2025
			1	CS(COMM)	449/2025	03.06.2025	M/S GOLDMEDAL ELECTRICALS PVT. LTD. VS. KANTILAL MAGHRAJ PROPRIETOR OF MODERN ELECTRICAL CENTRE	SHRAVAN KUMAR BANSAL	9990605966	UNITEDMARK@UN ITEDANDUNITED.C OM	29.05.2025
			1	MISC. DJ	984/2025	04.06.2025	RAJ KUMAR GUPTA VS. PUNEET BANTHIA	ARENESS LAW	9810980834	ARENESS@ARENES SLAW.COM	02.06.2025
			1	CS(COMM)	452/2025	04.06.2025	M/S VAYUDOOT MULTI SERVICES VS. ALLIANCE AIR AVIATION LIMITED	RAKESH KUMAR	9711749492	NOT AVAILABLE	29.05.2025
			1	CS(COMM)	457/2025	05.06.2025	DELHI INTEGRATED MULTI- MODAL TRANSIT SYSTEM LTD. VS. M/S TRIG DETECTIVES PRIVATE LIMITED	UPSCALE LEGAL	8882440743	INFO@UPSCALELE GAL.COM	31.05.2025
			1	CS(COMM)	456/2025	05.06.2025	M/S UNION BANK OF INDIA VS. SHRI HANUMAN PRASAD	RAJENDRA YADAV	9312046733	YADAVRAZEN@GM AIL.COM	02.06.2025
			1	MISC. DJ	998/2025	05.06.2025	M/S JAI UNIVERSAL VS. UNION OF INDIA AND ORS.	KAJOL SHARMAA	9810751489	ADVKAJOL28@YAH OO.COM	20.05.2025
			1	EX(COMM)	92/20258	05.06.2025	TRIDIVA ERGONOMIC INTERIORS PVT. LTD. VS. RMS CONSULTANTS PVT. LTD. AND ORS.	M. S. OBERIO AND ASSOCIATES	9990011586	MSOBERIOASSOCIA TES@GMAIL.COM	04.06.2025
			1	OMP(COMM)	82/2025	05.06.2025	RUPINDER SING AND ANR. VS. L AND T FINANCE LTD. (FOREMLY L & T FINANCE HOLDINGS LTD.)	LVIKAS KUMAR	9582333909	OFFICE@CORPORA TELEGALPARTNER S.COM	30.05.2025
			1	OMP(COMM)	83/2025	05.06.2025	IQBAL SINGH SETHI & ORSL VS. PRASAD IVF CLINIC PVT. LTD.	KUNAL KHER	9910072729	KHERKUNAL@GMA IL.COM	02.06.2025
			1	CS(COMM)	468/2025	06.06.2025	L K PRIME TECHNICAL PVT. LTD. VS. TELEGRAM F2 LLC & ORS.	MR. SANSKAR AGGARWAL AND MR. BHAVYA	7838837246, 9999239545	SNBLEGAL.LITIGAT ION@GMAIL.COM	02.06.2025
			1	CS(COMM)	467/2025	06.06.20258	CANARA BANK VS. ROHIT MATTA	ARUN DUGGAL	9811024490	ARUNDUGGAL@YA HOO.IN	29.05.2025
			1	CS(COMM)	466/2025	06.06.2025	GRINGO ENTERTAINMENT LLP VS. MR. KIRAT SINGH AKA KIRAT GILL	DEEPAK KOHLI ASSOCIATES	9811192957, &9582063085	KOHLI.DEEPAK@H OTMAIL.COM, M.SHARIQ.K@GMAI L.COM	05.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	465/2025	06.06.2025	UNION OF INDIA VS. SHREE RAMA SALES AND ORS.	ROHTAS KUMAR JAJORIA	9868750997	RKJAJORIA26@GMAIL.COM	02.06.2025
			1	CS(COMM)	482/2025	09.06.2025	POWER OF STOCKS PRO CONSULTING PVT. LTD. VS. TELEGRAM FZ LLC & ORS.	JEEVESH MEHTA	9811617186	JEEVESH@MARENLEGAL.NET	06.06.2025
			1	MISC. DJ	1022/2025	09.06.2025	KAMAREAJ MATRICULATION HIGHER SECONDARY SCHOOL VS. M/S EDUSMART SERVICE PVT. LTD. AND ORS.	JUNEILSAMY.	9818709797	SUPREMEJUNEIL@GMAIL.COM	06.06.2025
21	SH. BALWANT RAJBANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	CS (COMM)/441/2025	CS (COMM)/441/2025	02-06-2025	DEUTSCHE BANK AG Vs MS KUBE AUTOTECH PVT LTD THROUGH ITS	Gurvinder Suri(P),	9971357074	itigation@surico.in	29.05.2025
			25	CS (COMM)/439/2025	CS (COMM)/439/2025	02-06-2025	DEUTSCHE BANK AG Vs MS IC India Casting Pvt Ltd and Ors through its Director	Gurvinder Suri(P),	9971357074	itigation@surico.in	29.05.2025
			25	CS (COMM)/440/2025	CS (COMM)/440/2025	02-06-2025	DEUTSCHE BANK AG Vs MR MOHIT GUPTA PROPRIETOR MS AGGARWAL TRADES	Gurvinder Suri(P),	9971357074	itigation@surico.in	29.05.2025
			25	CS (COMM)/448/2025	CS (COMM)/448/2025	03-06-2025	Parvendra Kumar Vs Tollman International Private Limited	Shreshth Jain(P),	9871206484	shreshth@lawkins.in	01.06.2025
			25	CS (COMM)/447/2025	CS (COMM)/447/2025	03-06-2025	ANI Media Private Limited Vs Mohak Mangal	Sidhant Kumar(P),	9899675905	ASAXENA@UNUMLAW.IN	01.06.2025
			25	ExCOMM - Award By Arb Comm/33/2025	ExCOMM - Award by Arb Comm/33/2025	03-06-2025	Oriental Foundry Pvt Ltd Vs Union of India through DY CMM MECH Northern Railway	Shaurya Nirwal(P),	9899867235	r.sudhinder@argusp.com	27.05.2025
			25	ARB A (COMM)/10/2025	ARB A (COMM)/10/2025	03-06-2025	PRABODH SINGH Vs NIRMAL INDUSTRIES AND COMPANY AND ORS	Rakesh Chaudhary(P),	98111-88090	NOT PROVIDED	01.06.2025
			25	OMP (COMM)/81/2025	OMP (COMM)/81/2025	03-06-2025	LAST FIDDLE HOSPITALITY PVT LTD Vs GURPREET SINGH MALHI	Prateek Bajaj(P),	8800776700	advprateekbajaj@gmail.com	01.06.2025
			25	OMP (I) (COMM)/90/2025	OMP (I) (COMM)/90/2025	03-06-2025	HERO FINCORP LTD Vs M ABDUL FARITH	JUNEANK MAHAJAN(P),	9873347330	JUNEanak mahajan05@yahoo.com	30.05.2025
			25	CS (COMM)/451/2025	CS (COMM)/451/2025	04-06-2025	shivam properties pvt ltd Vs The Ajit Manufacturing and Trading Corporation Pvt Ltd	SIDDHARTH AGGARWAL(P),	9871588350	SA9870@GMAIL.COM	02.06.2025

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			25	CS (COMM)/454/2025	CS (COMM)/454/2025	05-06-2025	STATE BANK OF INDIA Vs MOHAMMAD SALIM ALI PROPRIETOR M/S A ONE ELECTRONICS	Shiv Tyagi(P),	9811059032	shivktyaga@gnall.co m	02.06.2025
			25	CS (COMM)/455/2025	CS (COMM)/455/2025	05-06-2025	STATE BANK OF INDIA Vs SANYUKTA DESHWAL PROPRIETOR M/S ARISTRO ENTERPRISES	Shiv Tyagi(P),	9811059032	shivktyaga@gn}all.co m	02.06.2025
			25	CS (COMM)/458/2025	CS (COMM)/458/2025	05-06-2025	Trimble Solutions Corporation Vs Aditya Rao	Aarshia Behl(P),	NOT PROVIDED	NOT PROVIDED	01.06.2025
			25	CS (COMM)/453/2025	CS (COMM)/453/2025	05-06-2025	Chandra Shekhar Vs State of Uttar Pradesh	ASHOK KUMAR(P),	9990018670	ashokalegalservices@ gmail.com	01.06.2025
			25	OMP (COMM)/84/2025	OMP (COMM)/84/2025	05-06-2025	ABC Experts Engineers Vs Union of India	Sayed Wasif Haider(P),	9311307710	haassociateslegal@g mail.com	03.06.2025
			25	Misc DJ/978/2025	Misc DJ/978/2025	03-06-2025	Punjab National Bank Vs Ram Nath Singh	Mercy Hussain(P),	9873082780	mercvhussain@gmail .com	03.06.2025
			25	ExCOMM - Award by Arb Comm/35/2025	ExCOMM - Award by Arb Comm/35/2025	06-06-2025	KOTAK MAHINDRA PRIME LTD Vs PANKAJ KUMAR SINGH	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal @gmail.com	04.06.2025
			25	Execution (Comm)/93/2025	Execution (Comm)/93/2025	06-06-2025	M/S MOVIN EXPRESS PRIVATE LIMITED Vs SHASHI PRAMOD TIWARI	Jeevesh Mehta(P),	9811617186	JEEVESH@MAVENI EGAL.NET	04.06.2025
			25	Execution (Comm)/94/2025	Execution (Comm)/94/2025	06-06-2025	M/S MOVIN EXPRESS PRIVATE LIMITED Vs RAMAKRISHNA NARSINGH DAKUA	Jeevesh Mehta(P),	9811617186	JEEVESH@MAVENI EGAL.NET	04.06.2025
			25	Execution (Comm)/95/2025	Execution (Comm)/95/2025	06-06-2025	M/S MOVIN EXPRESS PRIVATE LIMITED Vs JABEENA PROPRIETOR SHIP SECURE EXPRESS ANR	Jeevesh Mehta(P),	9811617186	JEEVESH@MAVENI EGAL.NET	04.06.2025
			25	OMP (COMM)/85/2025	OMP (COMM)/85/2025	06-06-2025	ROHIT KUMAR Vs SBI CARDS AND PAYMENT SERVICES LTD	WASEEM FIROZ(P),	9540193893	birenderkumar230@ gmail.com	29.05.2025
			25	CS (COMM)/474/2025	CS (COMM)/474/2025	06-06-2025	PRAKASH GOPICHAND GABA Vs Telegram FZ LLC	Bhavya Kohli(P),	7838837246	NOT PROVIDED	05.06.2025
			25	CS (COMM)/475/2025	CS (COMM)/475/2025	06-06-2025	Jailaxmi Enterprises Private Limited Vs RONCH POLYMERS PVT LTD	Himanshu Dhawan(P),	8750021607	Contact@Utkrishthal aw.Com	29.05.2025

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			25	CS (COMM)/476/2025	CS (COMM)/476/2025	06-06-2025	STARNEXT INNOVATIONS PRIVATE LIMITED Vs MTT CONCEPTS PRIVATE	SHUBHAM AGARWAL(P),	8800262007	shubham.agarwal@avslegal.in	05.06.2025
			25	CS (COMM)/477/2025	CS (COMM)/477/2025	06-06-2025	ZENITH FINANCIAL CONSULTING PRIVATE LIMITED Vs Bits N Bytes Soft Private Limited	ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@yahoo.com	02.06.2025
			25	OMP (I) (COMM)/95/2025	OMP (I) (COMM)/95/2025	09-06-2025	Kotak Mahindra Prime Ltd Vs HEMLATA	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	06.06.2025
			25	CS (COMM)/478/2025	CS (COMM)/478/2025	09-06-2025	BIKANER BHUJIA UDYOG SANGH Vs BADSHAH BIKANER FOOD PRODUCTS PVT LTD	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	05.06.2025
			25	CS (COMM)/479/2025	CS (COMM)/479/2025	09-06-2025	M/S TRDP HAPPY WORLD PVT LTD Vs M/S SAI FOOD PRODUCTS	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	05.06.2025
			25	CS (COMM)/480/2025	CS (COMM)/480/2025	09-06-2025	Jaspal Kaur Vs Telegram FZ LLC	SWAPNIL GAUR(P),	9897905254	swapnilgaur@ralegal.co.in	06.06.2025
			25	CS (COMM)/481/2025	CS (COMM)/481/2025	09-06-2025	SUPREME INDUSTRIES LIMITED Vs SUPREME UPVC WINDOW	Pranav Gupta(P),	9810083029	debasishrnoitra@gmail.com	06.06.2025
			25	OMP (I) (COMM)/92/2025	OMP (I) (COMM)/92/2025	09-06-2025	Kotak Mahindra Prime Ltd Vs ABHAY TOMAR	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	06.06.2025
			25	OMP (I) (COMM)/93/2025	OMP (I) (COMM)/93/2025	09-06-2025	Kotak Mahindra Prime Ltd Vs ASHOK KUMAR	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	06.06.2025
			25	OMP (I) (COMM)/94/2025	OMP (I) (COMM)/94/2025	09-06-2025	Kotak Mahindra Prime Ltd Vs KARAN SINGH	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	06.06.2025
			25	Counter Claim/30/2025	Counter Claim/30/2025	09-06-2025	Prakash Chandra Shukla Vs CANARA BANK	Ankit Mehta(P),	9811152045	pcshukla1964@rediffmail.com	05.06.2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB A (COMM)/9/2025	02-06-2025	ANNAPURNA AGRO AGENCIES VS CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD	ANOOP PRAKASH AWASTHI(P),	9891491829	anoopclc@gmail.com	22-05-2025

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			24	SUIT FOR TRADEMARKS	CS (COMM)/445/2025	02-06-2025	TV TODAY NETWORK LIMITED AND ANR VS CENTENARIANS LIFE SCIENCES PRIVATE LIMITED	RADHIKA GUPTA(P),	9958387755	RADHIKAGUPTA144 @GMAIL.COM	24-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/446/2025	02-06-2025	AMIT DEY PHOTOGRAPHY VS REVOLT INTELICORP PVT LTD AND ORS	KAMLESH SURESH PRASAD(P),	NOT AVAILABLE	NOT AVAILABLE	24-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/444/2025	02-06-2025	DEUTSCHE BANK AG VS MS JUPITER ENTERPRISES THROUGH ITS PARTNER MR SANTOSH SHARMA	GURVINDER SURI(P),	9871692197	litigation@surico.in	27-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/450/2025	03-06-2025	PERNOD RICARD INDIA PVT LTD VS CHOUDHARY WINES AND ORS	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate @gmail.com	29-05-2025
			24	EXECUTION PETITION	Execution (Comm)/91/2025	04-06-2025	POOJA SHARMA VS ATAL BIHARI VAJPAYEE INSTITUTE OF MEDICAL SCIENCE AND ANR	AVINASH KUMAR TRIVEDI(P),	9871441764	avinashtrivedi.legal@ gmail.com	28-05-2025
			24	APPLICATION U/S 151 CPC	Misc DJ/981/2025	04-06-2025	HINDUSTAN MEDIA VENTURES LTD. VS. UNIT 83	PUNEET BAJAJ	9711166242	NOT AVAILABLE	30-05-2025
			24	APPLICATION U/S 151 CPC	Misc DJ/983/2025	04-06-2025	SOCIAL ORGANICS PVT LTD VS KUNAAL SULTAN KAPOOR AND ORS	JASMINE DAMKEWALA(P),	9818311929	Jasmine_damkewala @hotmail.com	30-05-2025
			24	APPLICATION U/S 151 CPC	Misc DJ/982/2025	04-06-2025	SHRUTI DHRUVA VS VAYUDOOT MULTI SERVICES PVT LTD	SANDEEP BHALLA(P),	9811277366	sandeepbhallaadvoca te@gmail.com	31-05-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/461/2025	05-06-2025	B R TECH TEX VS PHARMACEUTICAL	3S	KAMAL RAJ SAXENA(P),	NOT AVAILABLE	NOT AVAILABLE	27-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/460/2025	05-06-2025	B R TECH TEX VS JK DYES AND CHEM		KAMAL RAJ SAXENA(P),	NOT AVAILABLE	NOT AVAILABLE	27-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/464/2025	05-06-2025	COMMITTED CARGO CARENAINA LIMITED VS CROSSBORDER LOGISTECH PVT LTD		NAINA WALIA(P),	8527287243	NOT AVAILABLE	28-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/462/2025	05-06-2025	STATE BANK OF INDIA VS RAVINDER KUMAR VOHRA PROPRIETOR M/S SANTOSH ENTERPRISES		SHIV TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	29-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/459/2025	05-06-2025	VEENA BIRLA VS M S GORISHR CHANDER KAPOOR AND COMPANY		HR THONPINA O THANGAL(P),	ANOT AVAILABLE	NOT AVAILABLE	31-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/463/2025	05-06-2025	ELEKORE SYSTEMS PVT LTD VS BHUPENDRA SINGH HORA PROP ANJANI MINERALS AND RESOURCES		VIBHOR GARG(P),	9811352998	vibhor@bavlegal.in	02-06-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/34/2025	05-06-2025	FINVASIA SECURITIES PVT LTD VS MANOJ KUMAR		KUSHAL KUMAR(P),	9958724670	adv.kushalkumar@g mail.com	03-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/471/2025	06-06-2025	CITY MARBLE AND GRANITES VS NARAYAN SUDHEESH		ANKUR AGARWAL(P),	9718490218	agarwalassociate1@g mail.com	29-05-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/469/2025	06-06-2025	SAGAR SHRIKANT NAIK VS TELEGRAM FZ LLC	BHAVYA KOHLI(P),	NOT AVAILABLE	NOT AVAILABLE	02-06-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/91/2025	06-06-2025	CLIX CAPITAL SERVICES PVT LTD VS SUSAMA TRIPATHY MEMORIAL NURSING HOME	RAVI SHANKAR GARG(P),	9899522038	ravishankargarg55@gmail.com	01-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/470/2025	06-06-2025	ADIL AMIR VS M/S RAJASTHANI STONE ART	AVINASH KUMAR TRIVEDI(P),	9871441764	avinashtrivedi.legal@gmail.com	02-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/472/2025	06-06-2025	ABWAAB TECHNOLOGIES INC VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	9971339121	legal@ralegal.co.in	05-06-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/473/2025	06-06-2025	PARLE PRODUCTS PVT LTD AND ANR VS RAJESH MANGAL AND ANR	SUDARSHAN BANSAL(P),	9810132015	NOT AVAILABLE	04-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/483/2025	09-06-2025	UNION BANK OF INDIA VS MUSKAN RAWAT	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	31-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/86/2025	09-06-2025	M/S CHAT AROMA VS HAMIR REAL ESTATE PVT LTD	LALIT SHARMA(P),	9971040514	lmsadv01@gmail.com	02-06-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3678/2025	02-06-2025	Tata Capital Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3679/2025	02-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	31.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3677/2025	02-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3680/2025	02-06-2025	Tata Capital Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	31.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/274/2025	02-06-2025	Webkul Software Pvt Ltd Vs Sagar Agrawal	Pushkar Kumar(P),	8439712421	sagar199518@gmail.c om	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3672/2025	02-06-2025	Axis Bank Ltd Vs M V CONSTRUCTION 3527	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3675/2025	02-06-2025	Axis Bank Ltd Vs CHOTE o286	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3673/2025	02-06-2025	AXIS BANK LTD Vs YATIN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3674/2025	02-06-2025	AXIS BANK LTD Vs JITENDRA SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3676/2025	02-06-2025	AXIS BANK LTD Vs MOSIM	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3711/2025	03-06-2025	KOTAK MAHINDRA BANK Vs MANOJ GUPTA 258	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	02.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3712/2025	03-06-2025	KOTAK MAHINDRA BANK Vs MANOJ GUPTA 585	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	02.06.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/282/2025	05-06-2025	KAMAL KANT JAIN Vs SHRI DEEPAK AGGARWAL	Vishal Soni(P),	9818348100	vishalsoniaadv@gmai l.com	03.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3733/2025	05-06-2025	Axis Bank Ltd Vs SHASHI BHUSHAN SINGH 6587	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	03.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3756/2025	06-06-2025	KOTAK MAHINDRA BANK Vs HARSH THAKUR 850	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	05.06.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3755/2025	06-06-2025	KOTAK MAHINDRA BANK Vs HARSH THAKUR 908	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	05.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3753/2025	06-06-2025	AXIS BANK LTD Vs PRIYANKA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	05.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3752/2025	06-06-2025	AXIS BANK LTD Vs SANJIDA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	05.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3754/2025	06-06-2025	AXIS BANK LTD Vs PANKAJ	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	05.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3751/2025	06-06-2025	AXIS BANK LTD Vs IMRAN KHAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	05.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3749/2025	06-06-2025	AXIS BANK LTD Vs JISAN MALIK	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	05.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3750/2025	06-06-2025	AXIS BANK LTD Vs MALKEET SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	05.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (I) (COMM)/3702/2025	02-06-2025	Axis Bank Ltd Vs RAJWANT SINGH 6260	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3706/2025	02-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3703/2025	02-06-2025	AXIS BANK LTD Vs MAHENDRA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3704/2025	02-06-2025	Axis Bank Ltd Vs ANKIT GOEL 7381	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3705/2025	02-06-2025	Axis Bank Ltd Vs PRABHNOOR SINGH 8683	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3707/2025	02-06-2025	Axis Bank Ltd Vs RIZWAN AHMAD WARSI 3727	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3708/2025	02-06-2025	Axis Bank Ltd Vs PAWAN 7594	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3709/2025	02-06-2025	Axis Bank Ltd Vs DEVENDRA KUMAR YADAV 5329	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/278/2025	03-06-2025	Siemens Industry Software Inc Vs GN Patel	Aarshia Behl(P),	9818061242	not provided	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3713/2025	03-06-2025	Axis Bank Ltd Vs SUMIT MISHRA 7730	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3714/2025	03-06-2025	Axis Bank Ltd Vs ROOPENDRA SINGH 3801	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3715/2025	03-06-2025	Axis Bank Ltd Vs GURJINDER SINGH 0272	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3716/2025	03-06-2025	Axis Bank Ltd Vs MEHRAJ U DIN SHAH 2558	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3717/2025	03-06-2025	Axis Bank Ltd Vs HARDEEP SINGH 3555	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	31.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3718/2025	03-06-2025	KOTAK MAHINDRA BANK Vs TARIQ ALI KHAN	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3719/2025	03-06-2025	KOTAK MAHINDRA BANK Vs AFZAL AHMAD	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	28.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3720/2025	03-06-2025	KOTAK MAHINDRA BANK Vs RAM GOPAL	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3721/2025	03-06-2025	KOTAK MAHINDRA BANK Vs RAJA KURAISHI	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	28.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3722/2025	03-06-2025	KOTAK MAHINDRA BANK Vs SUNIL AVERAGE SINGH	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3723/2025	03-06-2025	KOTAK MAHINDRA BANK Vs AKHLAK	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	28.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3726/2025	04-06-2025	AXIS BANK LTD Vs AMIT TYAGI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	31.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/280/2025	04-06-2025	Helios Tech Solutions Vs MGF Metropolitan Mall	YATHARTH SINGH(P),	9654900405	achin@ayglegalllp.co m	06.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/279/2025	04-06-2025	Small Farmers AgriBusiness Consortium Vs Gaow Dairy and Milk Processing	Sumedha Sindhu(P),	9729367777	sumedha@lexidem.co m	27.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3724/2025	04-06-2025	AXIS BANK LTD Vs SUMEET GROVER	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	31.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3725/2025	04-06-2025	Tata Capital Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	31.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/283/2025	05-06-2025	Union Bank of India Vs Vikram	Arvind Sinha(P),	9810618195	arvindsinha1@gmail. com	05.06.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3738/2025	05-06-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs Namathoti Anil	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	27.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3734/2025	05-06-2025	Axis Bank Ltd Vs GOBORDHAN BEHERA 4535	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	04.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3735/2025	05-06-2025	Axis Bank Ltd Vs KIRAN JIT KAUR 2689	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	04.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3736/2025	05-06-2025	AXIS BANK LIMITED Vs MANOJ KUMAR PANDAY	avinash kumar(P),	41513189	avinash.adv@gmail.c om	28.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3737/2025	05-06-2025	AXIS BANK LIMITED Vs DHEERAJ ARORA	avinash kumar(P),	41513189	avinash.adv@gmail.c om	28.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3763/2025	06-06-2025	AXIS BANK LTD Vs PREM BABU	Shobha Gupta(P),	98911192158	srshobhagupta@gmai l.com	04.06.2025
25	SH. YADAV	SANDEEP	17, New Court Block-I	Commercial	CS (COMM)/277/2025	03-06-2025	SAAVI ENTERPRISES Vs WILBURG LIVING SOLUTIONS PRIVATE LIMITED	Anurag Ranjan	9899499121	anuragranjan@legalv istas.com	29-05-2025
			17, New Court Block-I	Commercial	Execution (Comm.)/84/2025	05-06-2025	SYSTEMAIR INDIA PVT LTD Vs HALCYON AIR PRODUCTS PVT LTD	Sunil Kumar Sharma	9711747642	sunillegal103@gmail. com	28-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/3739/2025	05-06-2025	Axis Bank Ltd Vs MUSAWWAR ALI 7481	JUNEANK MAHAJAN(P)	9873347330	JUNEank_mahajano 5@yahoo.com	31-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/3740/2025	05-06-2025	Axis Bank Ltd Vs BALWANT SINGH 4156	JUNEANK MAHAJAN(P)	9873347330	JUNEank_mahajano 5@yahoo.com	31-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/3741/2025	05-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA	9350569040	naveenk101a@yahoo. com	28-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/3742/2025	05-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA	9350569040	naveenk101a@yahoo. com	28-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/3743/2025	05-06-2025	AXIS BANK LTD Vs NISHA	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	31-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	Vs	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (COMM.)/3744/2025	(I)05-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA	9350569040	naveenk101a@yahoo. com	30-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3745/2025	(I)05-06-2025	Tata Capital Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA	9350569040	naveenk101a@yahoo. com	28-05-2025
			17, New Court Block-I	Commercial	CS (COMM)/287/2025	06-06-2025	BHIM SINGH AND ANR Vs AGS TRANSACT TECHNOLOGIES LTD AND ORS	Mohd Asif	9810379348	Nor provided	03-06-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3757/2025	(I)06-06-2025	axis bank ltd Vs manoj kumar sharma	Shobha Gupta	98911192158	srshobhagupta@gmai l.com	02-06-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3758/2025	(I)06-06-2025	KOTAK MAHINDRA BANK Vs HARSH THAKUR	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	05-06-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3759/2025	(I)06-06-2025	Axis Bank Ltd Vs PANKAJ 8359	JUNEANK MAHAJAN(P)	9873347330	JUNEank_mahajano 5@yahoo.com	31-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3760/2025	(I)06-06-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Pawan N	Mahender Singh	9911883595	associatesrsgarg1@g mail.com	03-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/3761/2025	06-06-2025	AXIS BANK LTD Vs RAVI SHARMA	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	31-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3762/2025	(I)06-06-2025	AXIS BANK LTD Vs SUSHIL KUMAR PANDEY	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	31-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3765/2025	(I)09-06-2025	AXIS BANK LTD Vs NILESH	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	31-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3766/2025	(I)09-06-2025	AXIS BANK LTD Vs SHIV KUMAR	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	31-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3767/2025	(I)09-06-2025	AXIS BANK LTD Vs MOHIT KUMAR	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	02-06-2025
26	SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/3691/2025	02/06/2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	30.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3690/2025	02/06/2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3692/2025	02/06/2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	30.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/275/2025	02/06/2025	OPTIMUM TECHNOLOGIES Vs FIICAN TECHNOLOGY PVT LTD	Mirza Maaz Baig(P),	8299346251	advocatemirzadelhi@ gmail.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3682/2025	02/06/2025	AXIS BANK LTD Vs NITISH KUMAR MISHRA	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3685/2025	02/06/2025	AXIS BANK LTD Vs ABHISHEK GUPTA	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3683/2025	02/06/2025	AXIS BANK LTD Vs KULDEEP SINGH	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3686/2025	02/06/2025	AXIS BANK LTD Vs MAHADEV SERVICES	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3688/2025	02/06/2025	AXIS BANK LTD Vs KEWAL SINGH	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3687/2025	02/06/2025	AXIS BANK LTD Vs PRIYANSHU GUPTA	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3684/2025	02/06/2025	AXIS BANK LTD Vs KRISHNA ENTERPRISES	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3681/2025	02/06/2025	AXIS BANK LTD Vs ARUN KUMAR MISHRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3689/2025	02/06/2025	AXIS BANK LTD Vs AJAY DHARIWAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3710/2025	03/06/2025	KOTAK MAHINDRA BANK Vs MANOJ GUPTA	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	02.06.2025

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			29, New Court Block-II	Commercial	Execution (Comm)/83/2025	04/06/2025	M/S MERCHANT COURIER PRIVATE LIMITED Vs REYNU TANDON AND ANR	SUSHANT KUMAR BHADURI(P),	9810439195	sushant.bhaduri@gm ail.com	02.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3731/2025	05/06/2025	AXIS BANK LTD Vs GURINDER SINGH	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	31.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3730/2025	05/06/2025	AXIS BANK LTD Vs ALOK SACHAN	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	31.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3732/2025	05/06/2025	YES BANK LTD Vs DEEPAK RAVINDER	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	02.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/285/2025	06/06/2025	M/S OMANSH ENTERPRISES LIMITED Vs KAYEM FOOD INDUSTRIES PRIVATE LIMITED	SKAPIL DUA(P),	9811590282	adv.kapildua@gmail. com	04.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3748/2025	06/06/2025	AXIS BANK LTD Vs SAMEER	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	31.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3747/2025	06/06/2025	AXIS BANK LTD Vs IRFAN AHMAD	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	31.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3746/2025	06/06/2025	AXIS BANK LTD Vs SATYAPAL INFRATECH PRIVATE LIMITED	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	02.06.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/276/2025	02/06/2025	utGM MODULAR PVT LTD Vs CHAMPADEVI VAGTARAM CHOUDHARY	Shravan Bansal(P),	9650682928	united@unitedandun ited.com	31-5-25
			40, New Court Block-II	Commercial	CS (COMM)/281/2025	05/06/2025	Small Farmers AgriBusiness Consortium Vs M/s Shri Malatesh Cotton and Agro Industries and Ors	Sumedha Sindhu(P),	9729367777	sumedha@lexidam.co m	27-5-25
			40, New Court Block-II	Commercial	CS (COMM)/284/2025	06/06/2025	SNOWMAN LOGISTICS LIMITED Vs SNOW EX LOGISTICS PRIVATE LIMITED	Rohit Kumar(P),	9958493994	abhishek.shivangi@o utlook.com	26-5-25

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			40, New Court Block-II	Commercial	CS (COMM)/286/2025	06/06/2025	Convertup Media Private Limited Vs Tradex Software India Private Limited and Others	Deepa chacko(P),	9999114284	deepachacho@gmail.com	5-6-25
			40, New Court Block-II	Commercial	CS (COMM)/288/2025	09/06/2025	Quantum Leap learning Solutions Pvt Ltd Vs Telegram FZ LLC	Gaurav Patel(P),	9455160761	tatvalawllp@gmail.com	5-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3693/2025	02/06/2025	Axis Bank Ltd Vs GHULAM MOHIUDDIN BHAT 7206	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3694/2025	02/06/2025	Axis Bank Ltd Vs MALOOK SINGH 2576	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3695/2025	02/06/2025	Axis Bank Ltd Vs IMRAN RAZA	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3696/2025	02/06/2025	Axis Bank Ltd Vs NAVNEET 3844	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3697/2025	02/06/2025	Axis Bank Ltd Vs SURESH KUMAR 8086	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3698/2025	02/06/2025	Axis Bank Ltd Vs PRIYANSHU GUPTA 2990	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3699/2025	02/06/2025	Axis Bank Ltd Vs NAKUL DEV 9900	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3700/2025	02/06/2025	AXIS BANK LTD Vs IJAJUDIN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3701/2025	02/06/2025	AXIS BANK LTD Vs HEMA SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3727/2025	05/06/2025	Axis Bank Ltd Vs YATENDRA SINGH 3407	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	2-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3728/2025	05/06/2025	Axis Bank Ltd Vs WAJAHAT KHAN 2414	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	2-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3729/2025	05/06/2025	Axis Bank Ltd Vs VIRENDER R 4061	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano 5@yahoo.com	2-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3764/2025	06/06/2025	LifeWell Diagnostics Private Limited Through its Authorised Signatory Vs Micron Laboratory	NAWAZ SHERIF(P),	8940571971	sherifandassociates@ gmail.com	5-6-25
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	504/2025	09-06-2025	KBSH PVT. LTD Vs CHARANJEET SINGH	GAURAV GUPTA	9958444233	gaurav@auravgupta. net.in	06-06-2025
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH- EAST	14	CS/COMM/476/2025	02.06.2025	MIRZA MOHD KHALI VS. R & R CONSULTING	RAJENDRA YADAV	9312046733	9312046733	01.06.2025	16-05-2025
				CS/COMM/477/2025	02.06.2025	CYFUTUNE INDIA PVT. LTD. VS. NATIOONAL INFORMATICS CENTRE & ANR.	PANKAJ BHAGAT	9871441415	9871441415	01.06.2025	
				CS/COMM/480/2025	03.06.2025	M/S FINE ORGANICS INDUSTRIES LTD. VS. M/S NEXUS EXHIBITIONS PVT.	ANJLIKA CHOPRA	9810118877	9810118877	02.06.2025	16-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS/COMM/499/2025	06.06.2025	BANK OF BARODA VS. NUSRAT FAROOQ	NIRMAL KUMAR	9953123141		05.06.2025	17-05-2025
				CS/COMM/500/2025	06.06.2025	CANARA BANK VS. VINOD KUMAR	CHITRA MALHOTRA	9212888057	N/A	05.06.2025	19-05-2025
				CS/COMM/510/2025	10.06.2025	THE NEW INDIAN ASSURANCE CO. LTD. VS. M/S NTC SUPPLY CHAIN SOLUTIONS	PANKAJ SETH	9811213768	N/A	09.06.2025	19-05-2025
				CS/COMM/507/2025	09.06.2025	SUNCARE FORMULTIONS VS. MAXKEM HEALTHCARE	BHURJATI VERMA	9811667456	DHURAJATI VERMA2YAHOO.COM	09.06.2025	21-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
30	SH. KUMARI	VRINDA	SOUTH-EAST	20	Commercial Suit	EXECUTION (COMM.)/220/2025	04-06-2025	M/S GINGLANI DISTILLERS PVT. LTD. Vs M/S SAI WINES	Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	02.06.2025
				Commercial Suit	CS (COMM)/493/2025	05-06-2025	UCO BANK Vs ALPS INC	POONAM RIMAL(P),	9643501636	contact@prlegalhelps.com	03.06.2025	
				Commercial Suit	EXECUTION (COMM.)/222/2025	06-06-2025	DEEPAK SAWHNEY Vs BHARAT BHUSHAN DUA	GURJEET SINGH(P),	9205722967	gurjeetmunjral@gmail.com	04.06.2025	
				Commercial Suit	CS (COMM)/501/2025	06-06-2025	MANOJ SHARMA Vs M/S MY CLASSROOM LEARNING SERVICES PVT. LTD.	WASIM KHAN(P),	7982268882	wasimm.khan04@gmail.com	05.06.2025	
				Commercial Suit	CS (COMM)/502/2025	06-06-2025	SHWETA AGGARWAL Vs M/S PROPERTY ARENA REALTORS PVT. LTD.	Milind Garg(P),	9711133630	milindgargprakash@gmail.com	04.06.2025	
				Commercial Suit	EXECUTION (COMM.)/224/2025	09-06-2025	BIPIN KUMAR GUPTA Vs ROOTS COOLING SYSTEM PRIVATE LIMITED	Pranab Prakash(P),	9711229563	adv.pranab@yahoo.com	05.06.2025	
31	MS. ANU BALIGA	GROVER	SOUTH-EAST	21	Commercial Suit	CS (COMM)/475/2025	02-06-2025	CANARA BANK Vs SATENDER PROP OF M/s AYUSH GARMENTS	FAHAD KHAN(P),	9219701292	not mentioned	31/05/25
				Commercial Suit	CS (COMM)/474/2025	02-06-2025	M/s Gonsai Logistics Pvt Ltd Vs M/s Beatbox Entertainment Pvt Ltd	Rakesh Kumar Sharma(P),	9868040826	sharmarakeshadv1@gmail.com	30/05/25	
				Execution Petition	ExCOMM - Award by Arb Comm/35/2025	05-06-2025	AMARDEEP BUILDERS Vs DELHI DEVELOPMENT AUTHORITY	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	03/06/25	
				Commercial Suit	CS (COMM)/496/2025	05-06-2025	M/S AMBICA ENTERPRISES Vs MR ALOK GUPTA PROPRIETOR OF M/S TIRUPATI BALAJI OVERSEAS	SATYA PRAKASH NANGIA(P),	9811149439	advkumarkrishan@gmail.com	03/06/25	
				Commercial Suit	CS (COMM)/495/2025	05-06-2025	TSI OVERSEAS PVT LTD AND ORS Vs M/S OM R S Interiors	Alok Bhachawat(P),	011-24324777	not mentioned	03/06/25	
				Misc. Application in Suit	Misc DJ/623/2025	05-06-2025	SH MUKESH BANSAL Vs DELHI TOURISM AND TRANSPORT DEVELOPMENT COPORATION AND ANR	Durgesh Gupta(P),	9811217093	adv.durgeshgupta@gmail.com	02/06/25	
				Commercial Suit	CS (COMM)/494/2025	05-06-2025	STATE BANK OF INDIA Vs MR BIGHAMBER SINGH RAWAT	Dharmendra Singh(P),	8800784740	shubhi1673@gmail.com	04/06/25	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Execution Petition	EXECUTION (COMM)/223/2025	06-06-2025	ATLAS LOGISTICS PRIVATE LIMITED Vs MR INDARJEET CHAWLA AND ANR	Parshant Arora(P),	9555052211	aroraprashant1991@gmail.com	03/06/25
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Execution Petition	EXECUTION (COMM.)/217/2025	03-06-2025	M/S VIKAS PUBLISHING HOUSE PVT. LTD. Vs MR. ATIF SAID	RAJESH KUMAR	9810195013	kumarrajeshadv@yahoo.com	31-05-2025
				Execution Petition	EXECUTION (COMM.)/218/2025	03-06-2025	M/S VIKAS PUBLISHING HOUSE PVT. LTD. Vs MR. JOY FRANCIS	RAJESH KUMAR	9810195013	kumarrajeshadv@yahoo.com	31-05-2025
				Execution Petition	EXECUTION (COMM.)/219/2025	03-06-2025	THE SWEET DREAMS FURNITURE Vs HSK INFRA PVT. LTD.	Simran Singh	9310905051	team@sslegalsolutions.com	31-05-2025
				Commercial Suit	Misc DJ/614/2025	03-06-2025	M/S FLYBOY AVIATION PVT. LTD. Vs M/S OMAXE CHANDIGARH EXTENSION DEVELOPERS PVT. LTD.	Nimish Chib	9810823566,	nimishchib@gmail.com,	31-05-2025
				Commercial Suit	CS (COMM)/486/2025	05-06-2025	STATE BANK OF INDIA Vs RAMJI MANJHI	IRANI BHARDWAJ	9643680913	rbhardwajassociate@gmail.com	04-06-2025
				Commercial Suit	CS (COMM)/487/2025	05-06-2025	DISTIL EDUCATION AND TECHNOLOGY PVT. LTD. Vs MACH HEALTHCARE	MITHUN KUMAR SINHA	9911294399	adycatemksraredifi@mail.com	04-06-2025
				Commercial Suit	CS (COMM)/488/2025	05-06-2025	DIWAKAR GUPTA Vs M/S DAKS INDIA INDUSTRIES PVT. LTD.	Aditya Jain	8383953944,	Jain.adityaraj(a),Yahoo.com	04-06-2025
				Commercial Suit	CS (COMM)/498/2025	06-06-2025	SS CREATION Vs APSHARA GARMENTS PVT. LTD.	Saif Ali	9718885646,	ali_1_3120@gmail.com	05-06-2025
				Commercial Suit	CS (COMM)/503/2025	09-06-2025	ASICS CORPORATION Vs NISHANN-E-NIMMISHAH EXPORT PVT. LTD.	Shravan Bansal	26843455	unitedmark@unitedandunited.com	06-06-2025
33	MS. BHARIHOKE, NEERA DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST			CS (COMM)/481/2025	04-06-2025	M/S SAAMS INFOLOGY PVT. LTD. Vs M/S KRISHNA CONSTRUCTIONS	Pradeep Chaurasia	9899358153	Litigationmblawfirm@outlook.com	02-06-2025
					CS (COMM)/489/2025	05-06-2025	M/S FRATELLI WINES PVT. LTD. Vs M/S KANHIYA DEVELOPERS PVT. LTD. AND ORS.	VISHAL KUMAR	8586047570	pritesh2092@gmail.com	03-06-2025
				Commercial Suit	CS (COMM)/505/2025	09-06-2025	DINESH ARORA Vs VINEET DAWER AND ANR.	MANOJ KUMAR	9810675719	advocatesindia@yahoo.co.in	05-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Misc DJ/626/2025	09-06-2025	M/S SPJ CARGO PRIVATE LIMITED Vs M/S WHITE GLOBE AND ORS.	Sudarshana Bandyopadhyay	9013155901	u tkarshjoshi2 55@gmail.com	06-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL	CS (comm)	483/2025	04.06.2025	Sharib Ali Vs Ganpati International	Sameer Tayyeb	9871825022	sameertayyeb@gmail.com	31.05.2025
				CS (comm)	485/2025	04.06.2025	Paramount Chemicals Vs S.K. International Products	Manoj Kumar Bhagat	9868726388	manoj132488@gmail.com	01.06.2025
				OMP (comm)	45/2025	04.06.2025	M/S Delhi Tourism & Transportation Developement Vs M/S Thermal Engineers	Jahanvi Worah	9810183379	JAHANVI.W@GMAIL.COM	02.06.2025
				CS (comm)	492/2025	05.06.2025	Sangeeta Vs TelegramFZLLC	Gaurav Patel	9455160761	tatvaawllp@gmail.com	03.06.2025
				CS (comm)	491/2025	05.06.2025	Suncare formulation Vs Maxkem Healthcare	Dhurjati Verma	9811667456	dhurjativerma@yahoo.com	04.06.2025
				CS (comm)	508/2025	09.06.2025	Geo Miller & Company Vs M/S Willus Infrastructure	Kamla Prasad	9911846411	sdsadvocate2gmail.com	05.06.2025
				CS (comm)	509/2025	09.06.2025	Dhruv Tiwari Vs Axis securities	Devender Kumar	8447200154	adv04dev2gmail.com	29.05.2025
				Execution	37/2025	09.06.2025	Kotek Mahindra Bank Vs Radif Ahmad	Deepjyot Singh	9811997661	deepjyot.singh@yahoo.com	30.05.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39 BlockIi	CS COM	478/2025	03.06.2025	FLAKTGROUP INDIA V/S YH ENGINEERING	DIXIT MEHTA	8556059335	adv.mehtadixit@gmail.com	25.04.2025
				CS COM	479/2025	03.06.2025	SHAKTI GEMS AND JEWELS V/S RAHUL	RAJEEV KAPOOR	9811129136	info@kandpartners.com	30.05.2025
				EX/COMM	221/2025	05.06.2025	DEVYANI FOOD V/S HIMGIRI	BAJAJ & BAJAJ ASSOCIATES	9213187809	bajaj.bajaj227@gmail.com	29.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EX/COMM AWARD	34/2025	05.06.2025	INDU SINGH VS AIMS SANYA DEVELOPERS	NARITA YADAV	9999048793	yadavnirita7@gmail.com	04.06.2025
				CS COM	490/2025	05.06.2025	N. JOHNSON V/S RAJASTHAN	ANKUR SINGHAL	9811126091	ankursinghaladvocate@gmail.com	31.05.2025
				CS COM	497/2025	05.06.2025	SHAKTI BHUSHAN VS FORTIS DOC HEALTHCARE	SAWADH ADHIKARI	875043292	ayerravish@gmail.com	04.06.2025
				CS COM	506/2025	09.06.2025	HIGH FIELD DISTILLERS V/S GLOW INFOCOM	PRITESH KUMAR	856047570	pritesh2092@gmail.com	27.05.2025
				EX/COMM	362025	09.06.2025	SH MUKESH TANEJA VS MS SPELENDR BULIDERS	CHIRAG ARORA	9716884477	lawfluence7@gmail.com	19.05.2025
				221/2025	05.06.2025	DEVYANI FOOD V/S HIMGIRI	BAJAJ & BAJAJ ASSOCIATES	9213187809		29.05.2025	29.05.2025
				34/2025	05.06.2025	INDU SINGH VS AIMS SANYA DEVELOPERS	NARITA YADAV	9999048793		04.06.2025	04.06.2025
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	1627/2025	ADL20230005980C202500024	01-07-2025	MANISH BANSAL VS RAJENDRA GEARS	SH PARVESH BANSAL	8010909016	
			209	CS COMM 74	1645/2025	ADL20230001377C202500062	01-07-2025	SHREE ANKSH B. B. SHARMA VS FINHOLD PVT. LTD. VS SAWANT	9891887145		

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			209	CS COMM 74	1650/2025	ADL20230009623C202500018	01-07-2025		LALIT KUMARSH VS MOHDDGUPTA YUNUS	SUDHIR9313885241		
			209	CS COMM 74	1655/2025	ADL20230002147C202500023	01-07-2025		LINKERS INDIA LOGISTICS PVT. LTD. VS	MS SEEMA GUPTA9212412289		
			209	CS COMM 74	1666/2025	ADL20230007298C202500006	01-07-2025		RAJDHANI AIRSH EXPRESS PVT.YADAV LTD. VS GLOBAL	VIR CHAND9811594839	vc.yadav.co@gmail.com	
			209	OMP COMM 73	1670/2025	ADL20230001377C202500065	01-07-2025		BINDIYA CAPITAL LTD VS ABADUL SALIM	SH B. B. SHARMA9891887145		
			209	OMP COMM 73	1671/2025	ADL20230001377C202500066	01-07-2025		BINDIYA CAPITAL LTD VS MAMTA PROP JAYASH	SH B. B. SHARMA9891887145		
			209	CS COMM 74	1692/2025	ADL20230001390C202500090	01-07-2025		UNION BANKSH OF INDIA VSJOSHIDHARTHKHALID	9818509714		
			209	CS COMM 74	1708/2025	ADL20230008545C202500014	01-07-2025		RADHIKA PIPES PVT.LTD. VS OM FIRE SAFETY	SH DHRUV SHARMA9953666379		
			209	CS COMM 74	1710/2025	ADL20230006360C202500101	01-07-2025		VAAR AND COSH VS CHORUSUPPAL TECHNOLOGIES PVT. LTD.	ASHISH		
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	1611/2025	ADL20230010962C202500012	09-06-2025		PRIME ELECTROTECH VS SHRIJI POWER AND	SH TEJ PRATAP8750116605		
			101	CS COMM 74	1657/2025	ADL20230005929C202500022	01-07-2025		RAJESH KHURANA VS RAM JAIN @ S K JAIN	SH RAJEEV KAPOOR9811116256		
			101	CS COMM 74	1686/2025	ADL20230001390C202500088	02-07-2025		UNION BANKSH OF INDIA VSJOSHIDHARTHK VIKAS KUMAR	9818509714		
			101	CS COMM 74	1687/2025	ADL20230001390C202500089	02-07-2025		UNION BANKSH OF INDIA VSJOSHIDHARTHSUNNY DUA	9818509714		
			101	CS COMM 74	1691/2025	LTN20230004213C202500006	01-07-2025		PUNJAB NATIONAL BANK VS VERMA	SH MOHIT RAJ8800792205		

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			101	CS COMM 74	1700/2025	ADL20230009932C202500102	01-07-2025	STATE BANK OF INDIA VS AMOL BASAWANT	MS SUCHITA DIXIT	8896932838	
			101	CS COMM 74	1703/2025	ADL20240004138C202500056	01-07-2025	BHARTI GOYAL VS NAVEEN GUPTA	SH MOHIT BHARDWAJ	9811070701	
38	SH. KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	MISC DJ	202/2025	02-06-2025	Sandeep Jain Vs Sanjay Kumar	PARMOD KUMAR JAIN	9899666958	aypetrademark@gmail.com	31.05.2025
			---do--	C.S.(COMM)	83/2025	02-06-2025	M/s Khushi Enterprises Vs M/S SHALIMAR TRADERS	SUNIL KUMAR	9910429037	advocateansaril97@gmail.com	20.05.2025
			---do--	Execution(Comm.)	54/2025	02-06-2025	SURENDER KUMAR Vs Mohd Shaki	J P GUPTA	9868597298	n/a	30.05.2025
			---do--	C.S.(COMM)	84/2025	04-06-2025	Manash Lifestyle Private Limited Vs ONE COSMO	NAGSHWAR KUMAR	9818823289	info@deyandkumhar.com	03.06.2025
			---do--	C.S.(COMM)	85/2025	05-06-2025	Bank of Baroda Vs Ajay Kumar Pandey	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	04.06.2025
			---do--	C.S.(COMM)	86/2025	05-06-2025	Bank of Baroda Vs Satender Singh	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	04.06.2025
			---do--	Execution(Comm.)	55/2025	05-06-2025	M/s Kapoor Imaging Pvt Ltd Vs Praveen Kumar Prop of Raghav Colour Scan	RAJENDRA YADAV	9312046733	yadavrazan@gmail.com	31.05.2025
			---do--	Execution(Comm.)	56/2025	05-06-2025	M/s Kapoor Imaging Pvt Ltd Vs Sanjeev Kumar Prop of Raghav Imaging	RAJENDRA YADAV	9312046733	yadavrazan@gmail.com	31.05.2025
			---do--	C.S.(COMM)	87/2025	12-06-2025	Berlia Electricals Private Limited Through its AR Varun Berlia Vs Polysol Recyclo LLP Through its Partners	J S JAISWAL	9818085460	jaiswal1512@gmail.com	02.05.2025
39	SH. KUMAR BRIJESH GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAH DARA	301, New Court Building	CS (COMMERCIAL)	02-06-2025	CS (COMM)/372/2025	KAPIL KUMAR GUPTA Vs SATYA PAL SHARMA	saddam hussain	9650016144	freedomlawhouse1p@gmail.com	30-05-2025

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			301, New Court Building	CS (COMMERCIAL)	02-06-2025	MISC DJ/546/2025	Harish Girdhar Vs Harkesh Girdhar	rakesh raushan	9708770489	advocatteraushan@g mail.com	29-05-2025
			301, New Court Building	CS (COMMERCIAL)	04-06-2025	CS (COMM)/375/2025	vee pee fabric pvt ltd Formerly known as MAPS Creation Pvt Ltd Vs RAVI VERMA AND ANR	samriddhi	9654713565	advocate.samridhi99 @gmail.com	27-05-2025
			301, New Court Building	CS (COMMERCIAL)	05-06-2025	Execution (Comm.)/131/2025	Naveen Kumar Taneja Vs Tarun Arora	pramod singh	9871724396	chauhanpramod833 @gmail.com	29-05-2025
			301, New Court Building	CS (COMMERCIAL)	06-06-2025	CS (COMM)/379/2025	K K Mittal Vs Tarun Kumar Sharma	dinesh kumar	9811215075	dineshadv1965@gmai l.com	03-06-2025
			301, New Court Building	CS/COMMERCIAL	06-06-2025	MISC DJ/574/2025	Dheraj Kumar Vs Ajibul Haque	gaurav sharma	9811695953	vashisthgaurav.07@g mail.com	04-06-2025
			301, New Court Building	CS (COMMERCIAL)	10-06-2025	CS (COMM)/383/2025	sachin goel prop of Ajanta textiles Vs Manish Goel prop of vijay fabrics	deepak singh thakur	9654290606	advdeepaksinghoffici al@gmail.com	28-05-2025
			301, New Court Building	CS (COMMERCIAL)	12-06-2025	Execution (Comm.)/134/2025	K K Mittal Vs Rajiv Sharma	dinesh kumar	9811215075	dineshadv1965@gmai l.com	05-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	02-06-2025	CS (COMM)/370/2025	M/S BHAVYA KHANNA Vs M/S NEW SHOP	kumar vikram(P),	98810073178	adv_kvikram05@yahoo.co.in	02-06-2025
			ROOM NO 208	COMMERCIAL	03-06-2025	CS (COMM)/374/2025	ESHAN MIGLANI Vs MS SPIC CHEMICALS	HIMANSHU GUPTA(P),	9911016872	aliquealiqu1562@rediffmail.com	03-06-2025
			ROOM NO 208	COMMERCIAL	03-06-2025	CS (COMM)/373/2025	SUNEET FINMAN PVT LTD Vs SHAHEED AHMAD	VASEEM Mian(P),	9811057157	gdclegalconsultation@gmail.com	03-06-2025
			ROOM NO 208	COMMERCIAL	05-06-2025	CS (COMM)/378/2025	STATE BANK OF INDIA Vs SHIV PRASAD PROP OF R S SURGICAL WORKS	Gopal Chand Sharma(P),	9810210832	sbi.13763@sbi.co.in	05-06-2025
			ROOM NO 208	COMMERCIAL	09-06-2025	Execution (Comm)/133/2025	KAPIL GOEL Vs RAM DULARE YADAV urf GANDHI BHAI	Narender Bhandari(P),	931336289	nbhandari2009@gmail.com	09-06-2025
			ROOM NO 208	COMMERCIAL	05-06-2025	MISC DJ/567/2025	Dheraj Kumar Vs Rashid alam	Gaurav sharma(P),	9811695953	vashistgaurav.07@gmail.com	05-06-2025
			ROOM NO 208	COMMERCIAL	06-06-2025	MISC DJ/576/2025	KishanDeep Enterprises applicant Vs Chakradhar Rice Mill and anr	Sudarshana Bandyopadhyay (P),	9013155901	utkarshjoshi255@gmail.com	06-06-2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA		CS(COMM)369/2025	02.06.2025	BABULAL PUROHIT VS KOLKATA BAZAR	KUSHAL AGGARWAL	9910131155	aggarwalkushal9903105.2025		
				CS(COMM) 376/2025	04.06.2025	M/S MAGNUS ENTERPRISES VS M/S SAR COLLULABS PVT LTD	AFROZ KHAN	8595510817	advocateafrozkhar02.06.2025		
				CS(COMM) 380/2025	06.06.2025	S K MALHOTRA VS DEEPESH VINEET KUMAR	NEERAJ JOSHI	7018003768	joshiraj15112gmail.com	04.06.2025	
				CS(COMM) 381/2025	06.06.2025	PRIME GOLD CABLES PVT LTD VS MANISH GUPTA	VARUN DHINGRA	9899547705	@varun- dhingra2ymail.com	05.06.2025	
				CS(COMM) 382/2025	06.06.2025	BABULAL PUROHIT VS CHILUKA SHIVA KUMAR	KUSHAL AGGARWAL	9910131155	aggarwalkushal99031.05.2025		
42	SH. PAWAN KUMAR MATTO DJ (COMM- 04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/371/2025	02-06-2025	ALI HASAN Vs ADITYA JAIN	Beenu(P),	8929532045	-	02-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	CS (COMM)/377/2025	04-06-2025	M/S Arihant Enterprises Vs Rahul Aggarwal	ATUL JAIN(P),	9810040036	: ATULHIGHCOURT2000@YAHOO.COM	02-06-2025
				COMMERCIAL	Execution (Comm)/132/2025	05-06-2025	ASHOK KUMAR JAIN Vs RAJNIR MANN	Aditya Jain(P),	8383953944	jain.adityaraj@yahoo.com	30-05-2025
				COMMERCIAL	MISC DJ/612/2025	12-06-2025	R B SHARMA Vs Orang Body Spa Saloon P Ltd	ML Sharma(P),	9810318865	mlsharma520@outlook.com	10-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
43	MS. AGARWAL DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/428/2025	02-06-2025	SHRI RAJEEV JAGGA Vs MS RITIKA AGGARWAL	Sriballabh Sharan(P),	9350999608	advocatevinodl969@gmail.com	31-05-2025
					CS (COMM)/429/2025	02-06-2025	VICKY JAIN Vs SINTU DOLEY	PURU ARORA(P),	9650632532	vivekshokeen91@gmail.com	31-05-2025
					CS (COMM)/430/2025	02-06-2025	THE NAINITAL BANK LTD Vs NARENDER SINGH	Manish Kumar Pratihast(P),	9811325153	MPRA1128@GMAIL.COM	31-05-2025
					CS (COMM)/435/2025	03-06-2025	NICHOLAS HEALTHCARE LIMITED Vs MS SHAZIA FAROOQUI	PAWAN SWAMI(P),	9599195495,	gurbircharya@gmail.com	02-06-2025
					CS (COMM)/436/2025	03-06-2025	TTR Academy (OPC) Pvt Ltd Vs Telegram FZ-LLC and Anr	Sanskar Aggarwal(P),	8388372469	snb1legal.litigation(@gmail.com	02-06-2025
					CS (COMM)/445/2025	04-06-2025	JUNE AND BAKERS PHARMACEUTICALS LTD Vs SATYA PAUL	SARTAJ(P),	9811556470	rajatmathurlse@gmail.com	03-06-2025
					CS (COMM)/447/2025	05-06-2025	SHRI SAI PROPERTIES Vs ISHWAR SINGH	SUDEESH KUMAR(P),	9355 033 033	advsk3 3@gmail.com	04-06-2025
					CS (COMM)/448/2025	05-06-2025	M/S Aqua Colours Vs Avishek Printers	Neeraj Kumar(P),	8130467588	adwtattemba1954@GMAIL.COM	04-06-2025
					CS (COMM)/449/2025	06-06-2025	TARUN PALIWAL PROPRIETOR OF AADIT ENTERPRISES Vs OXIRICH DEVELOPERS AND PROMOTORS PVT LTD THROUGH	Rajesh Vasisht(P),	9313882280	vasisht.rajesh23@gmail.com	05-06-2025
					CS (COMM)/450/2025	06-06-2025	M/s Garg Builders Vs The Beverly Park Co-op G H Society Ltd	RAHUL MALHOTRA(P),	9899218215	rahulssmalhotra@gmail.com	05-06-2025
					CS (COMM)/451/2025	06-06-2025	KANODIA TECHNOPLAST LTD Vs GAURAV DAHIA	SANJAY KUMAR(P),	9968010672	lawver.sanjav~mail.com	05-06-2025

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44	SH.VINOD YADAV	NORTH- WEST	316	Civil	CS(Comm.)/431/25	02.06.25	Nicholas Health Care Ltd. Vs. M/s Geetha T.	Rajat Mathur	9811556470	rajat.mathur@bsmlas sassociate.com	17.05.25
					CS(Comm.)/432/25	02.06.25	Plenteous Pharmaceuticals Ltd. Vs. Babu Lal Saini	G.S Charya	9599195495	gurbircharya@gmail. com	09.05.25
					CS(Comm.)/433/25	02.06.25	Tribhuvan Leekha Vs. IHT Network Ltd.	Sanjay Sehgal	9873479585	ssclawfirm@gmail.co m	09.05.25
					CS(Comm.)/434/25	02.06.25	Ranjan K Sapra Trading as Pest Cure Incorporation Vs. Nitin Malhotra	Ashutosh Nagar	9999666398	ashutoshnagar@anal aw.in	31.05.25
					CS(Comm.)/437/25	03.06.25	PNB Vs. Nitin Sharma	Nitin Garg	9958986363	info@knowlex.in	29.05.25
					CS(Comm.)/438/25	03.06.25	PNB Vs. Aarti Sharma	Nitin Garg	9958986363	info@knowlex.in	29.05.25
					CS(Comm.)/439/25	03.06.25	Bank of Baroda Vs. Mr. Maha Singh & Anr.	Sumeet Anand	9953154353	suprapartnerslegal@g mail.com	26.05.25
					CS(Comm.)/440/25	03.06.25	Mansun Consultancy (P) Ltd. Vs. Telegram FL LLC	Sanskar Aggarwal	7838837246	sublegal.litigation@g mail.com	02.06.25
					CS(Comm.)/441/25	03.06.25	Prashant Lahoti Vs. Yash Aggarwal	Jatin Rana	9911112828	jatin93rana@gmail.c om	29.05.25
					CS(Comm.)/442/25	03.06.25	Lalit Kr. Arora Vs. Rushil Chugh	Mohini Jain	7683095268	jainmohinio109@gm ail.com	30.05.25
					CS(Comm.)/443/25	04.06.25	Bank of Maharashtra Vs. Vinod	Harish Kr.	9891783435	harish.legal1223@gm ail.com	10.03.25
					CS(Comm.)/444/25	04.06.25	Mysore Deep Perfumery House Vs. Rajmal Motilal Selat	Anil Kr. Sahu	9810134793	allipcare@gmail.com	02.06.25
					CS(Comm.)/446/25	04.06.25	Iffat Parveen Vs. JMJ Ganpatiji Maha Hospital (P) Ltd.	Ahtesham Uddin	9818342592	adv.ahtesham@outlo ok.com	31.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/452/25	06.06.25	Nicholas Health Care Ltd. Vs. Ms. Midland Nursing Home (P) Ltd.	G.S Charya	9599195495	gurbircharya@gmail.com	11.05.25
					CS(Comm.)/453/25	06.06.25	Relaxo Footwears Ltd. Vs. Ashok Kr.	Manoj Kr.	9868650379	manojkrsingh@hotmail.com	04.06.25
					CS(Comm.)/454/25	06.06.25	Lorbax India (P) Ltd. Vs. JM Baxi Heavy (P) Ltd.	Chetan Wahi	7771007015	arushbhandari@bmlgal.co.in	04.06.25
					CS(Comm.)/455/25	06.06.25	Canara Bank Vs. Sanjay Dutt	Sanjeev Chopra	9711142200	chopra6791@gmail.com	04.06.25
					CS(Comm.)/456/25	06.06.25	Rajesh Dua Vs. Parveen Jain	Rajesh Bhatia	9811331125	rbhatiaadvocate@yahoo.co.in	30.05.25
					CS(Comm.)/457/25	06.06.25	M/s Hardstar Group Vs. M/s N S Traders	Nancy Jain	9660729214	eg3legal@gmail.com	02.06.25
					CS(Comm.)/458/25	06.06.25	The Supreme Industries Ltd. Vs. Sadharam Patel Godharama	Gautam Bhasin	9999306881	eludication.legal@outlook.com	04.06.25
					CS(Comm.)/459/25	09.06.25	Puma Se Vs. Subham Garg	Gautam Bhasin	9999306881	eludication.legal@outlook.com	05.06.25
					CS(Comm.)/460/25	09.06.25	ASICS Corporation Vs. Shubham Garg	Gautam Bhasin	9999306881	eludication.legal@outlook.com	05.06.25
					CS(Comm.)/461/25	09.06.25	Puma Se Vs. Footwear (Klick) India (P) Ltd.	Gautam Bhasin	9999306881	eludication.legal@outlook.com	05.06.25
					CS(Comm.)/462/25	09.06.25	Kanodia Technoplast Ltd. Vs. Sunil Kr. Tekriwal	Sanjay Kr.	9968010672	lawyer.sanjay@gmail.com	04.06.25
					CS(Comm.)/463/25	09.06.25	Vipin Gupta Vs. Naveed Ahmed Shaik	Vikash Kr.	9992488172	vk Nagal@gmail.com	05.06.25
					CS(Comm.)/464/25	10.06.25	Nicholas Health Care Ltd. Vs. Gurpreet Singh	G.S Charya	9599195495	gurbircharya@gmail.com	04.06.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
					CS(Comm.)/465/25	10.06.25	Nicholas Health Care Ltd. Vs. Debasis Patra	G.S Charya	9599195495	gurbircharya@gmail.com	04.06.25	
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	303	Civil			AMIT GUPTA AND ANR Vs M/S HDB FINANCIAL SERVICES LIMITED	02-06-2025		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
							Idfc First Bank Vs ARVIND CHAUDHARY 7024	02-06-2025	JUNEANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							Idfc First Bank Vs RAJEEV KUMAR 1031	02-06-2025	JUNEANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							FLEXCHEM IMPEX PVT. LTD. Vs Hindustan Flex Limited	02-06-2025	SYED AHMAD SHAH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							FLEXCHEM IMPEX PVT. LTD. Vs PIONEER INKS AND PIGMENTS PVT. LTD.	02-06-2025	SYED AHMAD SHAH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							STATE BANK OF INDIA Vs RANI KUMARI	02-06-2025	Sunil sehwat	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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							GHANSHYAM VASWANI Vs GURMEET SINGH		02-06-2025	CHERRY GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							ANJU JAIN Vs HARJINDER SINGH OBEROI		03-06-2025	SHARAD MALHOTRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							UNION BANK OF INDIA Vs Subhas Kumar jha Prop INet Servies		03-06-2025	rajiv kumar	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							Gold Plus Float Glass Vs Sharvan Singh		03-06-2025	Priti Agarwal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							SURINDER KUMAR ARORA Vs HDB Financial Services Ltd		04-06-2025	SAJAN ARORA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							Alufine International Vs SHIVIN GUPTA ALIAS SHIVAN GUPTA		04-06-2025	RAJ KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							Canara Bank Vs Simarjeet Singh Komal		04-06-2025	Varun Mittal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
							BANK OF BARODA Vs Ram Babu Ray	04-06-2025	NOT MENTIONED	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							VIKAS TRADING (TRADERS) COMPANY, SHRI RAM PROP Vs MS SUNDERLAL SUSHIL KUMAR	05-06-2025	Neeraj Gupta	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							TOYOTA FINANCE SERVICE INDIA LTD Vs SISODIYA INDRJEETSINH	05-06-2025	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							TOYOTA FINANCE SERVICE INDIA LTD Vs PRANIL PRADIP BHOITE	05-06-2025	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							SACHDEVA LAND AND FINANCE PVT. LTD. Vs BHOLA NATH PRASAD GUPTA	05-06-2025	sahil aeron	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							MS SHIVA OIL MILLS THROUGH ITS PROP SH SUMIT GARG Vs MS SHREE SHYAM COMMUNICATION THROUGH ITS PROP SMT SAPNA SAHAY	05-06-2025	JUNEank Singhal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							TOYOTA FINANCE SERVICE INDIA LTD Vs GITA GANESH SHIRKE	06-06-2025	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
							TOYOTA FINANCE SERVICE INDIA LTD Vs GURUDAS TULSHIRAM GAIKWAD	06-06-2025	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							MS GOOD VALUE CHEMOX PRIVATE LIMITED Vs MR SUNIL CHOUDHARY	06-06-2025	Girish Gaur	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							MS PRATHAM INDUSTRIES Vs GIRDHAR PLASTICS	06-06-2025	Abhishek Jain	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							TOYOTA FINANCE SERVICE INDIA LTD Vs SHAILENDRA K PARULEKAR	09-06-2025	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							TOYOTA FINANCE SERVICE INDIA LTD Vs ARCHANA SHAMRAO CHAUBE	09-06-2025	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							M/S ROYAL PAPER THROUGH ITS PROPRIETOR SANDEEP GOYAL Vs M/S UNIPACK INDUSTRIES THROUGH ITS PROPRIETOR	09-06-2025	Mukesh Garg	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							M/S VARDHMAN FORTUNE MALL WELFARE ASSOCIATION REGD Vs M/S SCOOTSY LOGISTICS PVT LTD	09-06-2025	Sanjay Agnihotri	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	307	Civil	-		-	-	s	-	
					OMP (I) (COMM)/163/2025	02-06-2025	IDFC First Bank Ltd Vs JASHEN PREET SINGH	Advocate	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/17/2025	02-06-2025	Mithun Kumar Maharaj Vs M/S Bhoj Raj and sons	JUNEANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/166/2025	02-06-2025	IDFC First Bank Vs SHAKTIBHAN SHIV	Mohit Thakur(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/165/2025	02-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs ANJALI MUKESH JINDE	JUNEANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/164/2025	02-06-2025	IDFC First Bank Ltd Vs VIKRAM KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/395/2025	03-06-2025	Vijay Goel Vs Ram Nath Jha alias Suman Ji	JUNEANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/396/2025	03-06-2025	Rambabu kumar Vs M/s Larsen and Toubro limited	DIGVIJAY SINGH RANA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/123/2025	03-06-2025	VINEET KUMAR Vs PRADEEP RAWAT	Rajeev Shrivastava(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/401/2025	04-06-2025	NIDHI YADAV PROPRIETOR OF M/S CAR EXPERT Vs MAHINDRA FIREST CHOICE WHEELS LIMITED	Manoj Goswami(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/397/2025	04-06-2025	Bank of Baroda Vs Salman Khan	SANJEEV KUMAR CHAUHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/400/2025	04-06-2025	M/S SHIV FIBRES PVT LTD Vs PANKAJ TYAGI	Umesh Joshi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/399/2025	04-06-2025	SHELLZ INDIA LIMITED Vs BABA INDUSTRIES	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/398/2025	04-06-2025	M/S Gold Plus Glass Industry Vs M/S Chaudhary Glass Company	Sarvendra Mani Tripathi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/956/2025	05-06-2025	SHIV SHANKAR CO Vs JOGINDER KUMAR SURANDER KUMAR	Priti Agarwal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/934/2025	05-06-2025	M/S OMKARA TRANSPORT PVT LTD Vs M/S JAI MATAYA ENGINEERING LTD	SANJAY YADAV(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/167/2025	05-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs VADHER KAMLESHBHAI MENSHIBHAI	Akash Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/168/2025	05-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHITOLE LAKSHMAN MARUTI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/402/2025	06-06-2025	Mohinder Singh Vs Shyam Lal	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/404/2025	06-06-2025	M/S LAKHI RAM KASHI RAM Vs KAPIL GIRDHAR	SIDDHARTH GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/405/2025	06-06-2025	YOGESH KUMAR Vs BAJAJ FINANCE LTD	PRAVEEN CHAUHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/406/2025	06-06-2025	M/S SIRJAN PUBLISHER LTD Vs GULSHAN ADLAKHA	Jitender Bhardwaj(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/124/2025	06-06-2025	M/S RAJDHANI PRIVATE LIMITED Vs M/S LAXMI ENTERPRISES	SOBI BANO(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/126/2025	06-06-2025	BANK OF BARODA Vs SAURABH KUMAR SINGH	Aayush Kuchhal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/169/2025	06-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BUDHARAM DEWASI	Deepa Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/403/2025	06-06-2025	LAKHI RAM KASHI RAM Vs KAPIL GIRDHAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/422/2025	09-06-2025	M/S Indo Crop Solutions Pvt Ltd Vs AJAY KUMAR SINGH	PRAVEEN CHAUHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/16/2025	09-06-2025	BODY CORE SCIENCE Vs INDIFI CAPITAL PVT LTD	Bharat Prakash(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/176/2025	09-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BHANGI MANUBHAI	Advocate Dishank(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	CS COMM. 312/2025	03.06.2025	SUHYAM VS KAMAL ADHIKARI	ANKIT	8800348619	ankitadv96@gmail.com	30.05.2025
				Commercial Suit	CS COMM. 319/2025	05.06.2025	M/S NISHEE INGREDIENTS PVT LTD VS M/S NUTRIWELLS LABORATORY	HARPREET SINGH UPPAL	9868312318	uppallawyer@gmail.com	01.05.2025
				Commercial Suit	CS COMM. 320/2025	05.06.2025	RAJRAJSHWARI CONSTRUCTIONS VS TECH OBSERVER INDIA PVT LTD	LOKESH NATH JHA	9910515215	advlokes86@gmail.com	04.06.2025
				ARBITRATION SECTION 34	OMP COMM. 10/2025	02.06.2025	MOHIT JAIN VS MOTI LAL OSWAL FINANCIAL SERVICE LIMITED	RITWIZ RISHAB	9560050037	ritwiz.rishab@gmail.com	31.05.2025
				MISC. APPLICATION	MISCDJADJ 376/2025	02.06.2025	M/S JAK WOOD CRAFT VS N K SALES	WHITESHI KAKKAR	7503000714	advwhiteshikakkar@gmail.com	29.05.2025
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	Commercial Suit	CS (COMM)/325/2025	12-06-2025	SUSHILA DEVI GUPTA Vs M/s ATTRACTIVE AUTOMOBILES	Sh Aditya Trehan	9958869469	aditya@adyantlegal.com	10-06-2025
				Commercial Suit	CS (COMM)/322/2025	10-06-2025	CANARA BANK Vs MADHAVI SHARMA	Ms Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	09-06-2025
				Commercial Suit	CS (COMM)/323/2025	10-06-2025	CANARA BANK Vs SALMAN KHAN	Ms Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	09-06-2025
				Commercial Suit	CS (COMM)/324/2025	10-06-2025	CANARA BANK Vs SUSHEELA DEVI	Ms Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	09-06-2025
				Commercial Execution	Execution (Comm.)/123/2025	06-06-2025	Prashant Arora Vs HEERA SINGH	Sh Sunil Dixiti	7292005634	contact@sddlaw.in	06-06-2025
				Commercial Execution	Execution (Comm.)/122/2025	05-06-2025	AS Traders Vs Gopal Agencies	Sh Harsh Bahl	9899408055	harshbahal27@gmail.com	04-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Commercial Suit	CS (COMM)/316/2025	05-06-2025	State Bank of India Vs MOHD ZAKIR HUSSAIN	Sh Adaita Kumar Rout	9999132159	akroutadvocate@gmail.com	04-06-2025
				Commercial Execution	Ex.COMM - Award by Arb. Comm./8/2025	04-06-2025	RAJINDER PARSHAD GUPTA Vs DELHI DEVELOPMENT AUTHORITY	Sh Neeraj Gupta	9811267045	info@juslawoffices.com	31-05-2025
				Arbitration Petition	OMP (COMM.)/11/2025	02-06-2025	MANISH CHAWLA Vs IDFC FIRST BANK LTD	Sh Vinod Kumar	9871332204	vinodchauhandu2017@gmail.com	31-05-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH- WEST	614	COMMERCIAL SUIT	CS (COMM)/311/2025	03-06-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS GURDEN SINGH GULATI PROP UNIQUE FASHION	MRS. CHITRA MALHOTRA	9212888057	CHITRAMALHOTRA@GMAIL.COM	29.05.2025
				COMMERCIAL SUIT	CS (COMM)/315/2025	04-06-2025	ISHWAR DAYAL PANDEY VS PANKAJ CHOPRA	MRS. VIPUL VIJAY LAMBA	9911001133	VIPULVIJAYLAMBA@GMAIL.COM	29.05.2025
				MISCELLANEOUS	MISC DJ ADJ/384/2025	05-06-2025	M/S COMFORT CARE SYSTEMS PVT LTD VS M/S STUP CONSULTANTS PVT LTD	MS. RICHA	9911645882	RICHAKADAM2012@GMAIL.COM	04.06.2025
				ARBITRATION	OMP (COMM.)/12/2025	09-06-2025	SUMANT AGGARWAL VS COSMOS RETAIL SOLUTIONS PVT LTD	MR. SUDEV SINGH JUNEJA	9930245807	SATYAJIT@SATYAJITSARNA.COM	25.05.2025
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH- WEST	509	EX(COMM)	121/2025	03.06.2025	M/s GOYAL FOAM AND FURNITURE VS M/S SAURABH IMPEX INC	KAUSHAL	9810196274,8750044294	adv.kaushalagrawal@gmail.com	03.06.2025
				CS(COMM)	313/2025	04.06.2025	KIRAN GUPTA DIRECTOR OF MS SENARO CONSTRUCTION INDIA PVT LTD VS VANDANA DEVI	KMG LEGAL	999088888	kmglegaldelhi@gmail.com	30.05.2025
				CS(COMM)	314/2025	04.06.2025	DEVSONS TIMBERS VS DELCO INFRASTRUCTURE PROJECTS LIMITED	KUNAL YOGRAJ VERMA	9518200090	connect@kunalयोगrajverma.in	27.05.2025
				CS(COMM)	317/2025	05.06.2025	MS URBAN VILLAGE PROJECTS PVT LTD THROUGH DIRECTOR MR. PRATIK RANJAN VS M/S VALUEONE GREENTECH PVT LTD.	HARSHIT GOEL	7355413418	harshitgoel1411@gmail.com	03.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
				CS(COMM)	318/2025	05.06.2025	SRK INGREDIENTS PVT LTD.VS SANGEETA MISHRA	HARPREET SINGH UPPAL	9868233118	uppallawyer@gmail.c om	26.05.2025	
				CS(COMM)	321/2025	05.06.2025	VK CONSULTANCY THROUGH ITS SOLE PROPRIETOR MR VISHAL KUMAR SINGH VS APTECH LIMITED	SHOBHIT REEN	8879905568	shobhit.reen7@gmail. com	27.05.2025	
TOTAL							578					

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF JUNE-2025.

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 653/2025 COMM	03.06.2025	SHIV ELECTRIC VS. PUBLIC WORKS DEPARTMENT	9811384868	advocatevarunhans@gmail.com	02.06.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 663/2025 COMM	05.06.2025	SHIVANGI AGGARWAL VS. MUNICIPAL CORPORATION OF DELHI	9811161525	ksingh116@gmail.com	04.06.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 669/2025 COMM	06.06.2025	KAILASH CHAND GUPTA VS. NEETI SHARMA	9899389928	jai@jsechambers.com	05.06.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 687/2025 COMM	13.06.2025	KUNDAL LAL VS. RANJAN ALANKAR JEWELLERS LTD.	9999666398	ashutoshnagar@analaw.in	12.06.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 688/2025 COMM	13.06.2025	R.K. GOEL VS. ABHAY KUMAR JAIN MUNICIPAL CORPORATION OF DELHI	9871441764	aktrivedilawoffices@gmail.com	12.06.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 689/2025 COMM	13.06.2025	KALU RAM VS. SHRI CHAND SINGH	9716444576	rajeshkumarhoda30@gmail.com	12.06.2025	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/648/2025	02-06-2025	YOGESH AGARWAL Vs NARESH KUMAR JINDAL	Jatin Aggarwal(P)	9953283177,	ka.legal@gmail.com	30.05.2025
			306	CS (COMM)/	CS (COMM)/649/2025	02-06-2025	M/S A TO Z CHEMICALS Vs SUSHEEL KUMAR	ZLOVEKESH AGGARWAL(P),	9891947575	lovekesh27@gmail.com	22.01.2025
			306	CS (COMM)/	CS (COMM)/668/2025	06-06-2025	RAJESH KUMAR YADAV Vs SHRIRAM GENERAL INSURANCE COMPANY LTD	Ajay Kumar Yadav(P),	9968394317	advajayyadav20@gmail.com	02.06.2025
			306	CS (COMM)/	CS (COMM)/667/2025	06-06-2025	MOHAMMED ASAD SIDDIQUI Proprietor Fortune Metacast Vs PANKAJ JAIN Proprietor	Tanvir Nayar(P),	9205618242	advyagyesh@gmail.com	03.06.2025
			306	CS (COMM)/	CS (COMM)/670/2025	09-06-2025	DHARMENDER KUMAR Vs SOHAN LAL	NAVEEN SHARMA(P)	9811143319	advocaterky@gmail.com	04.06.2025
			306	CS (COMM)	CS (COMM)/672/2025	09-06-2025	CROCS INC Vs ASHOK KUMAR	Shravan Bansal(P),	9201970125	unitedmark@unitedandunited.com	04.06.2025
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS 645/2025 COMM	02.06.2025	M/S A TO Z LIFE GUARD PHARMA P.LTD	ZLOVKESH VS AGG	9891947575	LOVKESH27@GMAIL.COM	22.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS 646/2025 COMM	02.06.2025	BANK OF MAHARASHTRA VS VIPIN KUMAR	RAJIV RANJAN	9205290440	RRANJANADVOCATE@GMAIL.COM	29.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 656/2025	04.06.2025	M/S B.D. CREDITS LTD VS MR. SUNIL KR. PANDEY	DEEPAK YADAV	9999980081	DEEPAKYADAVADVOCATE@GMAIL.COM	07.05.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS (COMM)/674/2025	09.06.2025	ADITYA SHARMA SMT. VIMLA DEVI VS VINOD CHAUHAN	9871332204	VINODCHAUHANQ42017@GMAIL.CO	30.05.2025	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS (COMM)/680/2025	13.06.2025	PURSHOTAM DASS SABLANIA VS ASHOK LATHER	9990427146	NOT PROVED	06.05.2025	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS (COMM)/681/2025	13.06.2025	STATE BANK OF INDIA VS LAKSHAY SODHI	9999132159	AKROUTADVOCATE@GMAIL.COM	06.06.2025	
4	MS ANIL KUMAR SISODIA, JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)/650/2025	03-06-2025	DIMPLE KEDIA Vs HARJEET SINGH	Hardik Aggarwal(P)	7859984398	advocatehardikaggarwal@gmail.com	28.05.2025
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/660/2025	04.06.2025	State Bank Of India Vs Jackson John Bodra	TRATH LAL YADAV(P),	0.9643228307	Emailid-advtirath@gmail.com	22-05-2025
			305	RECOVERY	CS (COMM)/677/2025	09.06.2025	SHRI FAZLU REHMAN Vs SHRI ISMAIL BEG	ANANT RAO(P),	9811031736	N/A	02-06-2025
6	SH. NEELAM SINGH, DISTRICT JUDGE COMM-06 TIS HAZARI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/642/2025	CS (COMM)/642/2025	02-06-2025	M/S SAKARNI PLASTER (INDIA) PVT LTD Vs RADHA GUPTA	JUNEANK AGGARWAL (P),	981276250	aor.JUNEank@gmail.com	26.05.2025
			410	CS (COMM)/643/2025	CS (COMM)/643/2025	02-06-2025	SMT SUSHILA Vs SHRI DATARAM	Rajesh Kumar Hooda(P),	9716444576	rajeshkumarhooda30@gmail.com	16.05.2025
			410	CS (COMM)/651/2025	CS (COMM)/651/2025	03-06-2025	M/S SETHI SALES CORPORATION THROUGH ITS PROPRIETOR HARMEET SINGH Vs M/S	VIJAY YADAV	9599701116	advyadavvijay@gmail.com	26.05.2025
			410	CS (COMM)/655/2025	CS (COMM)/655/2025	04-06-2025	SH SHRIKANT CHAUDHARY Vs SH GURPREET SINGH GULATI	M.K. GAHLAUT	9717266278	manoj28gahlaut@gmail.com	28.05.2025
			410	CS (COMM)/661/2025	CS (COMM)/661/2025	05-06-2025	M/S MODSAL FROZEN FOODS (P) LTD Vs M/S PRIMUS AGRO FOOD EXPORTS PVT LTD AND ONE	manu sishodia(P),	9810019309	manusisoddia77@gmail.com	27.05.2025
			410	CS (COMM)/662/2025	CS (COMM)/662/2025	05-06-2025	RELAXO FOOTWEARS LTD Vs ASHOK KUMAR	Manoj Kumar(P),	9868650379	manojkr_singh@hotmail.com	26.05.2025
			410	CS (COMM)/664/2025	CS (COMM)/664/2025	06-06-2025	BANK OF BARODA Vs DAHIYA AND CHHIKARA PVT LTD	Govind Pandey(P),	9718618928	govind19Feb@gmail.com	03.06.2025
			410	CS (COMM)/675/2025	CS (COMM)/675/2025	09-06-2025	LALIT KUMAR PROP OF M/SAZAM LALIT ASSOCIATES Vs DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS	NAVED AZAM	9968363291	naved.azam@gmail.com	04.06.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	EX. (COMM) 299/2025	09.06.2025	MOHAN LAL GOEL VS INVICTA MEDIA PVT. LTD.	NA	NA	NA	26.05.2025
			COURT ROOM 302	CIVIL SUIT	EX. (COMM) 301/2025	10.06.2025	ICICI BANK LTD VS AMANDEEP SINGH	MANISH YADAV	9560084640	ADV MANISHY ADAV01@GMAIL.COM	27.05.2025
			COURT ROOM 302	CIVIL SUIT	MISC. DJ 480/2025	26.06.2025	DULI CHAND NARAIN VS M/S AROMA SPICE INDUSTRY	ANSHUL DASS JAIN	9899998243	aropjain@gmail.com	05.06.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	ROOM NO.308	RECOVERY	CS (COMM)/654/2025	03-06-2025	SBI VS. SAGAR	ASHISH BATRA	9891223874	ashishbatra@gmail.com	30-05-2025
			ROOM NO.308	RECOVERY	CS (COMM)/659/2025	04-06-2025	GOPAL CHAND AGGARWAL VS. NEHA GOEL	YASHWANT SINGH	9310096440	ADV YASHWANT@GMAIL.COM	23-01-2025
			ROOM NO.308	RECOVERY	CS (COMM)/678/2025	09-06-2025	SUNIL MEHRA VS. YOGESH GAMBHIR	RAHUL KUMAR SINGH	9350633101	NA	26-12-2024
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/647/2025	02-06-2025	LEVI STRAUSS AND COM VS ASHOK KUMAR	Shravan Bansal(P),	9990605966	UNITED MARK@UNITEDANDUNITED.COM	23.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(I) OMP (COMM)/474/2025	03-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(I) OMP (COMM)/473/2025	03-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(I) OMP (COMM)/472/2025	03-06-2025	Harmeet Singh Kapoor Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm)/293/2025	04-06-2025	Ajay prakash gupta Vs Sanjay jain	Sandeep Jindal(P),	98104-74101		
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(I) OMP (COMM)/491/2025	09-06-2025	SGS INDIA PVT LTD Vs Bureau of Indian Standards	VEERA MATHAI(P),	858694645, 8805594425	bhairavisin@sagalegal.in, veeramathai@sagalegal.in	05.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/686/2025	13-06-2025	Lal Man Gupta Vs Hitesh Sarvaiya	Ankit Mehta(P),	9717355900	gauravsethi1977@gmail.com	04.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/682/2025	13-06-2025	M/S HELPLINE PUBLICATION PVT LTD THROUGH ITS DIRECTOR MANISH SINGH VS ASHISH	BHANU MOHAN(P),	9968165990	ssrinetassociate@gmail.com	05.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/685/2025	13-06-2025	Pawan Bansal Vs Municipal Corporation Delhi	satyendra kumar oisingh(P),	9811161525	sksinghl6@gmail.com	03.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/684/2025	13-06-2025	MBD ALCHEMIE PVT LTD Vs OXFORD CONVENT SCHOOL	Rakesh(P),	9971719499	NA	29.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/683/2025	13-06-2025	ANAND SINGH Vs SANJAM SINGH	KARTIK JAIN(P),	8368060024	advocatekartik98@gmail.com	10.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/666/2025	06-06-2025	NARINDER SHAH Vs SANGH CREATION	BHUMIKA GUPTA	9560827805	shailendra@sbaassociates.in	15.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD MISC. DJ	MISC. DJ/478/2025	11-06-2025	PULAK TRADEX PVT LTD Vs JIYAMISHRA ALIAS ZIYA ENTERPRISES	SAURABH MISHRA	9599862350	advocatemishra1102@gmail.com	
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/676/2025	09-06-2025	UNION BANK OF INDIA Vs BHOLA SINGH RAWAT	ALOK KUMAR(P),	9911000126	ALOK.ADV2004@gmail.com	05.06.2025
			307	Civil	CS DJ/661/2025	23-06-2025	KULDEEP CHAUDHARY Vs SDM (CIVIL LINES)	Rahul Chauhan(P),	8750883003	N.A.	23.06.2025
			307	Civil	CS (COMM)/691/2025	23-06-2025	PUMA SE Vs Jeetendra Singh alias Jeetu Gurjar	Prachi Gupta(P),	9911703098	prachi.gupta@pamslegal.com	05.05.2025
			307	Civil	CS (COMM)/690/2025	23-06-2025	PUMA SE Vs DINESH BINDAL and ANR	Prachi Gupta(P),	9911703098	prachi.gupta@pamslegal.com	05.05.2025
			307	Civil	CS DJ/662/2025	24-06-2025	SMT HEMA HOLANI Vs Sh SUDESH HOLANI	Rahul Kadyan	9868068529	rahulkadyan2008@yahoo.com	19.06.2025
			307	Civil	CS DJ/663/2025	24-06-2025	Narender Kumar Sharma Vs Aruna Sharma ANR SMT HEMA HOLANI Vs Sh SUDESH HOLANI	Ghanshyam Dass Sharma	NA	NA	18.06.2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/652/2025	03-06-2025	BANK OF BARODA Vs Mahender Kumar	Geetanjali sharma	8588821631	Advocate.134@gmail.com	30.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/658/2025	04-06-2025	Miscellaneous Vs M/s PRAMOD TELECOM PRIVATE LIMITED	Surender tyagi	999993833	surendersuparn@gmail.com	26.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/679/2025	09-06-2025	PUNJABI CHAAP CORNER PRIVATE LIMITED Vs PUNJABI CHAAP CORNER	Anshima Puri	9811059395	puris_1@yahoo.co.in	24.05.2025
12	SH. RAVINDER BEDJAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP I COMM	469/2025	03.06.2025	KARAN GROVER V/S SARKAR VISION CULTURE MEDIA SERVICES LLP	ABHINAV GARG	9810196968	ADV.ABHINAVGARG@GMAIL.COM	

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			401	OMP I COMM	477/2025	03.06.2025	M/S JAGMOHAN ENTERPRIS LLP V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMP I COMM	478/2025	03.06.2025	M/S JAGMOHAN ENTERPRIS LLP V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMP I COMM	479/2025	03.06.2025	M/S JAGMOHAN ENTERPRIS LLP V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	OMP I COMM	480/2025	03.06.2025	RAMA KAPOOR V/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	ARB.A.COMM	3/2025	04.06.2025	SATYAM POLYKNITS V/S EXCEL VINYL COATINGS PVT LTD	PANKAJ MEHTA	9811253529	PASNKAJ@FORTUNELEGAL.IN	
			401	MISC DJ	463/2025	06.06.2025	K.C.KHANDELWAL V/S M/S SAWARIYA COLLECTION	SACHIT GUPTA	9999130288	KCGANDPARTNERS@GMAIL.COM	
			401	EX COMM	297/2025	06.06.2025	CITY SWEEPS SERVICES LLP V/S MUNICIPAL CORPORATION OF DELHI	SARAD KUMAR	9958178853	SARADKSUNNY@GMAIL.COM	
			401	EX COMM	298/2025	06.06.2025	SAVITRI DEVI GUPTA V/S NW INDIA ASSURANCE CO. LTD	AYUSH MITTAL	9818621176	ADVAYUSH MITTAL@GMAIL.COM	
			401	OMP I COMM	490/2025	06.06.2025	M/S BROOKEL LTD V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
			401	CS COMM	665/2025	06.06.2025	RAI SAHIB LAXMI NARAIN CHARITABLE TRUST & ORS V/S NEELAM KUMAR	ANKUR MAHINDR	9891051888	ANKUR.MAHINDRO@KREDJURE.IN	29.05.2025
			401	MISC DJ	466/2025	06.06.2025	SHRI DAYA RAM GOYAL V/S RADHA AGGARWAL	MOHAR SINGH	9213392006	KMSLAWCHAMBER@GMAIL.COM	
			401	CS COMM	673/2025	09.06.2025	UNION BANK OF INDIA V/S SANJEEV KUMAR	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	05.06.2025
43	SH. M.K. NAGPAL DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	EX. (COMM) 288/2025	02.06.2025	NEERAJ AGGARWAL V/S MCD	PANKAJ ROY KOTRA	9811070396	pankajkotra034na@gmail.com	
			COURT ROOM 402	CIVIL SUIT	EX. (COMM) 289/2025	02.06.2025	AGGARWAL ASSOCITES V/S MCD	PANKAJ ROY KOTRA	9811070396	pankajkotra034na@gmail.com	

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			COURT ROOM 402	CIVIL SUIT	OMP(I) COMM 475/2025	03.06.2025	JAGMOHAN ENTERPRISES LLP VS NEO DEVELOPERS PVT. LTD.	RAJINDER SINGH	9818489989	office@rajindersingh.co.in	na
			COURT ROOM 402	CIVIL SUIT	OMP(I) COMM 476/2025	03.06.2025	ZAINAB BUKHARI VS ROYAL CASA	DEWAN	8882754440	service@dewanadvocates.com	na
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 657/2025	04.06.2025	AMANDEEP SINGH ANAND VS TOTAL GRAPHIC PRINT SOLUTION	rajeev Upadhyay	9212002825	advrajeevupadhyay84@gmail.com	31.05.2025
			COURT ROOM 402	CIVIL SUIT	EX. (COMM) 294/2025	04.06.2025	M/S DIGVIJAY SANITATION VS DELHI BOARD	VIVEKANA JAL	na	vivekanandlaw@gmail.com	na
14	SH. ASHUTOSH KUMAR (COMMERCIAL COURT)	WEST		CS	CS (COMM)/491/2025	03-06-2025	ISHA SHARMA PROP OF M/S SWAMI(P), ISHA INDUSTRIES Vs CASTLE VALVES LIMITED THROUGH	PAWAN SSWAMI(P),	9810775051	prashantbatra76@gmail.com	25-05-2025
				OMP	OMP (COMM)/718/2025	03-06-2025	THERMAL ENGINEERS AND INSULATORS PVT LTD Vs GNCTD	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail.com	30-05-2025
				CS	CS (COMM)/510/2025	05-06-2025	M/S MEMBRANE DECORS Vs M/S VGAUR INTERIORS	Tarun Sharma(P),	9999199160	advtarunsharma24@gmail.com	15-04-2025
				CS	CS (COMM)/516/2025	06-06-2025	Bank of Baroda Vs SUMIT GOUTAM	Davinder Kumar(P),	9868740548	advocatedavinderkumari986@gmail.com	27-05-2025
15	MS. VINEETA GOYAL (COMMERCIAL COURT)-02	WEST		CS/(COMM)	492/2025	03.06.2025	M/S BALAJI ENGINEERS VS. M/S MEDICAL PRODUCT SERVICE	VIJAY VATS	9582828322	advocatevijayvats789@gmail.com	30.05.2025
				CS/(COMM)	493/2025	03.06.2025	RISHI KUMAR VS. OKAYA POWER PVT LTD	A.K. SINGH	9654546133	ajay19jan73@gmail.com	20.01.2025
				CS/(COMM)	501/2025	04.06.2025	ARYA MANDIR SARABJIT SINGH	VINEET VS. BAHL	9210092100	advocatebahl@hotmail.com	10.10.2024
				CS/(COMM)	502/2025	04.06.2025	DISHA GLOBAL EXIM VS. DIVYANSH STEEL TRADERS	PRABHJOT SINGH DHILLON	8588893062	adv.prabhjotdhillon@gmail.com	24.04.2025
				CS/(COMM)	503/2025	05.06.2025	CALPRO SPECIALITIES PVT LTD VS. SUPER MARCHES 37 TRADERS	DIWAN SINGH CHAWLA	9868359114	diwankali1990@gmail.com	02.06.2025
16	SH. RAGHUBIR SINGH (COMMERCIAL COURT)-03	WEST			Execution (Comm.)/191/2025	09-06-2025	RAVI KANT MANGA MAJIDUL NISHA	Not Vs Mentioned	Not Mentioned	Not Mentioned	
					OMP (COMM.)/735/2025	28-06-2025	Shubham chandra tripathi Vs Vikrant Malik	Not Vs Mentioned	Not Mentioned	Not Mentioned	

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17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		OMP (I) COMM	OMP (COMM.)/715/2025	03-06-2025	Yes Bank Ltd Vs RAJESH KUMAR VISHWAKARMA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	NIL
				CS (COMM)	CS (COMM)/498/2025	04-06-2025	BANK OF BARODA Vs Chandra Pratap Singh And Ors	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	02-06-2025
				CS (COMM)	CS (COMM)/499/2025	04-06-2025	MS GOLDEN SPARROW INDIA ENTERPRISES Vs DEEPAK VERMA	C P MALIK	9212057049	cpmalikl@gmail.com	23-05-2025
				OMP (I) COMM	CS (COMM)/500/2025	04-06-2025	MS GOLDEN SPARROW INDIA ENTERPRISES Vs RENU SHARMA	C P MALIK	9212057049	cpmalikl@gmail.com	23-05-2025
				OMP (I) COMM	OMP (COMM.)/727/2025	04-06-2025	SHRIRAM FINANCE LIMITED Vs AMIT GULIA	SUNNY ARORA	9910574027	albuslawfirms@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/728/2025	04-06-2025	SHRIRAM FINANCE LIMITED Vs ARSAL BILAL	SUNNY ARORA	9910574027	albuslawfirms@gmail.com	NIL
				CS (COMM)	CS (COMM)/504/2025	05-06-2025	ROBIN SINGH Vs LAKHVINDER KAUR	VINAY BHASIN	9914029491	vinaykumarbhasin@gmail.com	31-05-2025
				CS (COMM)	OMP (COMM.)/730/2025	05-06-2025	SHRIRAM FINANCE LIMITED Vs TARUN KATARIA	SUNNY ARORA	9910574027	albuslawfirms@gmail.com	NIL
				OMP (I) COMM	CS (COMM)/514/2025	06-06-2025	GOLDEN SPARROW INDIA ENTERPRISES Vs GREEN STUDIO	C P MALIK	9212057049	cpmalikl@gmail.com	03-06-2025
				CS (COMM)	CS (COMM)/515/2025	06-06-2025	SHUBHAM GARG PROP OF M/S RAI IMPEX Vs ATUL VERMA PROP OF M/S ATUL VERMA	AMIT TAYAL	9818033445	amit.tayal23@gmail.com	09-05-2025
				OMP (I) COMM	CS (COMM)/517/2025	09-06-2025	BESTIME TRADING COMPANY PRIVATE LIMITED Vs Health Family Hospital	SHIVEN BANGA	7838443353	advshivenbanga@gmail.com	17-05-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/485/2025	CS (COMM)/485/2025	02-06-2025	OZONE OVERSEAS PRIVATE LIMITED Vs Deepak Gupta trading as M/s Moon Metal	Surinder Singh	93 1 1325398	surindersg1@gmail.com	28.04.2025
				CS (COMM)/490/2025	CS (COMM)/490/2025	03-06-2025	Hari Nath Srivastava SNNR Private Limited	Ankit Kumar	9015505737	niyamamlawoffices@gmail.com	30.05.2025
				Misc DJ/576/2025	Misc DJ/576/2025	04-06-2025	Raj Nischal Sukhwinder Singh Vs Baboo Siddhartha Yadav	Siddhartha Yadav	9811087543	siddharthayadavadvocate@gmail.com	23.05.2025
				Misc DJ/577/2025	Misc DJ/577/2025	04-06-2025	Raj Nischal Sukhwinder Singh Vs Baboo Siddhartha Yadav	Siddhartha Yadav	9811087543	siddharthayadavadvocate@gmail.com	23.05.2025

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19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/505/2025	CS (COMM)/505/2025	05-06-2025	Ajay Kohli Vs M/s Solar Smith Energy Pvt Ltd	Rohit Kumar Modi	9810243904	Rkm_modi@rediffmail.com	02.06.2025
				CS (COMM)/506/2025	CS (COMM)/506/2025	05-06-2025	M/s Karytron Electricals Pvt Ltd Vs M/s Solar Smith Energy Pvt Ltd	Rohit Kumar Modi	9810243904	Rkm_modi@rediffmail.com	02.06.2025
				CS (COMM)/507/2025	CS (COMM)/507/2025	05-06-2025	PUNJAB NATIONAL BANK Vs VISHAL	Parikshit Mahipal	9868873986	pmahipal09@gmail.com	03.06.2025
				CS (COMM)/508/2025	CS (COMM)/508/2025	05-06-2025	A BIODEGRADABLE PRODUCTS PVT LTD Vs DHANSAGAR MACHINERY	Sanjeev Singh	9811129304	litigation@singhassociates.com	27.05.2025
				OMP (COMM.)/732/2025	OMP (COMM.)/732/2025	09-06-2025	SHRI RAJESH GUPTA HomeSpoon Food Industries Private Limited	Shiven Banga	7838443353	advshivenbanga@gmail.com	
				Execution (Comm.)/186/2025	Execution (Comm.)/186/2025	02-06-2025	RAJESH ARORA Vs PAWAN AGGARWAL				
				CS (COMM)/486/2025	CS (COMM)/486/2025	02-06-2025	M/S SIRCAPAINTS LTD Vs P G KALE AND SONS	PARTH INDIASHARMA	9810866704	OFFICEOFPARTHSHARMA@GMAIL.COM	30-05-2025
				CS (COMM)/487/2025	CS (COMM)/487/2025	02-06-2025	M/S BIKRAMJIT PURE LIQUORS PRIVATE LIMITED Vs ICICI LOMBARD GENERAL INSURANCE CO.	NAGENDRAPRATAP SINGH	8510005604	NPSINGHAND ASSOCIATES@GMAIL.COM	29-05-2025
				CS (COMM)/494/2025	CS (COMM)/494/2025	03-06-2025	M/S VIRMANI PAINTS Hubbit	AMIT KUMAR	8920634302		02-06-2025
				OMP (COMM.)/722/2025	OMP (COMM.)/722/2025	03-06-2025	Yes Bank Ltd Vs AAESHA AAESHA	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	03-06-2025
				OMP (COMM.)/723/2025	OMP (COMM.)/723/2025	03-06-2025	Yes Bank Ltd Vs MUSTAKEEM MUSTAKEEM	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	02-06-2025
				OMP (COMM.)/724/2025	OMP (COMM.)/724/2025	03-06-2025	Yes Bank Ltd Vs GURNAM SINGH	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	02-06-2025
				CS (COMM)/496/2025	CS (COMM)/496/2025	04-06-2025	MACRAAN TELECOM SERVICES PVT LTD Vs ANGEL SOLUTIONS	NITESH KUMAR	8826747120	JITEJHAoG@GMAIL.COM	03-06-2025
				CS (COMM)/497/2025	CS (COMM)/497/2025	04-06-2025	BANK BARODA Gulab Majithia	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	03-06-2025
				Misc DJ/580/2025	Misc DJ/580/2025	04-06-2025	Shree Shyam Trader amocon	SAGAR	8572822674	SAGARNANDALZK@GMAIL.COM	03-06-2025

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				OMP (COMM.)/726/2025	OMP (COMM.)/726/2025	04-06-2025	Yes Bank Ltd Vs RAMESH CHOUHAN	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	03-06-2025
				Execution (Comm.)/189/2025	Execution (Comm.)/189/2025	05-06-2025	MS BLISS REFRIGERATION P LTD Vs SATYA NARAIN SHARMA				
				CS (COMM)/509/2025	CS (COMM)/509/2025	05-06-2025	VASON PRINTOPACK PRIVATE LIMITED Vs Lovyam Udyog and Packers	MANEESH GUMBER	9911315304	ASCENTLAWFIRM@GMAIL.COM	03-06-2025
				CS (COMM)/512/2025	CS (COMM)/512/2025	06-06-2025	Union Bank of India Vs Zahid Abbas	HARI KISHAN	9818038911	HKA.DELHI@GMAIL.COM	04-06-2025
				CS (COMM)/513/2025	CS (COMM)/513/2025	06-06-2025	Bank of Baroda Vs Dinesh Kumar	DAVINDER KUMAR	9868740548	ADVOCATEDAVINDERKUMAR1986@GMAIL.COM	04-06-2025
				Ex.COMM Award by Arb. Comm./26/2025	Ex.COMM - Award by Arb. Comm./26/2025	09-06-2025	LEVIS STRAUSS AND CO Vs MOHD SHAREEF				
				CS (COMM)/518/2025	CS (COMM)/518/2025	09-06-2025	SHELLZ INDIA LTD Vs CHANDRAKALAM	PRAMOD KUMAR AGARWAL	9868920473	PKAGG.ADV@GMAIL.COM	05-06-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	442/2025	02.06.2025	HARSH JAIN VS. M/S MAHENDWAS	ADV. RPNIKITA SETHI	9588174061	NIKITA@RALEGAL.CO.IN	26.05.2025
			1	CS(COMM)	443/2025	02.06.2025	DEUTSCHE BANK AG VS. M/S INFRA TECH AND ORS.	SURI AND COMPANY	9971357074, 9711066810	LITIGATION@SURICO.IN	05.05.2025
			1	CS(COMM)	452/2025	04.06.2025	M/S VAYUDOOT MULTI SERVICES VS. ALLIANCE AIR AVIATION LIMITED	RAKESH KUMAR	9711749492	NOT AVAILABLE	03.06.2025
			1	CS(COMM)	457/2025	05.06.2025	DELHI INTEGRATED MULTI-MODAL TRANSIT SYSTEM LTD. VS. M/S TRIG	UPSCALE LEGAL	8882440743	INFO@UPSCALELEGAL.COM	22.05.2025
			1	CS(COMM)	456/2025	05.06.2025	M/S UNION BANK OF INDIA VS. SHRI HANUMAN PRASAD	RAJENDRA YADAV	9312046733	YADAVRAZEN@GMAIL.COM	30.05.2025
			1	OMP(COMM)	83/2025	05.06.2025	IQBAL SINGH SETHI & ORSL VS. PRASAD IVF CLINIC PVT. LTD.	KUNAL KHER	9910072729	KHERKUNAL@GMAIL.COM	26.05.2025
			1	CS(COMM)	468/2025	06.06.2025	L K PRIME TECHNICAL PVT. LTD. VS. AGGARWAL TELEGRAM F2L AND MR. BHAVYA KOHLI	MR. SANSKAR	7838837246, 9999239545	SNBLEGALLITIGATION@GMAIL.COM	01.06.2025
			1	CS(COMM)	467/2025	06.06.2025	CANARA BANK VS. ROHIT MATTA	ARUN DUGGAL	9811024490	ARUNDUGGAL@YAHOO.IN	28.05.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
21	SH. BALWANT RAJ BANSAL, JUDGE (COMMERCIAL COURT)	NEW DELHI	1	CS(COMM)	466/2025	06.06.2025	GRINGO ENTERTAINMENT LLP VS. MR. KIRAT SINGH AKA KIRAT GILL	DEEPAK KOHLI ASSOCIATE	9811192957, 99582063085	KOHLI.DEEPAK@HOTMAIL.COM, M.SHARIQ.K@GMAIL.COM	29.05.2025
			1	CS(COMM)	465/2025	06.06.2025	UNION INDIA SHREE SALES AND	OF ROHTAS VS. KUMAR RAMA/AJORIA AND	9868750997	RKJAJORIA26@GMAIL.COM	30.05.2025
			1	CS(COMM)	482/2025	09.06.2025	POWER STOCKS CONSULTING PVT. LTD. VS. TELEGRAM FZ LLC & ORS.	OF JEEVESH PROMEHTA	9811617186	JEEVESH@MARENLEGAL.NET	05.06.2025
			25	CS (COMM)/441/2025	CS (COMM)/441/2025	02-06-2025		Gurvinder Suri(P),	9971357074	litigation@suricp.in	28.05.2025
			25	CS (COMM)/439/2025	CS (COMM)/439/2025	02-06-2025		Gurvinder Suri(P),	9971357074	litigation@suricp.in	27.05.2025
			25	CS (COMM)/440/2025	CS (COMM)/440/2025	02-06-2025		Gurvinder Suri(P),	9971357074	litigation@suricp.in	29.05.2025
			25	CS (COMM)/448/2025	CS (COMM)/448/2025	03-06-2025		Shreshth Jain(P),	9871206484	shreshth@lawkns.in	01.06.2025
			25	CS (COMM)/447/2025	CS (COMM)/447/2025	03-06-2025		Sidhant Kumar(P),	9899675905	ASAXENA@UNUMLAW.IN	25.05.2025
			25	CS (COMM)/451/2025	CS (COMM)/451/2025	04-06-2025		Shaurya Nirwal(P),	9899867235	r.sudhinder@argus-p.com	22.05.2025
			25	CS (COMM)/454/2025	CS (COMM)/454/2025	05-06-2025		Rakesh Chaudhary(P),	98111-88090	NOT PROVIDED	01.06.2025
			25	CS (COMM)/455/2025	CS (COMM)/455/2025	05-06-2025		Prateek Bajaj(P),	8800776700	advprateekbajaj@gmail.com	02.06.2025
			25	CS (COMM)/458/2025	CS (COMM)/458/2025	05-06-2025		JUNEANK MAHAJAN(P),	9873347330	JUNEAnak mahajan05@yahoo.com	27.05.2025
22	SH. BALWANT RAJ BANSAL, JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)/453/2025	CS (COMM)/453/2025	05-06-2025		SIDDHARTH AGGARWAL(P),	9871588350	SA9870@GMAIL.COM	01.06.2025
			25	OMP (COMM)/84/2025	OMP (COMM)/84/2025	05-06-2025		Shiv Tyagi(P),	9811059032	shivktyaga@gmail.com	02.06.2025
23	SH. BALWANT RAJ BANSAL, JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)/474/2025	CS (COMM)/474/2025	06-06-2025		Bhavya Kohli(P),	7838837246	NOT PROVIDED	05.06.2025

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			25	CS (COMM)/475/2025	CS (COMM)/475/2025	06-06-2025		Himanshu Dhawan(P),	8750021607	Contact@UtkrishthaLaw.Com	29.05.2025
			25	CS (COMM)/476/2025	CS (COMM)/476/2025	06-06-2025		SHUBHAM AGARWAL(P),	8800262007	shubham.agarwal@avslegal.in	05.06.2025
			25	CS (COMM)/477/2025	CS (COMM)/477/2025	06-06-2025		ANUJ AGARWAL(P),	9999490798	atdvocatteanujagarwal@yahoo.com	02.06.2025
			25	CS (COMM)/478/2025	CS (COMM)/478/2025	09-06-2025		Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	05.06.2025
			25	CS (COMM)/479/2025	CS (COMM)/479/2025	09-06-2025		Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	05.06.2025
			25	CS (COMM)/480/2025	CS (COMM)/480/2025	09-06-2025	Jaspal Kaur Vs Telegram FZ LLC	SWAPNIL GAUR(P),	9897905254	swapnilgaur@rlegal.co.in	06.06.2025
			25	CS (COMM)/481/2025	CS (COMM)/481/2025	09-06-2025		Pranav Gupta(P),	9810083029	debasishnoitra@gmail.com	06.06.2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB (COMM)/9/2025	02-06-2025	ANNAPURNA AGRO AGENCIES VS CNH INDUSTRIAL CAPITAL (INDIA) PVT. LTD.	ANOOP PRAKASH AWASTHI(P),	9891491829	anoopclc@gmail.com	30-05-2025
			24	SUIT FOR CS TRADEMARKS	(COMM)/445/2025	02-06-2025	TV TODAY NETWORK LIMITED AND ANR VS CENTENARIANS LIFE SCIENCES PRIVATE	RADHIKA GUPTA(P),	9958387755	RADHIKAGUPTA144@GMAIL.COM	17-05-2025
			24	SUIT FOR CS RECOVERY	(COMM)/446/2025	02-06-2025	AMIT DEY PHOTOGRAPHY VS REVOLTPRASAD(P), INTELLICORP PVT LTD AND ORS	KAMLESH SURESH PRASAD(P),	NOT AVAILABLE	NOT AVAILABLE	24-05-2025
			24	SUIT FOR CS RECOVERY	(COMM)/444/2025	02-06-2025	DEUTSCHE BANK AG VS MS JUPITER ENTERPRISES THROUGH ITS PARTNER MR SANTOSHI	GURVINDE R SURI(P),	9871692197	litigation@suricorp.in	24-05-2025
			24	SUIT FOR CS RECOVERY	(COMM)/450/2025	03-06-2025	PERNOD RICARD INDIA PVT LTD VS CHOUDHARY WINES AND ORS	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	27-05-2025
			24	SUIT FOR CS RECOVERY	(COMM)/461/2025	05-06-2025	B R TECH TEX VS 3S PHARMACEUTICAL	KAMAL RAJ SAXENA(P),	NOT AVAILABLE	NOT AVAILABLE	23-05-2025
			24	SUIT FOR CS RECOVERY	(COMM)/460/2025	05-06-2025	B R TECH TEX VS JK DYESS AND CHEM	KAMAL RAJ SAXENA(P),	NOT AVAILABLE	NOT AVAILABLE	23-05-2025
			24	SUIT FOR CS RECOVERY	(COMM)/464/2025	05-06-2025	COMMITTED CARGO CARE LIMITED VS CROSSBORDER LOGISTECH PVT LTD	NAINA WALIA(P),	8527287243	NOT AVAILABLE	28-05-2025

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			24	SUIT FOR RECOVERY	FORCS (COMM)/462/2025	05-06-2025	STATE BANK OF INDIA VS RAVINDER KUMAR VOHRA PROPRIETOR M/S SANTOSH ENTERPRISES	SHIV TIYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	29-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/459/2025	05-06-2025	VEENA BIRLA VS M S GORISH CHANDER KAPOOR AND COMPANY	RATHONPINA O THANGAL(P),	NOT AVAILABLE	NOT AVAILABLE	31-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/463/2025	05-06-2025	ELEKORE SYSTEMS LTD VS BHUPENDRA SINGH HORA PROP ANJANI ENTERPRISES AND	VIBHOR GARG(P),	9811352998	vibhor@bavlegal.in	27-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/471/2025	06-06-2025	CITY MARBLE AND GRANITES VS NARAYAN SUDHEESH	BANKUR AGARWAL(P),	9718490218	agarwalassociat1@gmail.com	28-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/470/2025	06-06-2025	ADIL AMIR VS M/S RAJASTHANI STONE ART	AVINASH KUMAR TRIVEDI(P)	9871441764	avinashtrivedi1egal@gmail.com	29-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/472/2025	06-06-2025	ABWAAB TECHNOLOGIES INC VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	9971339121	legal@ralegal.co.in	03-06-2025
			24	SUIT FOR TRADEMARKS	FORCS (COMM)/473/2025	06-06-2025	PARLE PRODUCTS LTD AND ANR VS RAJESH MANGAL AND ANR	SUDARSHA BANSAL(P),	9810132015	NOT AVAILABLE	12-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/483/2025	09-06-2025	UNION OF INDIA VS MUSKAN RAWAT	BANKMANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	27-05-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/86/2025	09-06-2025	M/S AROMA HAMIR ESTATE LTD VS CHATILALIT VS SHARMA(P) REAL PVT	LALIT SHARMA(P)	9971040514	imsadv01@gmail.com	05-06-2025
			12, New Block-I	CIVIL CASES	CS (COMM)/274/2025	02-06-2025	Webkul Software Pvt Ltd Vs Sagar Agrawal	Pushkar Kumar(P),	8439712421	sagar199518@gmail.com	31.05.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Block-I	CIVIL CASES	CS (COMM)/282/2025	05-06-2025	KAMAL JAIN Vs DEEPAK AGGARWAL	KANT SHRISoni(P),	9818348100	vishalsoniaadv@gmail.com	03.06.2025
			6, New Block-I	Commercial	CS (COMM)/280/2025	04-06-2025	Helios Solutions MGF Metropolitan Mall Vs Tech	YATHARTH SINGH(P),	9654900405	achin@aylegal LLP.com	06.06.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Block-I	Commercial	CS (COMM)/277/2025	03-06-2025	SAAVI ENTERPRISES Vs WILBURG LIVING SOLUTIONS PRIVATE LIMITED	Anurag Ranjan	9899499121	anuragranjan@legalvistas.com	27-05-2025
			17, New Block-I	Commercial	CS (COMM)/287/2025	06-06-2025	BHIM SINGH AND ANR VS AGS TRANSACTIONS TECHNOLOGIES LTD AND ORS	Mohd Asif	9810379348	Nor provided	30-11-2024 & 02-06-2025
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Block-II	Commercial	CS (COMM)/275/2025	02/06/2025	OPTIMUM TECHNOLOGIES Vs FICAN TECHNOLOGY PVT LTD	Mirza Maaz Baig(P),	8299346251	advocatemirzaadelhi@gmail.com	28.05.2025

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			29, New Court Block-II	Commercial	CS (COMM)/285/2025	06/06/2025	M/S OMANSI ENTERPRISES LIMITED Vs KAYEM FOOD INDUSTRIES PRIVATE LIMITED	KAPIL DUA(P),	9811590282	adv.kapildua@gmail.com	22.05.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	504/2025	09-06-2025	KBSH PVT. LTD Vs CHARANJEET SINGH	GAURAV GUPTA	9958444233	gaurav@gauravgupta.net.in	PENDING
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	COMMERCIAL SUIT	CS/COMM/476/2025	02.06.2025	MIRZA MOHD KHALI VS. R & RYADAV CONSULTING	RAJENDRA RYADAV	9312046733	YADAVRAZEN@GMAIL.COM	30.05.2025
					CS/COMM/477/2025	02.06.2025	CYFUTUNE INDIA PVT. LTD. VS. NATIONAL INFORMATICS CENTRE & ANR.	PANKAJ BHAGAT	9871441415	JALPALEGAL@GMAIL.COM	01.11.2019
					CS/COMM/480/2025	03.06.2025	M/S FINE ORGANICS INDUSTRIES LTD. VS. M/S NEXUS EXHIBITIONS PVT. LTD.	ANJLIKA CHOPRA	9810118877	ANJLIKACHOPRA@GMAIL.COM	24.05.2025
					CS/COMM/499/2025	06.06.2025	BANK BARODA NUSRAT FAROOQ	NIRMAL KUMAR	9953123141	AMB.NIRMAL@GMAIL.COM	22.05.2025
					CS/COMM/500/2025	06.06.2025	CANARA BANK VS. VINOD KUMAR	CHITRA MALHOTRA	9212888057	N/A	25.01.2025
					CS/COMM/510/2025	10.06.2025	THE NEW INDIA ASSURANCE CO. LTD. VS. M/S NTC SUPPLY CHAIN SOLUTIONS	PANKAJ SETHI	9811213768	N/A	29.04.2025
					CS/COMM/507/2025	09.06.2025	SUNCARE FORMULTIONS VS. MAXKEM HEALTHCARE	BHURJATI VERMA	9811667456	DHURAJATIVERMA2YAHOO.COM	02.06.2025
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/493/2025	05-06-2025	UCO BANK Vs ALPS INC	POONAM RIMAL(P),	9643501636	contact@prlegahelps.com	25.02.2025
				Commercial Suit	CS (COMM)/501/2025	06-06-2025	MANOJ SHARMA Vs M/S MY CLASSROOM LEARNING SERVICES PVT. LTD.	WASIM KHAN(P),	7982268882	wasimm.khano4@gmail.com	02.05.2025
				Commercial Suit	CS (COMM)/502/2025	06-06-2025	SHIWETA AGGARWAL Vs M/S PROPERTY ARENA REALTORS PVT. LTD.	Milind Garg(P),	9711133630	milindgargprakash@gmail.com	03.06.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/475/2025	02-06-2025	CANARA BANK Vs SATENDER KHAN(P), PROP OF M/s AYUSH GARMENTS	FAHAD KHAN(P),	9219701292	not mentioned	30/05/25
				Commercial Suit	CS (COMM)/474/2025	02-06-2025	M/s Gonsai Logistics Pvt Ltd Vs M/s Beatbox Entertainment Pvt Ltd	Rakesh Kumar Sharma(P),	9868040826	sharmarakeshadv1@gmail.com	22/05/25

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				Execution Petition	ExCOMM - Award by Comm/35/2025	05-06-2025	AMARDEEP BUILDERS Vs DELHI DEVELOPMENT AUTHORITY	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	18/09/24
				Commercial Suit	CS (COMM)/496/2025	05-06-2025	M/S AMBICA ENTERPRISES Vs MR ALOK GUPTA PROPRIETOR OF M/S TRIBHATI	SATYA PRAKASH NANGIA(P),	9811149439	advkumarkrishan@gmail.com	13/05/25
				Commercial Suit	CS (COMM)/495/2025	05-06-2025	TSI OVERSEAS PVT LTD AND R S Interiors	Alok Bhachawat(P),	011-24324777	not mentioned	07/06/25
				Misc. Application in Suit	Misc DJ/623/2025	05-06-2025	SH MUKESH BANSAL Vs DELHI TOURISM AND TRANSPORT DEVELOPMENT CORPORATION	Durgesh Gupta(P),	9811217093	adv.durgeshgupta@gmail.com	07/05/25
				Commercial Suit	CS (COMM)/494/2025	05-06-2025	STATE BANK OF INDIA Vs MR BIGHAMBER SINGH RAWAT	Dharmendra Singh(P),	8800784740	shubhi1673@gmail.com	28/05/25
				Execution Petition	EXECUTION (COMM)/223/2025	06-06-2025	ATLAS LOGISTICS PRIVATE LIMITED Vs MR INDARJEET CHAWLA AND ANR	Parshant Arora(P),	9555052211	aroraprashanti991@gmail.com	31/05/25
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, I.D. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT		30	CS (comm)	303/2025	16.04.2025	Parajit Industries (India) Pvt. Ltd Vs Pappu Kumar	Sh. Manish Macgregor	9818638678	manishmacgregor@yahoo.com	04.07.2025
				CS (comm)	344/2025	25.04.2025	MBJ Creations Pvt ltd Vs Razon Luxury	Sh. Amit Sahni and Sonali Tiwari	8826363007	officeofamitsahni@gmail.com	04.07.2025
				CS (comm)	3733/2024	27.09.2024	Parajit Industries (India) Pvt Ltd Vs Avaneesh Kumar	Sh. H. S Dhillon	9810064398	hsdhillon2002@gmail.com	21.07.2025
				CS (comm)	3598/2024	16.08.2024	Parajit Industries (India) Pvt Ltd Vs Amit Bansal & Anr.	Sh. H. S Dhillon	9810064398	hsdhillon2002@gmail.com	21.07.2025

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				CS (comm)	3732/2024	27.09.2024	Parajit Industries (India) pvt ltd Vs Rambabu Surampudi	Sh H. Dhillon	9810064398	hsdhillon2002@gmail.com	21.07.2025
				CS (comm)	209/2025	12.03.2025	State Bank of India Vs Hare Krishna Jha	Sh Akhil Gupta	9811085046	gupta26a@yahoo.co.in	24.07.2025
				CS (Comm)	211/2025	17.03.2025	M/S Omsons Marketing Pvt Ltd Vs M/S Glow Infocom Pvt Ltd	Mr. Irshad Ahmed	9811962836	adv.irshad@gmail.com	21.07.2025
35	SH. RAJ KUMAR TRIPATHI, JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	83/2025	02-06-2025	M/s Khushi Enterprises Vs M/S SHALIMAR TRADERS	SUNIL KUMAR	9910429037	advocateansari1979@gmail.com	30.07.2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHID JARARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/372/2025	02-06-2025	KAPIL KUMAR GUPTA Vs SATYA PAL SHARMA	Saddam Hussain			30/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/375/2025	04-06-2025	vee pee fabric pvt ltd Formerly known as MAPS Creation Pvt Ltd Vs RAVI VERMA AND ANR	samridhi			01/02/2022
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/379/2025	06-06-2025	K K Mittal Vs Tarun Kumar Sharma	dinesh kumar			30/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/383/2025	10-06-2025	sachin goel prop of Ajanta textiles Vs Manish Goel prop of vijay fabrics	deepak singh thakur			28/05/2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHID JARARA	ROOM NO 208	COMMERCIAL	CS (COMM)/370/2025	02-06-2025	M/S BHAVYA KHANNA Vs M/S NEW SHOP	kumar vikram(P),			30.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/374/2025	03-06-2025	ESHAN MIGLANI Vs MS SPIC CHEMICALS	HIMANSHU GUPTA(P),			19.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/373/2025	03-06-2025	SUNEET FINMAN LTD Vs SHAHEED AHMAD	VASEEM Mian(P),			27.05.2025

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			ROOM NO 208	COMMERCIAL	CS (COMM)/378/2025	05-06-2025	STATE BANK OF INDIA Vs SHIV PRASAD PROPR OF SURGICAL WORKS	Gopal Chand Sharma(P),			13.05.2025
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDA ARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM)369/2025	02.06.2025	BABULAL PUROHIT VS KOLKATA BAZAR	KUSHAL VS AGGARWAL			14.05.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)376/2025	04.06.2025	M/S MAGNUS ENTERPRISES VS M/S SAR COLLULABS PVT LTD	AFROZ KHAN			02.06.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)380/2025	06.06.2025	S K MALHOTRA VS DEEPESH VINEET KUMAR	NEERAJ JOSHI			04.06.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)381/2025	06.06.2025	PRIME GOLD CABLES PVT LTD VS MANISH GUPTA	VARUN DHINGRA			04.06.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)382/2025	06.06.2025	BABULAL PUROHIT VS CHILUKA SHIVAL KUMAR	KUSHAL VS AGGARWAL			05.03.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDA ARA	C No 304	COMMERCIAL	CS (COMM)/371/2025	02-06-2025	ALI HASAN Vs ADITYA JAIN	Beenu(P),	8929532045	-	12-03-2025
				COMMERCIAL	CS (COMM)/377/2025	04-06-2025	M/S Arihant Enterprises Vs Rahul Aggarwal	ATUL JAIN(P),	9810040036	-	31-05-2025
				COMMERCIAL	Execution (Comm)/132/2025	05-06-2025	ASHOK KUMAR JAIN Vs RAJN MANN	Aditya Jain(P),	8383953944	jain.adityaraj@yahoo.com	-
				COMMERCIAL	MISC DJ/612/2025	12-06-2025	R B SHARMA Vs Orang Body Spa Saloon P Ltd	ML Sharma(P),	9810318865	mlsharma520@outlook.com	22-05-2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH- WEST	NIL								
44	SH.VINOD YADAV	NORTH- WEST	NIL								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. UMED SINGH DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH- WEST	603	Commercial Suit	CS COMM 312/2025	03.06.2025	SUHYAM KAMAL ADHIKARI	VS ANKIT	8800348619	ankitadv96@gmail.com	28.05.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			603	Commercial Suit	CS COMM/319/2025	05.06.2025	M/S NISHEE INGREDIENTS PVT LTD VS M/S NUTRIWELL LABORATORY	HARPREET SINGH SUPPAL	9868312318	uppallawyer@gmail.com	01.05.2025
			603	Commercial Suit	CS COMM/320/2025	05.06.2025	RAJRAJSHWARI CONSTRUCTION S VS TECH OBSERVER INDIA PVT LTD	LOKESH NATH JHA	9910515215	advlokes86@gmail.com	09.05.2025
48	SH. VIKAS DHULLA DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	Commercial Suit	CS (COMM)/325/2025	12-06-2025	SUSHILA DEVI GUPTA Vs M/s ATTRACTIVE AUTOMOBILES	Sh Aditya Trehan	9958869469	aditya@adjanlegal.com	30-05-2025
			613	Commercial Suit	CS (COMM)/322/2025	10-06-2025	CANARA BANK Vs MADHAVI SHARMA	Ms Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	02-06-2025
			613	Commercial Suit	CS (COMM)/323/2025	10-06-2025	CANARA BANK Vs SALMAN KHAN	Ms Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	02-06-2025
			613	Commercial Suit	CS (COMM)/324/2025	10-06-2025	CANARA BANK Vs SUSHEELA DEVI	Ms Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	02-06-2025
			613	Commercial Suit	CS (COMM)/316/2025	05-06-2025	State Bank of India Vs MOHD ZAKIR HUSSAIN	Sh Aditya Kumar Rout	9999132159	akroutadvocate@gmail.com	15-05-2025
49	SH. AMIT BANSAL DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/311/2025	03-06-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VSA GURDEN SINGH GULATI PROPRIETOR	MRS. CHITRA MALHOTRA	9212888057	CHITRAMALHOTRA@GMAIL.COM	08.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/315/2025	04-06-2025	ISHWAR DAYAL PANDEY VS PANKAJ CHOPRA	MRS. VIPUL VIJAY LAMBA	9911001133	VIPULVIJAYLAMBA@GMAIL.COM	29.05.2025
			614	MISCELLANEOUS	MISC ADJ/384/2025	05-06-2025	M/S COMFORT CARE SYSTEMS PVT LTD VS M/S STUP CONSULTANTS PVT LTD	MS. RICHAS	9911645882	RICHAKADAM2012@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/12/2025	09-06-2025	SUMANT AGGARWAL VS COSMOS RETAIL SOLUTIONS PVT LTD	MR. SUDESH SINGH JUNEJA	9930245807	SATYAJIT@SATYAJITSARNA.COM	N/A
50	SH. RAKESH PANDIT DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	EX(COMM)	121/2025	03.06.2025	M/s GOYAL FOAM AND FURNITURE VS M/S SAURABH IMPEX INC	KAUSHAL	9810196274,8750044294	adv.kaushalagrawal@gmail.com	
			509	CS (COMM)	313/2025	04.06.2025	KIRAN GUPTA DIRECTOR OF MS SENARO CONSTRUCTION INDIA PVT LTD VS VANDANA DELTA	KMG LEGAL	999088888	kmglegaldelhi@gmail.com	29.05.2025
			509	CS(COMM)	314/2025	04.06.2025	DEVSONS TIMBERS VS DELCO INFRASTRUCTURE PROJECTS LIMITED	KUNAL YOGRAJ VERMA	9518200090	connect@kunal-yograjverma.in	25.04.2025
			509	CS(COMM)	317/2025	05.06.2025	MS URBAN VILLAGE PROJECTS PVT LTD THROUGH DIRECTOR MR. PRATIK BANJAN VS M/S	HARSHIT GOEL	7355413418	harshitgoel1411@gmail.com	03.06.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	CS(COMM)	318/2025	05.06.2025	SRK INGREDIENTS PVT LTD.VS SANGEETA MISHRA	HARPREET SINGH SUPPAL	9868233118	suppalawyer@gmail.com	02.04.2025
			509	CS(COMM)	321/2025	05.06.2025	VK CONSULTANCY THROUGH ITS SOLE PROPRIETOR MR. VISHAL KUMAR SINGH	SHOBHIT REEN	8879905568	shobhit.reen7@gmail.com	27.05.2025
TOTAL					240						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF JUNE 2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL						
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL						
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL						
4	MS. ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL						
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL						
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL						
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL						
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.) CS (COMM)/585/2025	22.05.2025	PUNJAB NATIONAL BANK Vs BABITA MITTAL PROP OF MITTAL ENTERPRISES	8.3E+009	kalaanilegalad	12.06.2025
			309 THIRD FLOOR EXTENSION BLOCK	OMP (I) (COMM.) OMP (I) (COMM.) 473/2025	03.06.2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P), 9818489589	Office@raji ndersingh.co in	12.06.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
			309 THIRD FLOOR EXTENTI ON BLOCK	OMP (I) (COMM.)	OMP (COMM.) 474/2025	03.06.2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@raji ndersingh.co in	12.06.2025
			309 THIRD FLOOR EXTENTI ON BLOCK	OMP (I) (COMM.)	OMP (COMM.) 472/2025	03.06.2025	Harmeet Singh Kapoor Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@raji ndersingh.co in	ALOK BHATT(P),
			309 THIRD FLOOR EXTENTI ON BLOCK	EXECUTION (COMM.)	EXECUTIO N (COMM.) 293/2025	04.06.2025	Ajay prakash gupta Vs Sanjay jain	Sandeep Jindal(P),	98104-74101		12.06.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)27	06-03-2025	SADHANA GUPTA Vs HANSRAJ GUPTA AND CO. PVT. LTD	Ujjawal Gupta, Sanjay Aggarwal	9810031823	sa9860@gm ail.com	06.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)10	13-09-2024	VAISHNO WIRE PVT LTD Vs GUPTA POWER INFRASTRUCTURE LTD	Neeraj Gupta	9811267045	info@juslaw offices.com	06.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)56	19-05-2025	SHEHNAAZ PARVEEN Vs PRATAP GULYANI	Titender Garg	9810511644	advjiten@ya hoo.com	06.06.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm)	14-05-2025	MOHD FAHIM Vs M/S ORIENTAL INSURANCE COMPANY LTD	SR B Singh	9810822167	advocaterbsi ngh1962@g mail.com	06.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)52	14-05-2025	Gulshan Sharma Vs Ashish Aggarwal	S B Pandey	9313780408	sbpandey7@ yahoo.com	06.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)54	16-05-2025	DINESH KUMAR Vs VLJAY CHUG	Manish Dewan	9213905829	manishdiwa nadv@gmail .com	06.06.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			COURT ROOM 310	CS (COMM)	CS (COMM)/377	04-04-2025	TEXTMACO RAIL AND ENGINEERING LTD Vs RADHEY RADHEY INFRA REALITY PVT. LTD	Nikunj Sharma	9462721617	advnikunjsharma@gmail.com	06.06.2025
			COURT ROOM 310	Misc DJ	Misc DJ 451/25	02-06-2025	RAJ BHARDWAJ RITESH KUMAR VS KUMAR	Richa Verma	9582224485	richa.v.1990@gmail.com	06.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/679	09-06-2025	PUNJABI CORNER PRIVATE LIMITED Vs PUNJABI CHAAP CORNER	Anshima Puri	9811059395	puris_1@yahoo.co.in	11.06.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	04-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	Rajinder Singh	9818489589	Office@rajindersingh.co.in	17.06.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	04-06-2025	Harmeet Singh Kapoor Vs M/s Neo Developers Pvt Ltd	Rajinder Singh	9818489589	Office@rajindersingh.co.in	17.06.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP I COMM	311/2025	02.04.2025	HDFC BANK VS NEHA VERMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	02.06.2025
			401	OMP I COMM	469/2025	03.06.2025	KARAN GROVER V/S SARKAR VISION CULTURE MEDIA	ABHINAV GARG	9810196968	ADV.ABHINAVGARG@gmail.com	04.06.2025
			401	CS COMM	582/2025	25.05.2025	ABC PUBLISHERS & DISTRIBUTORS LTD V/S VALUE COERS INDIA LLP	RAJBIR BANSAL	9868140686	RAJBIRBANSAL.ADV@gmail.com	03.06.2025
			401	CS COMM	295/2025	11.03.2025	M/S INVICTUS DIGITAL V/S M/S SHREE DURGA ENTERPRISES	YASHPAL SINGH	9810220380	ADVOCATE.S.EKLAWYA@gmail.com	06.06.2025
			401	ARB.A.COMM	3/2025	04.06.2025	SATYAM POLYKNITS V/S EXCEL VINYL COATINGS P LTD	PANKAJ MEHTA	9811253529	PASNKAJ@FORTUNELEGAL.IN	06.06.2025
			401	OMP I COMM	480/2025	03.06.2025	RAMA KAPOOR V/S NEO DEVELOPERS LTD	RAJINDE PR SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	11.06.2025
			401	OMP I COMM	479/2025	03.06.2025	RENU WADHERA V/S M/S DEVELOPERS P LTD	RAJINDE NEOR SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	11.06.2025
			401	OMP I COMM	477/2025	03.06.2025	JAGHMOHAN ENTERPRISES V/S M/S NEWO DEVELOPERS P LTD	RAJINDE SR SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	11.06.2025
			401	OMP I COMM	490/2025	06.06.2025	M/S AB BROOKEL PVT LTD V/S M/S NEW DEVELOPERS P LTD	RAJINDE SR SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	11.06.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL								
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL								
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	OMP (COMM.)	30/2025	07.03.2025	GD Goenka Public School Vs EXTRAMARKS EDUCATION INDISA	PRAVEEN KR. JAIN	9.9E+009	04.06.2025		
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	SUIT RECOVERY	FORCS (COMM)/212/2025	19/03/2025	LIC Housing Finance Limited Vs Amit Bhagat.	SUNIL MITTAL	9810513998	45817	
				SUIT RECOVERY	FORCS (COMM)/587/24	24/07/2024	Rajeev Agnihotri And Ors VS M/s Multitex Engineering Pvt. Ltd.	SHASHI BALA	9999063880	45820	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				SUIT FOR RECOVERY	CS (COMM)/587/24	24/07/2024	Rajeev Agnihotri And Ors VS M/s Multitex Engineering Pvt. Ltd.	SHASHI BALA	9999063880	45820	
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/289/2025	04-06-2025	Helios Tech Solutions Vs MGF Metropolitan Mall	YATHARTH SINGH(P),	9654900405	achin@ayglegallp.com	04.06.2025
			6, New Court Block-I	Commercial	Execution (Comm.)/82/2025	22.05.2025	CROP CHEMICALS INDIA LTD Vs ADVANTIS CROP SCIENCES PVT LTD	G.S.GANGWAR	9717211123	gangwar@sgangwar.com	04.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/253/2025	13.05.2025	Wilson and Hughes India Pvt Ltd Vs A and K Sarl	SUSHAIN KSOBTI	9810980661	l.abhay@amsshardul.com	05.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/264/2025	22.05.2025	Kargha Fashion Retail Private Limited Vs Tarsem Lal	C.M.GOYAL	9810652956	CMGOYALADVOCATE@GMAIL.COM	05.06.2025
			6, New Court Block-I	Commercial	OMP (COMM)/1380/2025	11.02.2025	AXIS BANK Vs SHIV KUMAR SHARMA	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@GMAIL.COM	05.06.2025
			6, New Court Block-I	Commercial	Execution (Comm.)/57/2025	01.04.2025	Ana Malhotra Gateway Overseas Vs	BHARAT GUPTA	45640851	legistauxillary@gmail.com	09.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/225/2025	15.04.2025	KIBI SPORTS PRIVATE LIMITED Vs PUNJAB DE SHER	DIXIT MEHTA	8556059335	AKKE.DUCATUSLEGAL@GMAIL.COM	12.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/271/2025	27.05.2025	DEEPAK KHEMKA Vs RACHNAAL GUPTA	S.K.BANSAL	46560881	UNITEDMANK@UNITEDANDUNITED.COM	12.06.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	CS (COMM)/283/2025	05-06-2025	Union Bank of India Vs Vikram	Arvind Sinha(P),	9810618195	arvindsinhal@gmail.com	12.06.2025
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (COMM)/3357/2025	15/05/2025	KOTAK MAHINDRA PRIME LTD Vs DINESH CHANDRA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	02.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2972/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs SUMIT D	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2969/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs MONU KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2970/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs SONU D	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2971/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs KRISHNA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2973/2025	19/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs MANJEET SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/29/2025	30/05/2025	MANOJ KHANDELWAL Vs ARROW DESIGN	Gaurav Varma(P),	9711197229	gaurav@integratedlaw.com	03.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/84/2025	14/02/2025	LEAYAN GLOBAL PRIVATE LIMITED Vs KRISHNA SALES AND ANR	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	03.06.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/2736/2025	01/04/2025	AXIS BANK LTD Vs DIVY GAUR	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	04.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2734/2025	01/04/2025	AXIS BANK LTD Vs SAURABH KUMAR SINGH	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	04.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2737/2025	01/04/2025	AXIS BANK LTD Vs USHA DATTATRAY HALANDE	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	04.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2967/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs MEGHA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2968/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs GEETA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2964/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs SHWETA KAPOOR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3648/2025	31/05/2025	AXIS BANK LTD Vs MOHD ASIF GANIE	JUNEANK MAHAJAN(P),	9873347330	JUNEANK_mahajan05@yahoo.com	10.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3646/2025	31/05/2025	AXIS BANK LTD Vs SHAMBHU NATH YADAV	JUNEANK MAHAJAN(P),	9873347330	JUNEANK_mahajan05@yahoo.com	10.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3647/2025	31/05/2025	AXIS BANK LTD Vs SHANI	JUNEANK MAHAJAN(P),	9873347330	JUNEANK_mahajan05@yahoo.com	10.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3643/2025	31/05/2025	AXIS BANK LTD Vs NITHIN V	JUNEANK MAHAJAN(P),	9873347330	JUNEANK_mahajan05@yahoo.com	10.06.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	
			29, New Court Block-II	Commercial	OMP (COMM)/3240/2025	30/04/2025	AXIS BANK LTD Vs VIKAS KUMAR	Sunita Singh(P),	9871040589, 8920586266	mdolexlaw@gmail.com	10.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3274/2025	02/05/2025	AXIS BANK LTD Vs PHOOL CHANDRA	Sunita Singh(P),	9871040589, 8920586266	mdolexlaw@gmail.com	10.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2976/2025	19/04/2025	AXIS BANK LTD Vs DALJIT SINGH GILL	JUNEANK MAHAJAN(P),	9873347330	JUNEANK mahajan05@yahoo.com	10.06.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3181/2025	26/04/2025	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PVT LTD Vs SESHAYYA PANDE	Kushank Sindhu(P),	9640160714, 7065488258	kushank@ksalaw.in	10.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/240/2025	05/05/2025	Loreal S A Vs Cosmoline Exim LLP	Shravan Bansal(P),	011-26843455	unitedmark@unitedandunited.com	10.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/61/2025	01/02/2025	M/S LOREAL SA Vs HERBHEAL COSMETICS AND ANR	Shravan Bansal(P),	011-26843455, 011-32959881	unitedmark@unitedandunited.com	10.06.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	40, New Court Block-II	Commercial	CS (COMM)/177/2025	08/04/2025	STATE BANK OF INDIA Vs BHUPENDRA KUMAR SINGH	RANI BHARDWAJ(P),	9643680913	bhardwajasociates@gmail.com	05/06/2025
	40, New Court Block-II		Commercial	CS (COMM)/284/2025	06/06/2025	SNOWMAN LOGISTICS LIMITED Vs SNOW EX LOGISTICS PRIVATE LIMITED	Rohit Kumar(P),	9958493994	abhishek.shivangi@outlook.com	06/06/2025	
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	MS. NIKHIL CHOPRA, DISRICT JUDGE	SOUTH-EAST	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL							

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL								
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	NIL								
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	151/2025	08-05-2025	UCO BANK V/S ABHISHEK SINGH	9968067667	adv.yogeshsharma121@gmail.com	05-06-2025
			101	CS COMM	113/2025	07-04-2025	UCO BANK V/S SUNNY MADAN	9968067667	adv.yogeshsharma121@gmail.com	05-06-2025
			101	CS COMM	133/2025	23-04-2025	STATE BANK OF INDIA V/S ANJALI	8896932838	agnihotrisuchita@gmail.com	09-06-2025
			101	CS COMM	52/2025	15-02-2025	SAR EDUTECH LIMITED V/S MAHENDER KUMAR JAIN	9873586359	skjainadvocate9@gmail.com	11-06-2025
			101	CS (COMM)	174/2025	30-05-2025	M/S ESPAN INFRASTRUCTURE LTD. V/S BIRJU	9810605435	rajeshsharma638@gmail.com	12-06-2025
			101	CS COMM	58/2025	24-02-2025	BANK OF BARODA V/S PRABHAT CHOPRA	9899913203	adv.sudhashukla@gmail.com	13-06-2025
			101	CS (COMM)	39/2025	06-02-2025	SIRSA DEPOSITS AND ADVANCES LIMITED V/S GHAZIABAD ORGANICS LTD.		infinitylegal@gmail.com	13-06-2025
			101	CS COMM	47/2024	01-02-2024	PUNJAB NATIONAL BANK V/S SONU PAWAR		info@knowl.ex.in	13-06-2025
			101	CS COMM	305/2024	07-10-2024	M/S SAMEER BUILTAID PVT. LTD. V/S ASIAN CONSTRUCTION COMPANY		advrspawarshl@gmail.com	13-06-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
			101	CS COMM	150/2025	07-05-2025	PUNJAB NATIONAL BANK V/S ADITI JUNEJA	KALAANI LEGAL ADVISORS	kalaanilegaladvisors@gmail.com	13-06-2025	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	CS(COMM) 01	77/2025	24.05.2025	MEGH MEDITECH PVT LTD vs. DR JASBIR SINGH BHANDARI	Jitendra Kumar	8.7E+009	riendslawone@gmail.com	03.06.2025	
			CS(COMM) 01	55/2025	19.04.2025	Central Bank of India Vs Ms Aditya Traders	B K Agrawal	9.2E+009	officeofraghavsinghal@gmail.com	09.06.2025	
			EX(COMM) 01	41/2025	19.03.2025	GUDDU GUPTA TRADING AS MS LEELA COSMETICS Vs KALIA GUPTA AND ORS	Sanjeev Singh	9.8E+009	ATANDA.ADV@GMAIL.COM	12.06.2025	
			CS(COMM) 01	30/2025	03.03.2025	M/S VISHWAKARMA ENGG. WORKS Vs M/S KHUNTHUNATH POWER	Lalit Kumar	1.0E+010		12.06.2025	
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/175/2025	20-03-2025	VISTORY CONSULTANTS PVT LTD Vs ACHIVEMENTS POINTS AND ORS	Navdeep dev singh	9654417727	navdeepdev@gmail.com	10-06-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/281/2025	03-05-2025	DALIP BINDAL Vs JAVED CHAUDHARY	Kunal Mittal	9999348834	kunalsmittal@gmail.com	10-06-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	OMP(I) (COMM)/10/2024	14-11-2024	Rajendra Sharma Vs M/S Antriksh Developers and Promoters Pvt Ltd	S K Singh	9891179438	singhskandecompany@gmail.com	05-06-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/308/2025	14-05-2025	Naman Apparels LLP Vs Shri Jaipal Vastrabhandar Private Limited	pyush katyal	8700925528	pyushkatyal98@gmail.com	12-06-2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 225/2025	15-04-2025	Bank of Baroda Vs Sheela	Umesh Joshi	9910568669	advumeshjoshi@gmail.com	01.05.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 226/2025	15-04-2025	Bank of Baroda Vs Deepak Gupta	Umesh Joshi	9910568669	advumeshjoshi@gmail.com	01.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 05/2025	04-01-2025	Canara Bank Vs JANMEJAY KUMAR SINGH	ANUJ AGARWAL	9999490798	advocateanuagarwal@yahoo.com	08.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 03/2025	04-01-2025	PUNJAB AND SINDH BANK Vs SHUBHAM JAIN	AKANKSH KAPOOR	9810386632	akankshakapoor1691@gmail.com	15.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 168/2025	18-03-2025	VIKASH NAHAR Vs ANITA	SIDHANT DHINGRA AND ASSOCIATES	9650677902	siddhantdhingra@siddhantdhingra.com	17.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 622/2024	06-12-2024	BAL KISHAN Vs VIKAS PAL	Jatin Sharma	9718345050	trinitylawfirm87@gmail.com	17.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 150/2025	10-03-2025	JAWAHAR MITTAL Vs Lakshaman Prasad Gupta	ARUN KUMAR	9210004370	adv.vyasarun@gmail.com	20.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 120/2025	25-02-2025	SH KOMAL PRASAD Vs SMT SUCHITA SINGH	TALEWAR SINGH	7982546417	rajanratapan23@gmail.com	24.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 103/2025	13-02-2025	Komal Prasad Vs Shri Aniket Kumar	TALEWAR SINGH	9811179209	indubeyandasociates202@gmail.com	24.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 345/2025	24-05-2025	Mahesh Kumar Dudhani Vs Danish Ali	ARUN KUMAR	9210004370	vyasarun@gmail.com	27.05.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 362/2025	30.05.2025	UPGRID SOLUTIONS PVT LTD VS SANJAY KUMAR	KRITIKA TUTEJA	9643008880	contact@aaaalgal.pro	06.06.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)		NIL								
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								

SR. COURT NO.		DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST	NIL								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	NIL								
48	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL								
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL					75						

List of total no. of cases randomly allocated during the month of JUNE-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	6
					OMP (I) Comm	1
					Misc. DJ	1
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	6
					M/DJ	1
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	6
					Execution (Comm)	3
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	1
					OMP (COMM)	1
					MISC DJ	2
					EXECUTION	1
					OMP (I) (COMM)	3
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	2
					OMP (E) (COMM)	1
					OMP (I) (COMM)	2
6	TIS HAZARI COURT	CENTRAL	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	15
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		EXECUTION	2
					MISC. DJ	1
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	3
					EXECUTION	2

					OMP (I) (COMM)	1
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	13
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	10
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	2
					OMP(I)COMM	7
					EXECUTION (COMM	2
					MISC DJ	3
					ARBA COMM	1
					CS DJ	1
13	TIS HAZARI COURT		SH. M.K NAGPAL,, DISTRICT JUDGE, COMMERCIAL COURT	Central	OMP(I) COMM	2
					EXECUTION	3
TOTAL						74
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	4
					OMP (I)	2
					Misc DJ	1
15			MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	7
					OMP COMM	7
					EXECUTION COMM	1
					MISC DJ	1
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	0
					OPM(I)/ARBITRATION/MISC COMM	1

					EXECUTION	1
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	7
					Execution (comm)	2
					OMP (COMM)	0
					OMP (I) (COMM)	4
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	7
					OMP(I)(COMM)	5
					OMP(COMM)	1
					MISC(DJ)	4
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	9
					OMP(I)(COMM)	4
					EXECUTION (COMM)	2
					EX. COMM AWARD	1
					MISC DJ/ CIV DJ	1
TOTAL						72
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	7
					TRADE MARK	4
					ARBITRATRATION U/S 34	3
					MISC. DJ/ COUNTER CLAIM	3
					EXECUTION(COMM)	1
21			SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	10
					EX(COMM)	1
					OMP (COMM)	2
					OMP (I) (COMM)	1
					OMP (MISC) (COMM)	1

					MISC. DJ	1
					CS (COMM)	8
					EX(COMM)	4
					OMP (I) (COMM)	4
					OMP (MISC) (COMM) / ARB.A	1
					MISC. DJ	1
22			MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	14
					SUIT FOR TRADEMARKS	2
					EXECUTION PETITION	2
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	1
					APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	3
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	1
TOTAL						76
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	2
					OMP (I) COMM.	20
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	4
				503	EX. COMM.	5
				503	OMP (I) COMM.	16
25			SH. SANDEEP YADAV	614	CS (COMM)	2
					OMP (I) COMM.	13
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	2
					EX. COMM.	1
					OMP (I) COMM.	19
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	7

					OMP (I) COMM.	19
TOTAL						110
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	1
29	Saket COURT		MS. NIKHIL CHOPRA, DISTRICT JUDGE	14	COMMERCIAL	12
30	Saket COURT		SH. VRINDA KUMARI	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	8
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	9
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	4
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	--	----
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-16 EX-06-,MISS DJ -4 OMP (COMM-1, CS DJ-3 (COM)-0, ARBA -0, RTI -1	10
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	8
					OMP(COMM)-73	2
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	7
TOTAL						17
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	5
					MISC. DJ	1
					EXECUTION PETITION	3
Total						9
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	4
					EXECUTION	2
					MISC.DJ CASE	2
40			MS. KIRAN BANSAL	56	CS(Comm)	4

				56	EX COMM	1
					MISC DJ	2
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	5
					EXECUTION	0
					MISC.DJ CASE	0
					OMP(I)COMM	0
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	2
					Ex	1
						1
Total						24
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	11
					OMP	29
					MISC DJ	
					EX	1
44			SH.VINOD YADAV	759	CS(COMM)	27
					OMP	10
					MISC DJ	4
					EX	4
Total						86
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	16
					OMP(i)(COMM)& OMP (Comm)	10
					EXECUTION	1
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	13
					OMP(i)(COMM)& OMP (Comm)	9

					EXECUTION	4
					Misc. Application DJ	2
Total						55
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	8
					OMP (COM)	2
					EX COMM AWARD	1
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	13
					EX COMM AWARD	2
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	13
					OMP (COM)	1
					OMP (I) (COMM.)	1
					COUNTER CLAIM	1
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	8
TOTAL						50
GRAND TOTAL						637

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF JUNE-2025

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-1401/2023	26.10.2023	SAMAKSH JAIN VS. KOTHARI SHAILESHBHAI RAMANLAL	----	08.07.2025	08.07.2025	08.07.2025	22.07.2025	22.07.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	COUNTER CLAIM-26/2024	16.05.2024	KOTHARI SHAILESH BHAI RAMANLAL VS. SAMAKSH JAIN	----	08.07.2025	08.07.2025	08.07.2025	22.07.2025	22.07.2025	Nil
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	730/2024	04.07.2024	RAL FOODS PVT LTD VS AMBUT HOTEL AND REAL ESTATE PVT LTD	02.06.2025	11.07.2025 14.08.2025	11.07.2025 14.08.2025	02.08.2025 23.08.2025	04.09.2025	15.09.2025	
			306	CS (COMM)	1037/2024	19.09.2024	NEERAJ NATH SHARMA VS VIJAY KUMAR	02.06.2025	05.07.2025 19.07.2025	05.07.2025 19.07.2025	11.07.2025 28.07.2025	14.08.2025	25.08.2025	
			306	CS (COMM)	111/2025	24.01.2025	M/S RANGOLI HANDLOOM PVT LTD VS SANJEEV KUMAR JAIN	05.06.2025	05.07.2025 31.07.2025	05.07.2025 31.07.2025	22.07.2025 05.08.2025	23.08.2025	26.08.2025	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL											
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL											
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. NEELAM SINGH, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL											
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL											
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS (COMM)/282/2025	07.03.2025	VIKAS VERMA Vs Municipal Corporation of Delhi	02.06.2025	Plaintiff evidence 15.07.2025	WITHIN TEO WEEKS	WITHIN TEO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											

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SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	573/2023	25.10.2023	M/S TRENDZ FLOOR PVT.LTD. Vs M/S NEW AGE ACOUSTICS PVT LTD.	04.06.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 18.10.2025
				CS (COMM.)	694 / 2024	29.08.2024	PATRAM ISPAT BHANDAR Vs SWASTIK META FORGE PVT LTD	09.06.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 17.10.2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL											
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL											
25	SH. SANDEEP YADAV	SOUTH	NIL											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM) 539/2024	29.11.2024	ZAARA ENTERPRISES VENTURE PRIVATE LTD. VS DHANRAAJ AGENCIES PRIVATE LTD.	03.06.2025	11.07.2025	-	-	-	-	-
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13/01/2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15/01/2024	-	09/10/2024	-	-	-	03/07/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27/11/2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19/02/2024	-	24/04/2024	-	-	-	11/07/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24/11/2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	-	26/04/2024	-	-	-	15/07/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04/01/2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22/02/2024	-	30/04/2024	-	-	-	18/07/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19/11/2022	STATE BANK OF INDIA VS RAJ KUMAR	28/02/2024	-	-	-	-	-	04/06/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26/08/2023	IV COMMUNICATION VS JAKSON LTD.	30/05/2024	-	-	-	-	-	09/07/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08/06/2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10/07/2024	-	-	-	-	-	01/08/2025

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SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING								
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL														
39	SH. BRIJESH KUMAR GARG	SHAHDARA	301, New Court Building	CS(COMMER CIAL)					Framing the issues	Listing of Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date		
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 657/2024	23.12.2024	ARPAN JAIN, PROPRIETOR OF PLANET EXCURSION VS TUSHAR JINDAL PROPRIETOR OF JINDAL	VS	04.06.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE 08.07.2025, 09.07.2025 AND DE 11.07.2025, 10.08.2025		
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 604/2025	14.02.2025	STATE BANK OF INDIA VS SONU	VS	09.06.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE 23.07.2025 AND DE 24.07.2025		
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	NIL														
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 202/2025	05.04.2025	NARENDER KUMAR JAIN VS YASHU MAKKAR	VS	04.06.2025	Not Filed	NO	Not Filed	NO	NO			
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 140/2025	05.03.2025	ASHWINI THUKRAL LOKESH VS	VS	05.06.2025	Not Filed	NO	Not Filed	NO	NO			
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 617/2024	05.12.2024	PUNJAB NATIONAL BANK RAEES SALMANI & ORS. VS	VS	09.06.2025	Not Filed	NO	Not Filed	NO	NO			
42	SH. PAWAN KUMAR MATTOO, DISTRICT JUDGE (COMM-04)	SHAHDARA	C.No 304	COMMERCIAL	CS(COMM)/ 96/2025		AMIT KUMAR VS SH. SHYAM KISHOR MISHRA	VS	06-06-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 19-08-2025		
				COMMERCIAL	CS(COMM)/ 70/2024		RAMA CHAKRABORTY VS TARIKA JAIN	VS	09/06/2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-08-2025		
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	878/2022	03-06-2025	CANARA BANK VS M/S ROS BRIGHT HOUSIERY	VS									
					455/2022	21-06-2025	RAJDHANI FURNISHING PVT LTD VS UKKEN VERGESH JOSH	VS									
44	SH.VINOD YADAV		316	Civil	CS (COMM.)/486/2023	05.07.23	HARDEEP KUMAR BATRA Vs KALU RAM DHINGRA	VS	Shri Udit Gupta, Shri Taranjit Sawhney and Ms.Nidhi	N.A	11.06.25	707 Days	Yes	Contested	N.A		
					CS (COMM.)/487/2023	05.07.23	HARDEEP KUMAR BATRA Vs KALU RAM DHINGRA	VS	Shri Udit Gupta, Shri Taranjit Sawhney and Ms.Nidhi	N.A	11.06.25	707 Days	Yes	Contested	N.A		

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING					
45	SH. AMIT KUMAR, DISTRICT JUDGE, COURT	NORTH	NIL											
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL											
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	614	Commercial Suit	CS(COMM) 565/2024	08.11.2024	Pannu rentals Pvt Ltd Vs. M/S Amba Warehousing Pvt Ltd	04.06.2025	PE-16.07.2025 & DE-28.07.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 455/2024	11.09.2024	KAMLADITYYA CONSTRUCTION PVT LTD Vs. JAL SURAKSHAEN GINEERS PVT LTD	06.06.2025	PE-11.07.2025	NIL	NIL	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COURT-02		NIL											
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL											
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	50/2024	27.01.2024	RAMMOH CONSULTANCY SERVICES VS GURGAON PACKAGING PVT. LTD.	04.06.2025	NIL	NIL	NIL	NIL	NIL	NIL
			509	CS(COMM)	431/2024	26.08.2024	M/S PRAKASH PIPES LIMITED VS M/S GEE PEE FOODS PVT. LTD.	09.06.2025	NIL	NIL	NIL	NIL	NIL	NIL

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JUNE-2025

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Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Oppetitioner Name Respondent Name	Vs Advocate	Advocate Mobile Number	Date Decision	Of Days for Disposal	Whether Pre-Institution Mediation Took Place	Nature Disposal (Contested Settled)	Of Date Executio /N Decree	Of Number of Days Section	Act of Recovery
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	TRADE MARK	CS (COMM)-1068/2023	21.07.2023	HAMDARD NATIONAL FOUNDATION VS. KLM PHARMA	SH. SHIVENDRA PRATAP SINGH	9953394364	04.06.2025	684 DAYS	NO	CONTESTED	NIL	NIL	TRADE MARK
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL													
6	SH. NEELAM SINGH, DJ COMM-06 FIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	2/2024	19.12.2023	M/S. DHARAM DIGITAL PRESS (COUNTER CLAIM) VS. MINOSHA INDIA LTD.	SHASHWAT ROY	9953994696	05.06.2025	534 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	142/2020	03.02.2020	DMS PROJECTS PVT. LTD. VS. BIO VEDA ACTION RESEARCH COMPANY	KAILASH CHANDRA	9810675135	06.06.2025	1950 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	538/2023	06.03.2023	MS. ARYAV GREEN ENERGY PVT. LTD. VS. MS JACKSON ENGINEERS LTD.	YUGANT KUCHAR	9971161636	06.06.2025	823 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	711/2022	23.07.2022	IGT SERVICES AND TECHNOLOGIES VS. CUE LEARN (P) LTD.	ARSH VARDHA	9467194651	09.06.2025	1052 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	2285/2022	27.03.2022	PNB VS. SARKAL GLOBAL	MEENA GUPTA	9654336403	09.06.2025	977 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL													
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THC DELHI	TRADE MARK	CS (COMM)-883/2024	16.08.2024	ANIL JAIN VS. RAJAN BHUTANI	SH. HITESH CHABBRA	9953394364	03.06.2025	294 DAYS	NO	CONTESTED	NIL	NIL	TRADE MARK
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL													
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/673/2023	20/04/23	GAURAV CHADHA PROP. OF M/S KONCEPT SOLUTION PVT. LTD. AND ANR. Vs M/S DAGAR HOSPITALITY AND	NEERAJ DAHIY	9971767788	04/06/25	776	Yes	CONTESTED	04/06/25	o	
			307	Civil	CS (COMM)/1341/2024	06/12/24	Rajender Kumar Gupta Vs Municipal Corporation of Delhi	A.K TRIVEDI	9871441764	06/06/25	182	Yes	CONTESTED	06/06/25	o	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL													

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF OFF FOR EXECUTION	ACT OF DAYS SECTION
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	1191/2020		CEC-CICI JV and ORS. Vs ORIENTAL INSURANCE CO. LTD.	KAPIL KHER	9891072729	04-06-2025	2459		DECREE			
13	SH. M.K. NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	302	CS (COMM)	4845/2021	20.11.2021	MATRIX INDUSTRIAL SOLUTIONS VS AMKING TOOLS INDIA	AARTI BHALLA	9350320004	30.06.2025	1318	NA	CONTESTED	NA	NA	RECOVERY
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL													
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL													
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL													
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	59 / 2023	11.09.2018	ABOTT HEALTHCARE PVT. LTD. VS. S G S PHARCEUTICALS PVT. LTD.	SH. SHAKTI PRIYA NAIR	9891584230	03.06.2025	2458	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	115 / 2024	07.05.2024	P. K. SHAFI VS. INDIAN RAILWAY CATERING	SH. RAJIV DALAL	8826114343	04.06.2025	394	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/82/2020	12/10/2020	RADHA COTTON FACTORY Vs FOOD CORPORATION OF INDIA	Kumar Dushyant Singh	9811433704	09/06/2025	1701	NO	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/527/2023	18-9-23	M/S BLOOMSBURY PUBLISHING INDIA PRIVATE LIMITED Vs M/S NCBA EXPORTS PRIVATE LIMITED	Sh. Puneet Chopra	9818191100	03-06-25	624	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/257/2024	21-5-24	State Bank Of India Vs Manohar	Ms. Rani Bhardwaj	9643680913	04-06-25	379	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/26/2024	11-1-24	Nisha Soni Vs Mg Mobiles India Pvt Ltd	Sh. CM Goyal	9810652956	05-06-25	511	YES	DECREED	NA	NA	Suit for Recovery

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTION	ACT OF DAYS SECTION
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM) 391/2020	15-12-20	EMU LINES PVT LTD VS KANCHAN MISHRA	UDAY KUMAR	9810868162	03-06-25	1631	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY
			6, New Court Block-I	Commercial	CS(COMM) 57/2022	25-10-19	LIC HOUSING FINANCE LTD VS RITU CHAUDHARY	ASHISH MISHRA	NOT PROVIDED	30-06-25	2075	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS DJ/408/2019	15-7-19	SCHNEIDER ELECTRIC INDIA PVT. LTD. Vs IREO PVT. LTD.	Mr. Siddharth Swain	NOT AVAILABLE	03-06-25	2150	Yes	Contested	NA	NA	Recovery of Money—74
			17, New Court Block-I	Commercial	OMP (COMM.)/2/2025	45673	National Cooperative Consumer Federation of India Ltd Vs Prem Shankar Sole Prop of Chetna Electricals Pvt Ltd	Ms. Anju Bhattacharya	7840815890	45817	144	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996—34 and 36
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	NIL													
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 30/2021	8-1-21	M/S VANDA INC. VS M/S AJUNEA CLOTHING	Sh. Pradeep Kumar Saini	8800639800	05-06-25	1609	Yes	Decreed	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 654/2022	19-11-22	STATE BANK OF INDIA VS RAJ KUMAR	Sh. K. K. Singh	9810342732	04-06-25	928	Yes	Decreed	-	365	SUIT FOR RECOVERY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	OMP (I) (COMM.)	39/2025	16-04-2025	DEBDULAL BANERJEE Vs DRHARORS AESTHETICS PVT. LTD.	Sh. Sanampreet & Ravneet Singh	8800600664 & 8700139797	09-06-2025	54	--	ALLOWED	--	--	
				OMP (I) (COMM.)	40/2025	16-04-2025	RAHUL SHAWEL Vs DRHARORS AESTHETICS PRIVATE LIMITED	Sh. Sanampreet & Ravneet Singh	8800600664 & 8700139797	09-06-2025	54	--	ALLOWED	--	--	
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS (COMM)/2/2024	19.12.2023	PRESS (COUNTER CLAIM)	NA	NA	05.06.25	534	YES	REJECTED	-	-	
					CS (COMM)/142/2020	03.02.2020	TD Vs BIO VEDA ACTION	NA	NA	06.06.25	1950	YES	DECREED	-	-	
					CS (COMM)/538/2023	06.03.2023	GINEERS LIMITED (THRO	NA	NA	06.06.25	823	YES	LY DECREED/DISMI	-	-	

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SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTION /N DECREE	OFNUMBER OF DAYS FOR EXECUTION	ACT OF SECTION
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	NIL													
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/ 665/2024	23-12-2024	ANIL SHARMA Vs MR PANKAJ KUMAR GUPTA	SH VIKAS KUMAR AGGARWAL	9717771646	02-06-2025	161	Decreed	NA	NA	Commercial Recovery Suit	
			613	Arbitration Petiton	OMP (COMM)/ 12/2024	27-05-2024	UNION OF INDIA Vs M/s Happy Electricals	SH. RANJEET KUMAR JHA	7838509141	05-06-2025	374	Dismissed	NA	NA	Section 34 of Arbitration & Conciliati	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	EXECTIONS	EXECUTION (COMM) 266/2023	11.05.2023	M/S OMSTAR CONSTRUCTION PVT LTD VS M/S WELCOM GROUP LTD	SH. ABHIJIT MITTAL	9999911484	06.06.2025	767 DAYS	NA	DISMISSED	NIL	NIL	
			614	EXECTIONS	EXECUTION (COMM) 37/2024	05.03.2024	M/S WELCOM GROUP CGHS LTD VS M/S OMSTAR CONSTRUCTION P. LTD	SH. ANIL PANWAR	9971366633	06.06.2025	458 DAYS	NIL	DECREED	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	327/2024	03.07.2024	ANURAG VAISHY Vs EXPERIOTECH PVT. LTD.	PAWAN PANDEY	9582306962	02.06.2025	334 DAYS	YES	CONTESTED DISMISSED	-	-	-
			509	CS(COMM)	351/2023	31.07.2023	LE MEUBLE OFFICE TECH PVT LTD Vs TEAMULTIMA SERVICES PVT LTD	SANJAY AGNIHOTRI	9990607480	03.06.2025	673 DAYS	YES	CONTESTED DISMISSED	-	-	-
			509	CS(COMM)	240/2024	30.04.2024	PUNJAB NATIONAL BANK VS VIRENDER KUMAR	VIKASH KUMAR	9650795147	04.06.2025	400 DAYS	YES	CONTESTED DECREED	-	-	-
			509	CS(COMM)	241/2024	30.04.2024	PUNJAB NATIONAL BANK VS KAMLESH DEVI	VIKASH KUMAR	9650795147	04.06.2025	400 DAYS	YES	CONTESTED DECREED	-	-	-
			509	CS(COMM)	218/2023	29.04.2023	AMETHI ENTERPRISES VS M/S GARGEY ENTERPRISES	ONKAR NATH ROY	9810229959	05.06.2025	768 DAYS	YES	DECREED	-	-	-
			509	CS(COMM)	153/2024	12.03.2024	SATYA NARAYAN SHARMA VS WOLFONE PROJECTS(OPC) PVT. LTD.	KUSHAGRA BANSAL	9999468603	09.06.2025	454 DAYS	YES	CONTESTED DECREED	-	-	-
			509	CS(COMM)	534/2024	25.10.2024	M/S POLY INDIA VS M/S DECENT ENGINEERING	RAGHVENDRA PRATAP SINGH	9958581208	09.06.2025	227 DAYS	YES	CONTESTD DECREED	-	-	-

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF June 2025								
Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified by non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01/SH.	Central	156	3	0	0	14	0
1A	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	0	5	0	0	4	146
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	191	7	0	0	17	181
3	SH. DEVENDER KUMAR SHARMA/MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	210	9	0	0	0	219
4A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	132	8	0	0	6	134
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	272	5	0	0	4	273
6	MS. NEELAM SINGH/SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	157	15	0	0	17	155
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	182	3	0	0	6	179
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	138	6	3	2	8	137
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	240	13	1	0	5	249
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	255	10	0	0	4	261
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	139	10	2	1	14	136
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	136	16	1	2	6	145

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non commercial/ transferred during the month from other courts	No. of cases identified during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	200	5	2	0	10	197
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	265	7	1	0	13	260
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	374	16	0	0	6	384
16A	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	359	2	0	0	13	348
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	392	13	0	0	18	387
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	305	17	0	0	6	316
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	286	17	1	0	12	292
20	MS PULASTYA PREAMACHALA/SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	1143	18	0	1	9	1151
21A	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	724	16	0	0	6	0
	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	0	18	0	0	0	752
22	MS HEMANI MALHOTRA/MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	833	24	0	0	4	853
23A	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	South	407	22	0	0	31	398
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	South	428	32	0	2	53	405

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
25	SH. SANDEEP YADAV, DISTRICT JUDGE(COMMERCIAL COURT)	South	502	19	0	0	73	448
26A	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	537	22	0	0	61	498
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	417	18	0	0	45	390
28	SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	292	1	0	0	4	289
29	SH. NIKHIL CHOPRA/MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	200	12	3	0	10	205
30	MS. VRINDA KUMARI/SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	291	6	0	0	5	292
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	278	8	0	0	8	278
32A	SH. BHUPESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	293	9	0	1	8	293
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	192	4	2	4	7	187
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	227	8	0	1	3	231
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	262	10	1	0	9	264
36a	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	257	4	0	0	2	259
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	662	1	1	0	9	655
38A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	173	9	0	0	6	176
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	224	8	0	0	9	223
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	231	7	1	0	17	222

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	185	5	0	0	7	183
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	313	4	0	0	9	308
43A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1977	41	0	1	38	1979
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1122	45	0	0	27	1140
45A	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	1014	28	4	0	34	1012
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	North	980	27	0	0	5	1002
47	SH. RAJ KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	North	170	8	2	1	4	175
48A	SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	241	9	0	0	10	240
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	277	4	0	0	11	270
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	227	6	0	0	11	222
GRAND TOTAL			19468	640	25	16	718	19399

List of cases received for Pre-Institution Mediation and Settlement during the month JUNE 2025

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	Central	298	150	0	208	0	240
2	West	345	107	0	99	0	353
3	East	63	27	0	34	0	56
4	North-East	9	14	0	15	0	8
5	Shahdara	66	74	0	23	1	116
6	South	158	57	0	33	0	182
7	South-East	356	50	0	120	4	282
8	New Delhi	162	79	3	27	4	207
9	North	86	65	1	39	0	111
10	North-West	107	45	1	67	0	84
11	South-West	94	48	0	26	3	113
	Total	1744	716	5	691	12	1752
12	DHCLSC	184	30	0	6	2	206
	Overall Total	1928	746	5	697	14	1958

Note: Application received through NALSA App during the month:- Nil